SHRI BHUPESH GUPTA : Ask when you get up.

Sir, he does not know. He should find out. I just give you very little information. Mr. Verma was in your Ministry. Against him there were very serious charges of collusion with foreign interests, and in many of the deals with the foreign oil concerns, he played an important part, with a view to helping the foreign oil concerns and other agencies. And he had been known as a man of such type. The matter has been brought to the notice of the Minister; the matter has been, I believe, brought to the notice of the Prime Minister that this gentleman Mr. A.P. Verma, should not be in any responsible position. Then we came to know about him. As I said, Sir, I know it for a fact. Now, let him inquire it from his own channel by asking Mr. Mirdha. Let him come and say after enquiry that the CBI does not have a heavy dossier about Mr. A.P. Verma. According to my information—and very reliable information,—the CBI dossier about his malpractices, shady deals and corruption is quite a heavy one, and that should be known to the Prime Minister, to the Minister and others concerned. And I am surprised, even so he is getting patronage like certain other people in the Ministry, from the Government.

Now, I think the matter has been brought to the notice of the Government by a number of MPs. Nothing had happened. All that I would like to say in this situation when the Government is taking over something, that it is very important that you eliminate all officials against whom there are serious allegations —allegations, I am saying very carefully— of corruption and collusion, collusion with the foreign oil interests. Over the past several years, the foreign oil interests, ESSO and others, have created a lobby of their own in the Ministry, and it is well known how some of them had been functioning...

SHRI NIREN GHOSH : For twenty years.

SHRI BHUPESH GUPTA : For twenty years or so.

The time has come today, not to go in for this kind of a deal, but to outrightly nationalise these concerns and take them over—ESSO and others—and see that the Oil Ministry is rid of such officers and such other elements—one of them I have mentioned. I hope he will make enquiries and let us know. Anyhow, I demand a thorough scrutiny in the light of the disclosures made in this House and the other information that the Government may have of all those officers who are suspected of having connections with big business including the foreign interest and who are taking advantage and benefit out of them in some way.

MR. DEPUTY CHAIRMAN : The question is :

"That the Bill be passed."

The motion was adopted.

MR. DEPUTY CHAIRMAN : We adjourn till 2.15 P.M. and we shall take up the discussion on the situation in Bihar.

The House then adjourned for lunch at nineteen minutes past one of the clock.

The House reassembled after lunch at two minutes past two of the clock, **Mr. Deputy Chairman** in the Chair.

DISCUSSION UNDER RULE 176—*RE* PRESENT SITUATION IN BIHAR

MR. DEPUTY CHAIRMAN : Mr. Niren Ghosh.

SHRI BHUPESH GUPTA (West Bengal) : On a point of order. I am not opposed to a discussion on Bihar. I do not say that you should rule out the discussion. Since you have admitted it let it take place. But I want to point out a thing for future guidance. Bihar has a State Government. It is not under the President's Rule.... (*Interruption by Shri Rajnarain*) I am not coming in your way. You will have your say. But I would not like you to follow this double standard. When we want a discussion, on Maharashtra you deny. When we want a discussion on U.P. you deny. When we want a discussion

[Shri Bhupesh Gupta]

on West Bengal you deny. The situation in West Bengal is extremely serious and it should be discussed. But you deny. I know Mr. Panda, an ex-Congress Member is responsible for the murder of one of our members. Another gentleman is trying to get him killed. The situation in Uttar Pradesh is serious but the discussion is denied. Therefore, I say have a set of standard rules. In fact serious matters in the States should be discussed I have no objection. But we were asking during this session and before that certain other important matters in the States of national significance should be discussed. But we had been told that matters relating to States cannot be discussed. Now, Sir, you have admitted Bihar....

DR. R. K. CHAKRABARTI (West Bengal): Many times they have not admitted our motion also.

SHRI BHUPESH GUPTA: You have got different standards. Have you allowed Bihar because 75 per cent. of the Congress Members are in support of Mr. Jayaprakash Narayan's movement? I asked a Congress leader if fifty per cent. of their Congress Members are supporting Mr. Jayaprakash Narayan? He corrected me by saying that it was 75 per cent and not 50 per cent. Now, is it because of that you are allowing it? If we cannot elicit a discussion on West Bengal or other States is it because we do not have so much support from the Congress side? Therefore, Sir, I demand that the law and order situation in West Bengal should be discussed. Maharashtra should be discussed. Two States should definitely be discussed, Maharashtra and West Bengal.

श्री राजनारायण (उत्तर प्रदेश): मैं भूपेश जी की मांग के साथ हू, केवल आपसे इतना ही विनम्र निवेदन करना चाहता हू कि जिस तरह से भूपेश जी उठते हैं पाइंट आफ आर्डर पर उसी तरह से सबको उठने दिया करें। पश्चिमी बंगाल डिस्कस हो, बिहार हो . . .

श्री उप-सभापति: पाइन्ट आफ आर्डर मैं सबको अलाऊ करता हूं। उसमें कभी मैंने किसी को नहीं रोका। लेकिन जब मैटर समझ में आ जाता है तो मैं उनको रोकता हूं।

SHRI BHUPESH GUPTA: What is the position?

MR. DEPUTY CHAIRMAN: The position is, of course, the point of order is very valid. That is why I have allowed him at length. If I were to make a decision on the motion as it is worded, it will be very difficult for me to admit it. But at the same time, we must take cognisance of the fact that there are several Central organs which have been used in Bihar during the disturbances and that is how....

SHRI MAHAVIR TYAGI (Uttar Pradesh): It is not only the political situation; the floods are also there.

MR. DEPUTY CHAIRMAN: All kinds of things, including the use of the Central Reserve Police, etc. That is why it has been allowed. Now, Mr. Niren Ghosh will start the disucssion.

SHRI NIREN GHOSH (West Bengal): Sir. Bihar is burning. Bihar is aflame. Even the heavy flood waters of the Ganges, submerging North Bihar, cannot quench the flames lit up by the mass upsurge. It may well prove to be the funeral pyre on which the ruling Congress will burn itself to, shall I say, ashes.

Sir, Bihar is full of memories redolent of history, far surpassing those of Delhi. It is in Bihar that Buddha got enlightenment and preached his sermons. I am not a follower of any religion. But I do realise that at that time, the down-trodden found some ray of hope in the preachings of Buddha. They are obsolete now, but in those days they were valid. It is in Bihar that Vaishali, the famous republic of the Lichchavis, was situated. It is in Bihar that Rajgir, carrying the burden of 3,000 years of old history, is cradled on the hill tops of Gridhrakuta. And on the plains the historic Nalanda University lies in ruins at the foothills of Rajgir. It is in Bihar that the glorious Pataliputra rose up, set up by Ashoka, from where the message of Buddha was broadcast far and

wide. But this is old Bihar, the Bihar of historical reminiscences. What is the present Bihar? The present Bihar is one of the most backward States of India. After 25 years of black Congress rule, Bihar is one of the most backward States in India. I shall give some figures. In 1968-69, there was one hospital bed for every 4,200 Biharis. The average for India was one bed per 2,700 people. In education, in 1971, only 20 out of every 100 Biharis were literate. The average for India was 30 out of every 100. In 1972, 13 out of every 100 Bihar villages were electrified—average for India 23 out of every 100. Bihar had one bank for every one lakh people in 1973—average for India three per one lakh. Deposits in 1972 averaged at Rs. 67 per Bihari—average for the whole of India Rs. 187.7 per person. Credit in the same year was Rs. 14 per Bihari—average for India Rs. 18 per person. In 1972-73 Bihar had 15 post offices and two telegraph offices for every one lakh of people—average for India 21 post offices and three telegraph offices for every one lakh of people. Bihar has half the country's mineral resources. Bihar accounts for 40.57 per cent of the country mineral production including 50 per cent of coal and 40 per cent of iron ore. And Chotanagpur alone contains 80 per cent of India's coal deposits. Yet Bihar is one of the most backward States of India in comparison with the all-India averages which I have just now placed before you. Who is responsible for this? Obviously the Congress Government, the Congress Party. Who else? They have ruled Bihar throughout except for a brief interregnum of an year or a half or something like that. On top of this it has become one of the most corrupt Governments; one of the most corrupt Central Cabinet Ministers rules Bihar from Delhi and he is L. N. Mishra of gross ill-repute—Karanataka Export Corporation of stainless steel, Rs. 55 lakhs, its export licences, these are just now before this House and the other House. An entire file had been removed. A new file was prepared. And it is in his house that Tularam signed that document and made those forged signatures . . .

SHRI M. P. SHUKLA (Uttar Pradesh): Not Tularam, he is Tul Mohan Ram.

SHRI NIREN GHOSH: Yes. Tul Mohan Ram. I am grateful to you. Not only this. In Bihar now the most bestial repression, unheard of and unparalleled—running counter to the entire historical traditions of India, is taking place. I wonder why Shri Chandra Shekhar is silent even now on this point; I do not know . . .

SHRI CHANDRA SHEKHAR (Uttar Pradesh): Mr. Deputy Chairman, if my friend, Mr. Niren Ghosh, is referring to the news item that has appeared in the Illustrated Weekly and Blitz, my attention was drawn to that news item the day before yesterday by someone and I was going to raise—this matter in this House and bring it to the notice of the honourable Home Minister. I was late in coming from Bombay and therefore I was late in raising this matter. But I was going to raise this matter in this House. Mr Deputy Chairman, I shall like you to go into that news item about horrible stories about the torture meted out to Naxalite prisoners in Bengal and Bihar prisons. Both the weeklies are important weeklies and they have come out with stories that more than 35,000 people are in jail, a majority of them are under MISA. And the story about ladies and the torture they are put to is shocking. I assure my friend, Mr. Niren Ghosh, that whosoever may be responsible for it, if even an iota of it is true, it is the moral duty of the Government to go into it and take necessary action and if it is not true, the Government should contradict the news. I am surprised for the last four or five days this thing is under circulation and neither has the Bengal Government nor has the Bihar Government nor has even the Union Home Ministry taken any step to contradict this news. Mr. Deputy Chairman, I may agree or I may not agree with the Naxalite prisoners or with their politics. An year or so back I spoke in this House and said that they are political people: I may not agree with them. But the torture they are being put to I am ashamed of narrating in this House. Even the story given in the Illustrated Weekly, at least a person like me cannot read out in the House. If this is the situation, such horrible and shocking stories should get your attention and the attention of the Home Minister. Mr. Deputy Chairman, I shall like to raise this matter specifically tomorrow in this House. I shall assure him that wherever there is treachery and savageness, I shall not flinch

[Shri Chandra Shekhar]

a minute to express my views and to raise my voice against them.

श्री राजनारायण: धन्यवाद, इस तरफ आ जाइये ।

SHRI CHANDRA SEKHAR: There is no question of coming to that side.

SHRI NIREN GHOSH: Things have come to such a tragic pass that today in the other House when it was mentioned that a paper wrote about the Parliament as a House of thieves and swindlers and when it was insisted that the issue should be sent to the Privileges Committee, Shri Raghu Ramaiah stood up and said that it should not go to the Privileges Committee, because Shri L. N. Mishra will become involved and everything will come out. We have come to such a tragic pass that the Government will do everything possible to shelter Shri L. N. Mishra, that black-serpent of corruption. It is being debated . . . .

AN HON. MEMBER: Are you discussing Bihar or L. N. Mishra?

SHRI NIREN GHOSH: It is this L. N. Mishra who is ruling Bihar from Delhi under the protection and guidance of the Prime Minister. What is the present state of affairs in Bihar? Bihar has become one of the worst military-cum-police camps. Biharis are sought to be trampled under the boots of more than 50 companies of CRP battalions and several companies of Border Security Force which is a parallel army, mind you. It is a more sophisticated parallel army. What has the Border Security Force to do in Bihar? Are they protecting the border between India and Nepal? There is free transit between India and Nepal. What is there to protect? I do not know. This is now this parallel army is being used. They are assisted by 40,000 State police force. In Bihar 35,000 to 45,000 persons are in prison. Yet it is being talked about that the Government there is democratic. What is the plea? I am told by some friends, or colleagues or comrades that it is an elected Government. This is the plea Elected on the basis of what? What is the percentage of votes polled by them? Did they get more than 50 per cent of the votes cast? If not it is not democratic; it is undemocratic and it is unrepresentative of the people. And such a Government has no right to exist. Moreover, who is this Ghafoor? Even Congress and CPI say that he has sneaked into the Assembly through illegal means and through rigging? Has the Chief Election Commissioner been impartial? He is a puppet in the hands of the Central Cabinet and is not really free. An independent Chief Election Commissioner would have annulled that list . . .

SHRI M. P. SHUKLA: It is unfair. I do not think that the hon. Member is within his right to pass such remarks against the Chief Minister of any State . . . .

AN HON. MEMBER: Against the Chief Election Commissioner.

SHRI M. P. SHUKLA: He called the Chief Minister a puppet.

SHRI NIREN GHOSH There is only one Department -the police Department— which functions. The entire administrative machinery is on the standstill. No Minister's car with Congress flags can spade through the streets of Patna or any other town; MLAs do not dare to visit their constituencies; famine, starvation deaths and epidemic stalk Bihar: and now the floods have come. Yet we are told that there is a democratic Government which exists there and that it should not be ousted. It is said that this Government should not be ousted that the Bihar Assembly should not be dissolved. Who else but the undemocratic people can say so, I do not know. Educational institutions are like police stations and barricades have been put up outside the Ministers' houses and the Government houses. What about examinations? All the District Collectors have been bundled together and the police and the military have been called in and about two to twenty percent of the boys have been called in. Shocking incidents have taken place. In one college, out of the 240 boys who were coerced into the hall, about 200 were using all the notebooks and the papers freely. A student's taking the examination there is a shattering experience of his life This is how they are running the educational institutions since JP called for the boycott of the colleges and schools Whether it is

good or bad, he did it. This is the so-called examination! Mr. Ghafoor himself complained: "The tragedy of Bihar is that some have always tried to rule it from Delhi." This is what Mr. Ghafoor says. And, since the campaign is on now, the Prime Minister calls all the Biharis and all the Bihar MLAs and the Prime Minister is meeting them one by one and is telling them: "Don't trouble Ghafoor, don't oust him." Jagan Nath Mishra is unacceptable." The campaign is on. Let the rocks split; let corruption spread; let the administration collapse; let the peasants be brutally suppressed; let everything take place. But this administration must be maintained by the police and the military and the CRP. This is their attitude. This is democracy, Indian style or, Indira style, I should say. Can the so-called elected Government claim to be a democratic one? That I have explained. No. It cannot be. Now, this campaign in Bihar has highlighted two important issues: The right to recall and the provision for proportional representation. These two slogans should be pushed to the fore in all the educational institutions and elsewhere in India if democracy is to survive. These two things have been highlighted by this campaign in Bihar now. Now it is totally undemocratic Governments everywhere which are there. Everywhere it is so. Even here, at the Centre, you have not got the 50% of votes of the whole of India and even when you have got the so-called massive mandate, you are only a minority.

Now what about the lands there? What about the land ceiling Act? One zamindar has got thirty thousand acres and he has private planes. This is the contributions that the Congress Government has made towards the solution of the agrarian problems in Bihar. There are many such cases. Twenty thousand acres, fifteen thousand acres, ten thousand acres and so on are held by individuals whereas when the peasants were led in procession by others and by us also for demanding due portion of sharecropping, they were brutally murdered and nothing was done for the downtrodden peasantry. Sir, I feel that they will say, "Well, the movement is a reactionary one." Yes, I concede that there might be some dubious forces. I concede that the Jana Sangh is in this movement. But, when the entire Bihar is going on in a campaign, when more than five crores of people are involved in this, can you say that? Are the five crores of people of Bihar reactionaries? They may also say, "Well, if the Assembly is dissolved and if immediate elections are held, the Jana Sangh might come to power." It means that one set of reactionaries will be replaced by another set of reactionaries. Now, what is the campaign? Well, do you take the people in Bihar for granted? Can the Biharis not have some streak of truth up their sleeves? Will the Biharis put up with the reactionaries of this view or that view? It may well be that history may play a trick with Bihar and you may be a part of them. Nobody knows. It is the people's upsurge which gave Lenin the strength to bring about the political revolution there in Russia. Nobody knows how the people will create, and what they will create. So, why go by that standard? Stereotype. I say that Bengal will also stand by Bihar. We are neighbouring States. Bengal is under military violence—before 1972 up till now. Parliamentary democracy has ended . . . till the working class people of Bengal, die, and do not surrender. In Cooch-Behar, the army was called to patrol the streets. We are sure that the people of Bihar under the leadership of democratic parties will rise. We will stand by the people of India. We will stand by our neighbouring State, Bihar.

I put the question: What are the Orissa people doing now? . .

SHRI YOGENDRA SHARMA (Bihar): Whom are you asking?

SHRI NIREN GHOSH: I am addressing this question to the Orissa people, those people from the B.L.D. .

(Interruptions).

I put this question to Rajnarain . . .

(Interruptions)

SHRI RAJNARAIN: This is the Resolution passed by the National Working Committee of the Bharatiya Lok Dal on August 30, 1974:

"The Bharatiya Lok Dal cannot remain a silent spectator to the fast deteriorating situation in the country and the crushing burden carried by the people .

[Shri Rajnarayan]

"The BLD has therefore resolved to galvanize the people and lead the struggle for political, economic and social emancipation. All party units as soon as they are constituted shall give top priority to the launching of their struggle.

"The Bharatiya Lok Dal congratulates the people for rising against injustice and corruption and appeals to all its members and supporters to participate wholeheartedly in the movement . . ."

(Interruptions)

उत्तर प्रदेश के विद्यार्थियों ने भी आंदोलन शुरू करने का फैसला किया है।

(Interruptions)

श्री रबी राय (उड़ीसा): उड़ीसा में भी बी० एल० डी० ने बिहार टाइप का मूवमेंट और सत्याग्रह करने का फैसला किया है।

(Interruptions).

श्री रणबीर सिंह (हरियाणा): हरियाणा तो बहुत दूर है।

श्री रबी राय: हरियाणा में भी होगा।

SHRI NIREN GHOSH: Why these black ordinances? Police is being mobilised. Military is being mobilized. Why doesn't the Bihar peasantry go and seize all land? Land belongs to the peasants, and they must be given possession of land *gratis*. No law will give them. I would appeal to the Bihar peasantry: Lay your hands on land. Land is yours. Whatever repression you have to bear, bear it. This is the opportunity. I would appeal to the Communist Party of India also: This is your opportunity; go forward and seize the land. This would be their contribution in checking right reaction. That would be a real, positive step.....

(Time Bell rings)

So, Sir, I would like to say: Bihar may well prove to be a turning point in the political history of India. It may or may not. But it may. Nobody knows. New history is being made. The so-called authority of the Prime Minister has been totally eroded, which is based on black money, corruption, and what not including Maruti, five-star hotels, shielding of L.N. Mishra, and so on. If the Prime Minister of the country behaves in this manner, democracy is doomed. Democracy has been doomed. Our State has become a Kashmir, no parliamentary democracy and nothing. Nothing remains there. And now they seek to suppress Bihar. But I tell you, can they suppress 5 crores of people? One after another, the States are rising. The State people are rising. The time has come when either they should think and ponder over the shape of things to come or let them go forward with their high and mighty attitude, with the ruthless bayonet and the rule of the military. Let them try to rule India. Well, history has given its ultimate verdict on such a rule. It never lasts. And I will say a harsh word, it may well be that we, in our life time, will see the twilight of the Nehru dynasty rule. Perhaps, we are passing through that period. Beware. And personal aspersions are being cast on Jayaprakash Narayan by the Prime Minister, stooping so low. We may agree with him or not. Our party does not agree with him on all questions. That is true. But who can question the integrity and honesty of Jayaprakash Narayan? There is nobody taller than Jayaprakash Narayan even Mrs. Indira Gandhi, in Bihar. At least, this I can say. None can match him. Wherever he has gone, one lakh, two lakhs of people have come from the villages, from the towns and from everywhere. The entire Bihar has been trekking. Only the people have not caught that revolutionary direction, that revolutionary organization. That is still lacking there.

MR. DEPUTY CHAIRMAN: You have to wind up now.

SHRI NIREN GHOSH: Sir, I demand that the Bihar Assembly be immediately dissolved. It has forfeited all rights to exist, on any consideration or basis, on the basis of democracy, on the basis of the number of votes cast, on the basis of the present state of affairs that I have described, on the basis that the entire Bihar being put under the military rule and becoming one vast prison camp, on the basis that countless and millions of peasantry were being trampled for 20 years under the foot. Sir, whoever has gone to Bihar, has seen it. I have gone to Bihar. I have seen

it. Under these conditions, with no right of personal representation, with no right to recall, this Government has forfeited its right to rule. It has got hatred from the people. So, it must go gracefully or else, it will be kicked out in no time. And the elections must be held immediately with a care-taker Government, with no right to pass any important legislation. Immediately, elections must be held, not like Gujrat. In any case, whether you like it or not, the Bihar Assembly will be dissolved. Either you dissolve it or it will dissolve itself. It will not be able to function. Time is past for it. The bell has tolled for the dissolution of the Bihar Assembly. And no force in history, nor Mrs. Indira Gandhi nor anybody in this world can stall the march of history. Bihar Assembly will be dissolved and new elections have got to be ordered. This is on the call of the day.

DR. M. R. VYAS (Maharashtra): Mr. Deputy chairman, Sir, Mr. Niren Ghosh has opened a debate on Bihar with his hallucinations about Mishra, Maruti and what not. I wish he had confined himself to the subject. In the beginning, to look rather very pedantic, he referred to the University of Nalanda and what not. It was rather astonishing for him to start that way. Probably, he felt that the senseless talk which would follow might be covered up by these few references to education and what not. But actually, what he said amounts to nothing but a hue and cry. His party is so used to create, wherever there is none, a law and order problem. Look at the record of his own party when they were in power and now it is that what they want to happen all over India. They want to have tyranny over the people by mass threats and mass organisation of agitation's and threaten people who are duly elected to Parliament and to the State Assemblies. It is not that they want any progress in the country because just now he has mentioned the presence of 10 thousand or 35 thousand B.S.F. men in Bihar. But, who is responsible for this waste of money? These very people. They go and threaten students; they go and threaten children even. He was reading from a paper something about what is happening in schools and other educational institutions. He should have read it a little further where it says that even children are being pushed into processions so that if there is any police opposition they can push children in the front lines and then shout that children were threatened, women were threatened, etc. This is the tactics of parties which are frustrated. But, now democracy does not function on frustration. Democracy has to function on voting and people's right to exercise that vote. What they are trying to do is to stop people from exercising the right of vote and of having an elected Government. What did they do in Gujarat? Now, in Gujarat a similar movement was started. At that time, first there was a demand for less tution fees and some more hostel facilities and this and that. The same thing happened in Bihar Then, they were saying that it is against hoarders and against other monopolists and what not. But, are they doing anything against blackmarketeers? On the contrary, if you examine the record of these movements both in Gujarat and in Bihar, I can say that some of these people are in league with the hoarders. In fact, there are instances in Bihar and in Gujarat when sufficient food was available or was on the rails on way to cities and towns, but these people stopped the trains from moving so that people having hoarded goods in the cities could sell them at high and black market prices. They have never been picketed. Tell me one incident either in Bihar or in Gujarat where any of these people so-called people who sympathise with the masses have stopped hoarding. They have picketed the godowns of the Government from were the goods were being supplied but they have not picketed shops and other places of hoarders and blackmarketeers. If this is the mass movement. I do not know where the question of democracy comes in. So, what he is trying to drive at is to create frustration in the people. Now this is not an isolated movement in Bihar. It is part and parcel of a big plot which is here to ruin the democratic functioning in the country as a whole. The first movement was created in Gujarat with the object of having President's rule and it was heard at that time that this would be followed by President's rule in Bihar, Madhya Pradesh and what not, so that the President's election could be stopped. It was such an ulterior motive, with which it was started. But, who has started this move-

[Dr. M. R. Vyas]

ment? My friend, Mr. Niren Ghosh, must admit it; that it is started with the help of international powers and international organisations who have never forgotten that India emerged triumphant in the 1971 conflict with Pakistan. They have never forgiven us for having succeeded in creating stability in this sub-continent. And, you see, it is not an isolated incident in India alone. It is an incident which has also happened in Cyprus, where Makarios' Government was supposed to be neutral and progressive. Powerful forces went into action and they have thrown him out and created confusion in Cyprus. It also happened in Chile. And, what we see in India is not any attempt to bring about progress for the masses but to create confusion, create scarcity and prevent people from exercising their normal rights.

Now, as far as the students are concerned, I can assure the students that like many countries India is going through a period of hardship and no doubt we have problems, we have difficulties but these difficulties are not solved by these agitations. Nobody gets more food just because he agitates for it. And, these people who agitate for it know very well that you are not going to get more but less and because you will get less, they think, they will have another occasion to shout more. They are not here to arrange for better distribution to the people; they want to create disorder, and want to create conditions that the people should suffer more, so that the Opposition can say, at least some of the parties of the Opposition can say, that the Government has failed. Simply to prove that some Governments have failed or some Governments are facing difficulties they do not mind if the masses suffer, if the people suffer. Is this the sort of democracy they want to preach? Is this the way they want to bring progress to the country? With all the frustration of political parties you find strange bedfellows. I found Mr. Niren Ghosh having words of praise for Mr. Jayaprakash Narayan. I have regards for Mr. Jayaprakash Narayan but the praise coming from Mr. Niren Ghosh I am sure is no compliment to Mr. Jayaprakash Narayan. They have been poles apart in their past life and they will be poles apart tomorrow. This agitation will be here today but will disappear tomorrow and then you will find this same people showering abuses on Mr. Jayaprakash Narayan. Now what has been happening in Bihar? Many people from the Opposition very often ask and demand that there should be a probe about this corruption and that corruption. I would like to know wherefrom does the money come for the agitation in Bihar? I do not say that men like Mr. Jayaprakash Narayan or others are a party to the money that may be coming in a but I am sure they are not unaware of what is being reported in the Press. Now for example the colleges are being stopped not by the ordinary members of the student community but they are being stopped by goondas, by the dadas as they call them. They go and stop people from entering the colleges; they stop the young people from taking their examinations. Now whose life is going to be ruined? It is not going to be yours or mine. It is the young people who will have to repent all their life that they have not been able to progress in their education which is the foundation of young men and young women's life. They have to get themselves properly educated and if he or she does not get it today probably in a year's time they may not be able to get anything. That is why I fail to understand why the leaders whom we look upon with a kind of respect call upon young students to forego their education. I can understand if the students had been asked to go to a flood-hit area to save the people, to help the people; I can understand if they had been asked to forego their education in order to go to the fields and work in the fields but I certainly fail to understand why they are dragged in to play a negative role like asking Mr. Ghafoor to resign or asking X, Y or Z to resign. All the time the Opposition says you go to the polls and see what happens. In 1970 I remember very well all the Opposition parties were unanimous in asking the then Government to go to the people and ask for a verdict and when we get the verdict in our favour they said the elections were rigged. I cannot understand this. Whenever Mr. Niren Ghosh's candidate gets defeated automatically the elections are rigged but when his candidate wins then the election is not rigged. It is something which I cannot understand that at one point of

time the election is rigged and at another point of time it is not rigged. This kind of attack on our system of life is something which is not in the interests of the normal development of the country. It is up to the Opposition also to see that they do not simply agitate but they have also plans of helping the people especially in the days of difficulties. It is not for us to show them the ways and means of how to win elections but certainly what they are doing is not going to give them a plus. It may all look very nice when there is agitation and when 50 people shout together but when it comes to voting they will again say that the elections are rigged because they do not know the feelings of the people who do not want such agitations. I quite agree with Mr. Niren Ghosh when he says that our masses have a healthy instinct, a healthy mind. They have clearly demonstrated that to his party and to many other parties when it came to the question of casting their votes and choosing the right candidate. It is because of the frustration arising out of this that these people have now started decrying democracy as it exists in this country. Today look at the amount of freedom that exists even to the people who shout against the very system. It is because of this freedom that they abuse anybody. They attack the Election Commission or any Chief Minister or even the Prime Minister. Whatever they say they go unchallenged and they go on repeating charges whether they are true or not. So, this sort of attitude does not help Bihar.

Now, discussing the question of Bihar itself, roughly Rs. 60 to Rs. 70 crores of our poor people's money have been wasted in trying to curb the attack, through violence, by the mob and other agitational means. Now, this sum of Rs. 60 or Rs. 70 crores would have come so handy to these poor people about whom Mr. Niren Ghosh was so eloquent. This amount of Rs. 60 or Rs. 70 crores would have made a big difference in fighting floods and various other things. I wish he had devoted a little more attention to making concreate proposals as to how we could help Bihar. Nobody disputes that Bihar is one of our poorest States. Nobody disputes that the people there have been undergoing hardships. Nobody disputes that Bihar has large mineral resources. Nobody disputes that Bihar is a rich State with great prospects, but it does not come about overnight. After all working mines and steel factories do not arise suddenly. For example, Bihar has already a large part of our total investment on coal and steel. Surely these schemes are being completed and let us hope they will be implemented to the full in due course, so that the prosperity of Bihar and thereby the whole of the country will come about to the benefit of everyone. (*Time bell rings*). At the same time, just going out and attacking the Government, destroying law and order, is not going to help either Bihar or the country as a whole. No use trying to subvert democracy in this way and just by way of opposition: Do not encourage students, do not encourage lawless elements to destroy things just to prove that the Government does not belong to the people.

Before I conclude, as far as Mr. Niren Ghosh is concerned, I would like to remind him of a very small historical fact. People may not care when they are in the midst of a fight, whether it is right reaction or a leftist force that is fighting. They may just talk without relevance but in the case of Germany of the twenties and thirties, the fascist powers came into power only because all the so-called leftist forces were not united and when there was a struggle they sided with the fascists. This is what is happening today. They may not be conscious of it today, but ultimately they will be the losers, the masses will be the losers and the socialist movement in the country will be the loser.

SHRI S. S. MARISWAMY (Tamil Nadu): Mr. Deputy Chairman, Sir, it is really a pity that we discuss a State where there is a legally constituted Government in existence. To that extent I agree with Mr. Bhubesh Gupta, but. . .

SHRI NIREN GHOSH: The Central Police is there.

SHRI KALYAN ROY (West Bengal): Why not discuss Maharashtra?

SHRI S. S. MARISWAMY: But as he pointed out, there are certain things

[Shri S. S. Mariswamy]

in which the Central Government is involved. So, in that way it is right that we have taken this up for discussion. As far as Mr. Kalyan Roy is concerned, let us disabuse his mind about this.

MR. DEPUTY CHAIRMAN: That is why when Mr. Bhupesh Gupta rose on a point of order, I made myself very clear.

SHRI S. S. MARISWAMY: I am not an enemy of Shri Jayaprakash Narayan. In my opinion, Shri Jayaprakash Narayan is one of the most selfless, outstanding Gandhian leaders of India. If there is one living freedom-fighter against whom no one can raise his accusing finger, he is only Shri Jayaprakash Narayan and none else. In spite of all that I do not subscribe to his call to students to come out and carry the fight to the streets for the ouster of an elected Government. I do not object if the elected Government is defeated on the floor of the Assembly and were made to quit office. To that extent I agree. But to carry on a fight in the streets and ask the Government to go out is something which is beyond my comprehension. But what is the fight about that is going on? According to reports, I do not find that the fight has been foisted by, as alleged by our very knowledgeable friend Dr. Vyas, some international powers. He said that some international powers had taken a special interest in Bihar and they started this movement. (*Interruptions*) If they really want to do that, they can do it in Delhi and Bombay and in Calcutta also. If you ask my honest opinion, I would say that Delhi is more fertile than Bihar; Calcutta is much more fertile than Bombay. And Bombay also can be made fertile for such a conspiracy.

SHRI CHANDRA SHEKHAR: Are you supporting the agitation in Bihar or what are you saying?

SHRI S. S. MARISWAMY: Why don't you have patience? I never interfere when he speaks.

I do not subscribe to his view. According to my information, it is an in-fight between one section supporting Mr. Ghafoor and another section of the Congressmen supporting another group. They want to settle their old scores by whipping up the agitation there. And as a result, both the leaders are making periodical pilgrimage to Delhi.

Bihar is one of the backward States as described by my good friend, Mr. Niren Ghosh. There are 31 districts in Bihar. I gathered these facts from Members from Bihar and also from some of the papers. Out of the 31 districts, eighteen are affected by the wide-scale incidence of small-pox; ten districts are affected by unprecedented floods and three districts are affected by drought. And the Chief Minister of Bihar has spent six full days in Delhi in meeting Congress leaders, I hope, including Shrimati Maragatham Chandrasekhar, to sort out the problem. And he is reported to have gone back with a very heavy heart, and he gave expression to his feelings to some of the correspondents.

> "Mr. Ghafoor was sore that the discussions he had with the Central leaders did not indicate how long I will have to pull on with Ministers who do not command my confidence and correspondingly, do not consider me their leader."

This was his five day exercise in Delhi. He has neither got confidence in others nor they in him. This is according to the Hindustan Times correspondent, a very reliable paper. And it is given on the first page of the paper yesterday, and this is the report. And I read the editorial of the Hindustan Times, not of the same date but of some other date. It says—

> "Factional feuds within the party have recently acquired unprecedented ferocity. With floods ravaging a considerable part of the State in the wake of the worst small-pox epidemic it has experienced, one would have imagined that the Chief Minister's (as of his colleagues') place would have been in Bihar. Instead Mr. Ghafoor has recently been spending the better part of a week in Delhi . . ."

This is what is actually happening.

This is another paper I am reading from, the Times of India—

"The police department is the only wing of the government functioning in Bihar's 31 districts. All other administrative work has come to a standstill as a result of Mr. Jayaprakash Narayan's movement.

"Scores of companies of BSF and CRP Reserve Police assist the 40,000 armed policemen of the state in maintaining the peace. The daily expenditure on this huge force comes to over Rs. 1 lakh.

"Everywhere policemen guard government and other public property. Educational institutions look like police stations. Constables are posted not only outside laboratories, libraries and classrooms but also outside houses of vice-chancellors and other faculty members . . ."

And it goes on like that.

Now in between some political murders also have taken place there. Now a very shocking news appeared in the Hindustan Times dated the 31st August. It says;—

"The report by Mr. Ramchandra Bhardwaj, Publicity Secretary of the Bihar Pradesh Congress Committee, who undertook an inquiry into the murder of Mr. Shankar Lal Kheriwal editor of the Jamshedpur Hindi weekly "Naya Rasta", contains very damaging charges against the State government and administration. Mr. Kheriwal, who was said to be conducting a one-man crusade against a racket in uranium smuggling from the nearby Jaduguda mines and uranium mill, was murdered on August 5, allegedly at the instance of the gang of smugglers. Mr. Bhardwaj's report makes grim reading. According to it, the editor, had been attacked several times by the smugglers' agents, both before and after they set his press on fire and ransacked his house last November. The police were notified but failed to take any action. The gang that killed the editor also reportedly chopped off his wife's tongue, apparently as a warning to others against 'interferences'."

Having this in mind, if you take the latest Illustrated Weekly about which my good friend, Mr. Chandrashekhar, made a reference it will be clear that what is happening in Bihar is not an isolated case. It is happening in a peculiar manner in almost all the States especially on the eastern side. And what is given in this Illustrated Weekly is highly shocking. As a matter of fact I was trying to bring this news in some form or the other to the notice of the hon'ble Home Minister and the hon'ble Members of the House. Actually when I read it I was wondering whether we are living in Siberia or in the Buchanwald. I will read out a particular portion of it. On page 24 of the Illustrated Weekly dated 1st September under the caption "Political Prisoners are Persecuted" by Hirenmay Dhar/Darryl D'Monte read thus :—

"Thirty-five thousand prisoners—mostly Naxalites—are lodged in prisons in West Bengal, Andhra Pardesh and Bihar. A majority of them are held without trial under DIR and MISA. There are allegations of torture and humiliation. In Calcutta's central prisons, 86 political prisoners recently went on a hunger strike to draw attention to their plight (The number of political prisoners in jail has been given by the Association for the Protection of Democratic Rights.)"

Here is a paragraph from this article. I am really ashamed to read it but there is no other go since it is given here in cold print. This is what the paragraph says:—

"After arrest and the usual police interrogation (which often included routine physical torture), they (the Naxalite suspects) were detained in jail. One month after their detention, most of these girls were taken to Lal Bazar (headquarters of the Calcutta Police) . . . There they were taken to an underground cell for interrogation (who are there in your group? Give their addresses and names, etc.). And, if their answers failed to satisfy the police bosses, they were immediately subjected to physical torture.

"These girls were stripped naked and made to lie on a table. Then they would begin by burning them with cigarettes—the neck, the breast, the stomach and other private parts not excluded—accompanied by every conceivable

[Shri S. S. Mariswamy]

humiliation. After this, if any of the girls refused to speak, an iron ruler would be inserted into her rectum. (As a result of repeated torture, the rectum and vigina of some of these victims have been joined.) After this, the unconscious bodies of these girls were brought back to jail by police van. After 20 or 22 days, when they recovered, the girls would be once again taken to Lal Bazar and subjected to the same treatment."

It goes on like that. I cannot read out any more.

SHRI CHANDRA SHEKHAR : Mr. Deputy Chairman, Sir, this was the news I referred to. This periodical came in the market sometime on the 30th or 31st of last month. It is dated 1st September. It is shocking and surprising that neither the Bengal Government nor the Government of India has come out with a contradiction of this news item. Nothing can be more shameful than what has appeared in the press. Mr. Deputy Chairman, Sir, we are developing some sort of immunity. We have become so insensitive that nothing shakes us. If this cannot shake our conscience, our sense of human dignity, I do not know what else can shake us.

(Interruptions)

SHRI S. S. MARISWAMY: Let me complete my speech.

SHRI UMASHANKAR JOSHI (Nominated): This piece of news, in these very words, appeared in the "Economic and Political Weekly" of 22nd July. We have all become morally atrophied.

SHRI BHUPESH GUPTA: What he has read out has appeared in other papers, in the "Economic and Political Weekly", in "Blitz" and in certain other papers. During the last few weeks, it has been appearing systematically. I have read about similar accounts in a British paper like the "Guardian". In fact, I got a cutting sent to me. I am surprised that the Home Minister or the Government of India does not hold any enquiry to tell us what is the truth or otherwise of such news.

SHRI NIREN GHOSH: Parliament should probe into it.

SHRI BHUPESH GUPTA: These are not to be treated as party or small matters.

I think the Home Minister should make an enquiry and tell us what he has to say on this matter. In any case, torture should be put a stop to.

SHRI MAHAVIR TYAGI: It is a great neglect on the part of the Home Minister. What is he doing? Why has he not made any enquiry? If you cannot work as a Home Minister, do please resign.

(Interruptions)

MR. DEPUTY CHAIRMAN: Mr. Tyagi, let Mr. Mariswamy continue.

SHRI S. S. MARISWAMY: All of you take my time.

SHRI RABI RAY: It is in support of you. The Home Minister must resign in view of these atrocious stories.

(Interruptions)

SHRI S. S. MARISWAMY: Sir, I joined the Congress in 1939 in my sixteenth year and I was in the Congress up to 1957. Due to some differences with the Congress bosses in Madras, I left the Congress in November, 1957. My good friend, Mrs. Maragatham Chandrasekhar will bear me out. I have never heard in the annals of Indian history at any time, even during the worst time of the British rule, that there were 35,000 persons in jail. I do not think that there were 35,000 persons in jail at any time, even during the time of Dandi March or the Civil Disobedience Movement or the Quit India Movement . . .

SHRI RAJNARAIN: No, no, there were $2\frac{1}{2}$ lakhs.

SHRI RABI RAY: Two-and-a-half lakhs at one time.

SHRI S. S. MARISWAMY: Anyway, not to my knowledge. But at no time were our womenfolk subjected to this sort of torture.

SHRI RABI RAY: That is true.

SHRI S. S. MARISWAMY: That is the point I want to impress upon you The Home Minister must take very serious note of this article and make a thorough probe.

If it is true, they must apologise and do what is needed under the circumstances. It it is not correct, then they are at liberty to do whatever they like.

SHRI NIREN GHOSH: Will you rely on their report? Parliament should enquire into it.

SHRI S. S. MARISWAMY: I want to read out a survey that has been conducted by a highly reputed agency known for its perceptive analysis of world events. It recently made an attempt to forecast the future of the Indian Ocean region in the period 1982—91. One aspect of the study focussed on internal stability of the countries in the area. The result indicated that in that decade, India is likely to have the highest level of general political violence, demonstrations, riots and internal armed attacks and assassinations, a higher level than will probably be reached by any country of Africa or the Middle-East.

This forecast we have to keep in mind; otherwise, looking at the things that are taking place in the country in a number of places and also what is happening as a result of the infight of the two Congress groups in Bihar, I am afraid we need not even go up to 1982. It is round the corner. Unless we are very vigilant and take necessary steps forgetting for a moment that we belong to this party or that party, we cannot save the independence and integrity of this country. Our job is to safeguard India's independence and integrity and if we have that approach cutting across party lines, I am quite sure we can survive and we can also save the country. Failing that we will be going down the abyss and we are already on the royal road and I do not know how long we will be able to hold on looking at the economic condition of the country added to this political violence. The days ahead are very very dangerous days. The Home Minister is a very senior Congressman; he should keep his eyes open and be more active than what he is today.

श्री नवल किशोर (उत्तर प्रदेश): उपसभापति जी, यह सही है कि बिहार हमारे देश का बहुत पिछड़ा हुआ और गरीब प्रदेश है। वहां आम तौर से हर साल या हर दूसरे साल बाढ़ आती है या सूखा पड़ जाता है। इस साल भी जो वहां बाढ़ आई है वह बहुत ही भयानक है जिससे सैकड़ों गांव और कई जिले, जैसा कि अभी कहा गया, प्रभावित हुए हैं। ऐसा अन्दाज है कि कई सौ करोड़ का वहां नुकसान हुआ है। यह भी दुर्भाग्य की बात है कि अभी कुछ दिन पहले वहां स्माल पाक्स का प्रकोप हुआ और हजारों आदमियों ने उसमें अपनी जानें खोई। यह बात भी अपनी जगह सही है कि आज देश में खाद्यान्न की स्थिति अच्छी नहीं है, आवश्यक वस्तुओं की कमी है, कीमतें तेजी से बेकाबू होती जा रही हैं और बढ़ रही हैं, गरीबी भी है, बेरोजगारी भी है और भ्रष्टाचार भी है। इसके ऊपर बहुत दफे बहस हो चुकी है। मगर, श्रीमन्, ये चीजें केवल बिहार में ही नहीं हैं, वे सारे देश में हैं और उसके कारण एक विषम परिस्थिति बनी हुई है। लेकिन बिहार का दुर्भाग्य यह है कि पिछले 6 महीने से वहां एक आन्दोलन छिड़ा हुआ है। शुरू में वह आन्दोलन विद्यार्थियों से शुरू हुआ। उनकी मांग थी कि गरीबी खत्म हो, उनको रोजगार दिया जाय, टेक्स्ट बुक्स की कमी दूर हो, और दूसरी चीजों की कमी दूर हो और जहां भ्रष्टाचार है वह खत्म हो। वह *आन्दोलन आहिस्ता-आहिस्ता आगे बढ़ा* और उसके बाद हमारे देश के कर्मठ और आदरणीय नेता जयप्रकाश जी उसमें *शामिल हुए। उनका भी यह कहना* है कि यह मेरा आन्दोलन नहीं था, विद्यार्थियों का आन्दोलन था, अब इसकी जिम्मेदारी मेरे ऊपर आ गई है। आज स्थिति यह है कि और सब प्रश्न पृष्ठभूमि में चले गए हैं, केवल दो मुख्य

[श्री नवल किशोर]

प्रश्न वहां पर बाकी रह गये हैं — पहला तो यह है कि वहां का मंत्रि-मंडल जो है वह इस्तीफा दे और दूसरा यह कि वहां की विधान सभा भंग हो। इससे पहले इसी किस्म का एक आंदोलन गुजरात में हुआ। वहां के मंत्रिमंडल ने इस्तीफा दिया और वहां की जो विधानसभा थी वह भंग हुई। मेरे दोस्त भूपेश गुप्त कह रहे थे कि किसी ने उनसे यह कहा कि 75 फीसदी कांग्रेसजन जयप्रकाश जी के साथ है। श्रीमन्, अगर वे उनके साथ होते...

श्री भूपेश गप्त: मैंने नही कहा, कांग्रेस के आदमी कह रहे हैं।

श्री नवल किशोर: मैंने आपके लिए नहीं कहा। अगर यह बात सही होती तो बिहार की विधान सभा बहुत पहले भंग हो गई होती क्योंकि मेरा विश्वास है कि गुजरात की विधान सभा वहां के एजीटेशन से भंग नहीं हुई बल्कि चूंकि कांग्रेस पार्टी के बहुमत ने इस्तीफा दे दिया इसलिए वहां की विधान सभा भंग हुई। लिहाजा जिसने भी उनसे यह बात कही वह सही नही है। जो समस्याएं है उनके बारे में दो ओपीनियन नहीं है। मगर इन समस्याओं का हल मंत्रिमंडल के इस्तीफा देने से और विधान सभा के भंग होने से कभी नहीं संभव होगा, अगर यह बात सही होती तो मेरा कहना यह है कि आज गुजरात के अन्दर मंत्रि-मंडल के समाप्त हो जाने के बाद और विधान सभा के भंग हो जाने के बाद कीमतों का बढना, भ्रष्टाचार और खाद्यान्नों की कमी के जो इशूज थे वे खत्म हो गए होते।

श्रीमन्, कल इस हाउस में सुमित्रा जी ने जो स्पीच दी थी उस से मालूम हुआ कि गुजरात की स्थिति काफी भयंकर है। उन को यह भी शिकायत थी कि अगर वहां जनता की सरकार होती तो शायद वहां के लोगों को अपनी कठिनाइयों को अच्छी तरह से पेश करने का अवसर मिल सकता था और वह उस का अच्छी तरह से समाधान करा सकते थे और मेरा विश्वास है कि ब्योरोक्रेटिक गवर्नमेंट कितनी ही अच्छी हो लेकिन वह एक जनतांत्रिक सरकार की बराबरी नही कर सकती। मैं श्री जयप्रकाश नारायण जी की नीयत पर शक नही करता और मुझे दुख है कि वे देश के इतने बड़े नेता हैं फिर भी उन्होंने या तो आवेश में या गुस्से में या किसी नाराजी में जो रास्ता अपनाया है, मेरा ऐसा विश्वास है कि वह इस देश में जनतंत्र को कमजोर करेगा और उस को दफन कर देगा और तानाशाही की तरफ ले जायेगा (*Interruptions*) श्रीमन्, शिकायत यह की गयी कि 32 परसेंट वोटों के बल पर यह सरकार यहां बनी हुई है। हमारे दोस्त जो यह कह रहे थे वह तो चले गये लेकिन मैं जानना चाहता हूं कि 32 परसेंट वोट तो कांग्रेस को मिले, लेकिन सी० पी० आई० (एम) को कितने परसेंट वोट मिले? और यह एक अजीब बात है कि विरोधी पक्ष आपस में तो एक दूसरे का गला काटने के लिए तैयार रहते हैं और जितना कांग्रेस के साथ लड़ते हैं उस से ज्यादा वे आपस में लड़ते है। एक दूसरे को वह प्रतिक्रियावादी भी कहते हैं और रिवीजनिस्ट भी कहते हैं, लेकिन जब

वोट की बात आती है तो सारे वोटों को अपोजीशन के एक साथ जोड़ देते है। कांग्रेस को 32 परसेंट वोट मिले यह ठीक है लेकिन मुझे याद है कि 1952 में जब उत्तर प्रदेश में हमारे 91 परसेंट सदस्य थे तो हम को कुल 47 परसेंट वोट ही मिले थे। यह या तो विरोधी दल का निकम्मापन है या कुछ और कि वह हमें 32% मिलने पर थी हटा नहीं पाते। अगर वे एक हो जायं तो बात कुछ समझ में आ सकती है, क्योंकि तब दो पार्टी सिस्टम काम कर सकता है; लेकिन जब यह आपस में डिवाइडेड हैं तो इस बात का दावा करना कि चूंकि 68 परसेंट वोट अपोजीशन के हो गये और 32 परसेंट कांग्रेस के हो गये, मैं समझता हूं कि गलत अरिथमेटिक है। पार्टी टु पार्टी बात होनी चाहिए। लेकिन यह इस बात का स्पष्ट सबूत है कि हम को सब से ज्यादा जनता की हिमायत और उस का विश्वास हासिल है।

श्रीमन्, दूसरी बात यह है कि जय प्रकाश जी जैसे नेता जब इलाहाबाद पहुंचे तो उन्होंने कहा कि मेरा विश्वास तो अहिसा में है, लेकिन यदि कुछ लोग बंदूक उठाना चाहेंगे तो मैं उन को रोक नही सकूंगा। उन्होंने यह भी कहा कि यदि किसी पार्टी में यह कैपेसिटी हो कि वह हिसा के द्वारा इस गवर्नमेंट को उलट दे और विधान सभा को भंग करा दे तो मैं उस के साथ चलने को तैयार हूं।

डा० रामकृपाल सिंह (बिहार): यह कहां से आप ने उठा लिया। उन्होंने ऐसा नहीं कहा है। माननीय सदस्य जो स्टेटमेंट दे रहे हैं वह सही नहीं है। *(Interruptions)*.

श्री नवल किशोर: कतई जिम्मेदारी के साथ मैं कहना चाहता हूं कि उन्होंने ऐसा कहा। यही नहीं, जयप्रकाश जी ने कहा है कि हमारा विश्वास अहिंसा में है और अगर जनता चाहेगी तो मैं अनिश्चित काल के लिए अनशन करने के लिए तैयार हूं और यह भी उन्होंने कहा कि अगर जनता चाहेगी कि हिंसा का मार्ग अपनाया जाय तो उस को भी मैं मानने को तैयार हूं।

डा० राम कृपाल सिंह : उन्होंने कहा कि सारा आंदोलन स्थगित कर दिया जाय।

MR. DEPUTY CHAIRMAN: When you speak, you can refute it.

डा० राम कृपाल सिंह : उन से कहिये कि ठीक बोलें।

श्री उपसभापति : वह अपनी समझ से ठीक बोल रहे हैं।

श्री नवल किशोर: उन्होंने यह भी कहा कि बहुत से सीनियर आफिसर्स बिहार के ऐसे हैं कि जिन की हमदर्दी इस आंदोलन के साथ है। उन्होंने यह भी कहा कि बहुत से पुलिस आफिसर्स की हमदर्दी हमारे साथ है और यहां तक कह दिया कि अगर कोई सरकारी आदेश उन की कांसेंस के खिलाफ हो तो उनको उसे नहीं मानना चाहिए और सब से खतरनाक बात जो उन्होंने कही वह यह कि बहुत से फौजी अफसरों की अंडरस्टैंडिंग भी उन के साथ है। मैं यह कहना चाहता हूं कि देश के इतने बड़े नेता हैं वे और उन का तमाम जीवन गांधीवादी रहा है मगर आज इस कदर फ्रस्ट्रेशन उन में हो गया कि वे जनता का भी इंसाइट कर रहे हैं, पुलिस को

[श्री नवल किशोर]

भी इंसाइट कर रहे हैं, ग्रार्मी को भी इन्साइट कर रहे है ग्रौर सिविल एडमिनिस्ट्रेशन को भी इंसाइट कर रहे हैं; तो मै कहना चाहता हूं कि यह तरीका जनतंत्र को बचाने का, मज़बूत करने का नहीं है। नीरेन घोष जी चले गये लेकिन्, श्रीमन, ग्राज जो बिहार मे हो रहा है उस के लिए उन्होंने कहा कि वहा ग्राज दो ईश्यूज हैं।

उन्होंने कहा, दो बातें हैं। प्रपोर्शनल रिप्रजन्टेशन ग्रौर दूसरा यह क्या जनता को ग्रपने प्रतिनिधियों को वापस बुलाने का ग्रधिकार है कि नही। मैं समझता हूं कि यह बात नहीं है। ग्राज बिहार की स्थिति ने कई प्रश्न हमारे सामने खडे किये हैं। पहला प्रश्न यह है कि क्या इस देश मे जनतंत्र चलेगा या भेड़ तंत्र चलेगा, यहां मोबोक्रेसी चलेगी या डेमोक्रेसी चलेगी। दूसरा प्रश्न यह है कि क्या सरकार बैलट के जरिये तब्दील होगी या सड़को पर ग्रान्दोलन करके उसे तब्दील किया जाएगा। तीसरा प्रश्न यह है कि एक बार जब जनता किसी पार्टी को मैंडेट दे देती है तो क्या उसे 5 साल तक ईमानदारी से काम करने दिया जाएगा या नहीं। चौथा सवाल यह है कि जो प्रश्न है खाद्यान्न का ग्रौर गरीबी का क्या इसका हल विरोधी पक्ष ग्रौर शासक पक्ष ग्रापस मे बैठकर मेज के चारो तरफ बैठकर राउंड टेबुल में तय करें या ऐजिटेशन से इसे तय किया जाए। सबसे बुनियादी सवाल यह है कि जो विद्यार्थी है जो हमारे देश की ग्राशा ग्रौर भविष्य है क्या उसको राजनीति की शतरंज का मोहरा बनाकर उसकी शक्ति का शोषण किया जाएगा। जो ये प्रश्न हमारे सामने ग्राज हैं इन प्रश्नों के सही हल के ऊपर इस देश के जनतंत्र का भविष्य ग्राधारित होगा।

मैं कोई शब्द जयप्रकाश नारायण जी की शान में न कहने के लिए तैयार हूं, न कहना चाहता हूं। वह हमारे ग्रादरणीय नेता हैं इसमें कोई दो रायें नहीं हो सकती हैं। मैं उनकी ईमानदारी में शक नहीं करता हूं। मगर, श्रीमन्, इंसान कभी कभी एक ग्रावेश में ग्राकर ऐसा रास्ता पकड लेता है जिसको बाद में वह ग्रपने मान ग्रौर मर्यादा का प्रश्न बना लेता है। ग्राज कहा गया है कि सबसे ज्यादा भ्रष्ट बिहार की सरकार है। यही बात कही गई थी गुजरात के बारे में भी। जयप्रकाश बाबू जहां जाते हैं चाहे महाराष्ट्र में जायें, उत्तर प्रदेश में जायें, मध्य प्रदेश में जायें, या पश्चिम बंगाल में उनका एक ही तरीका है कि हर जगह वह चाहते हैं कि इस तरह के जन-ग्रांदोलन शुरू हों। हर जगह असेंबली भंग हों ग्रौर एक कैग्रोस पैदा हो। यूं तो खुद भी वे कहते है कि मंत्रिमंडल के त्यागपत्र देने से ग्रौर विधान सभाग्रों के भंग होने से समस्याग्रो का समाधान नहीं होगा। यह उन्होंने खुद भी कहा है। तो मेरे दोस्त जो चले गये, नीरेन घोष, मुझे पता नही वह इस ग्रान्दोलन को क्या समझते हैं। उन्होंने कहा कि राइट रिग्रक्शनरी ग्रान्दोलन है। खैर, जो कुछ उन्होंने कहा वही जानें। मगर मैं उनसे पूछना चाहता हूं कि ये बातें जो उन्होंने बिहार के बारे में कही जो बिहार का नक्शा उन्होंने खींचा कि यह भगवान बुद्ध का प्रदेश है, वह शान्तिप्रिय हैं। भगवान बुद्ध तो पूर्ण रूप से शान्तिप्रिय थे, पूर्ण रूप से ग्रहिंसात्मक

थे। राजनारायण जी, मुझे इस बात में शक नहीं है कि राजनारायण जी का दिल भी इस बात को कहता है कि रास्ता गलत है, लेकिन ये भी बड़े जिद्दी हैं, ये अपनी गलती को मानते नहीं। दिल के अन्दर ज़रूर महसूस करते हैं। . . .

श्री राजनारायण: राजनारायण कहा से आ गया ?

श्री नवल किशोर: राजनारायण जी, आपके सामने इंडोनेशिया और इंडो-चाइना की हिस्ट्री भी है और वहां के विद्यार्थी आंदोलनों की भी।

श्री राजनारायण : और कांग्रेस सरकार की भी हिस्ट्री है।

श्री नवल किशोर: क्या आप चाहते हैं कि हिन्दुस्तान में इंडोचाइना और इंडोनेशिया को रिपीट किया जाए ? होस्टल के अन्दर बम पकड़े जाते हैं, ऐक्सप्लोसिव्ज पकडे जाते हैं। राजनारायण जी, आप स्टुडेंट्स को किस दिशा में ले जाना चाहते हैं ?

श्री राजनारायण: जिस दिशा में सन् 1942 में ले जाना चाहते थे उस दिशा में ले जाना चाहते हैं।

श्री नवल किशोर: अगर आपकी निगाह में 1942 और 1974 में अन्तर नहीं है तो मैं आपकी अकल पर दया करते हुए उसकी दाद देता हूं। इसलिए कि, उस समय हम एक विदेशी गवर्नमेंट से मुकाबला कर रहे थे। मगर आज तो यह जनता द्वारा चुनी हुई सरकार है।

श्री राजनारायण: गवर्नमेंट बुरी है। अपनी गवर्नमेंट बुरी है तो विदेश से भी बुरी है। . . .

श्री नवल किशोर: मैं अर्ज़ कर रहा था कि मुझे इस बात का भी खेद है कि बाबू जगजीवन राम जी जब बिहार गये तो उन्होंने जयप्रकाश जी से इस बात की अपील की कि बाढ़ की भयंकर स्थिति बिहार में है। उसमें कामन इन्सान आज भूख से पीड़ित है उसको खाना नहीं मिल रहा है। मेरा कहना है कि वे अपनी शक्ति को, अपने प्रभाव को इन लोगों की मुसीबतों को दूर करने में इस्तेमाल करें तो ज्यादा अच्छा होगा बावजूद इन आन्दोलनों के; अच्छा हो कि वह इसको वापस ले ले या निलम्बित कर दें।

मैं दो बातें कह कर खत्म करना चाहता हूं। एक बात तो यह है, मेरी एक अपील है अपने विरोधी पक्ष के दोस्तों से, खासकर राजनारायण जी से—हालांकि मैं जानता हूं उनपर कोई असर नहीं होगा—एक कहावत है—

Neroes were fiddling when Rome was burning.

राजनारायण जी, मैं आपसे कहना चाहता हूं कि चाहे कांग्रेस पार्टी के लोग हों या विरोधी पक्ष के लोग हों, आज बिहार की स्थिति का तकाजा है कि वहां की मुसीबतों को सब को एक साथ मिल कर दूर करने की चेष्टा करे वरन् हिस्ट्री को यह कहने का मौका न मिलेगा कि—

Nero was fiddling when Bihar was burning.

श्री राजनारायण: दिल्ली की रानी से कहिए।

श्री नवल किशोर: जयप्रकाश जी से तो मुझे एक ही बात कहनी है। एक देश के नेता होने के नाते उनका यह

[श्री नवल किशोर]

फर्ज है कि आज जो भीषण परिस्थिति खड़ी है, विषमता खड़ी है, महंगाई की वजह से, गरीबी की वजह से, अन-एम्पलाएमैंट की वजह से इन सब को दूर करने के लिए विरोधी पक्ष के नेताओं को, शासक दल के नेताओं को एक साथ बैठाने की कोशिश करें और कोशिश करें उन तमाम रनिंग इशूज पर एक राय हो कर देश के अंदर समस्याओं को हल करने की।

जहांतक इस बात का सवाल है कि मंत्रिमंडल हटाया जाए, मैं साफ कहना चाहता हूं कि यह प्रैक्टिकल नहीं है। आखिरी सैंन्टैन्स कह कर मैं समाप्त कर दूंगा और वह है नीरेन घोष जी के बारे में। उन्होंने बात तो कही बिहार की और धोंस दी कि बंगाल के अंदर एक सशक्त संगठन खड़ा होगा और तमाम फौज का भी मुकाबला करेगा। बिहार में उन्होंने नहीं कहा कि ऐसा होगा क्योंकि बिहार के एजिटेशन में उनका कोई हिस्सा नहीं है। मैं एक बात यह कहना चाहता हूं कि वायलैंस करने से कोई मसला हल नहीं होता। लिहाजा मेरी दर्ख्वास्त यह है कि आज बिहार की दयनीय स्थिति में सब लोग अपने दिमाग को, अपनी शक्ति को इस्तेमाल करें और मेहरबानी करके विद्यार्थियों के जीवन से न खेलें।

श्रीमन्, एक वर्ष के लिए विश्वविद्यालयों को बंद न करायें उनका कैरियर खराब न करें। इस आग से न खेलें वरना जो आग के साथ खेलेगा, हो सकता है कि वह स्वयं ही आग में नष्ट हो जाए।

श्री योगेन्द्र शर्मा: उपाध्यक्ष महोदय, बिहार अपने आर्थिक और राजनीतिक संकट की दौर मे गुजर रहा है। अभी कल ही हम लोग बहस कर चुके हैं कि किस तरह से बाढ़ तथा सूखे ने बिहार के जन-जीवन को हिला दिया। बिहार

[The Vice-Chairman (Shri Bipinpal Das) in the Chair.]

. . .

में दो संकट व्याप्त हैं। एक तो जो व्याप्त है वह बिहार का है और दूसरा व्याप्त मैं समझता हूं सारे देश का है और यह है महंगाई, भ्रष्टाचार, बेकारी और शिक्षा की गलत व्यवस्था। हम समझते हैं इन्हीं चार सवालों को लेकर बिहार मे जयप्रकाश जी आन्दोलन कर रहे हैं। यह बिहार की ही समस्याएं नहीं है पूरे देश की समस्याएं हैं।

प्रश्न यह उठना है--इन समस्याओं को हल करने का रास्ता क्या है? श्रीमन्, जब बिहार बाढ मे डूब रहा है तब बिहार की सरकार के उच्च पदाधिकारी दिल्ली दरबार में बैठकर इस बात की जोड़तोड़ कर रहे हैं कि कौन मंत्री होगा, कौन मंत्री नहीं होगा? मंत्रिमंडल में कौन जाएगा और मंत्रिमण्डल से कौन आएगा? जो बिहार अपने जीवन की इतनी बड़ी विपत्ति में फंसा हुआ है, इस वक्त बिहार के शासक लोग उस विपत्ति को दूर करने का सही रास्ता, सही नीति, निकालने की बजाए गद्दी के संघर्ष में चिपके हुए हैं, यह बिहार का दुर्भाग्य है। साथ ही साथ, श्रीमन्, बिहार में बेकारी, महंगी, भ्रष्टाचार और शिक्षा की दुर्व्यवस्था को दूर करने के नाम पर श्री जयप्रकाश का जो आंदोलन चल रहा है वह आंदोलन शक्ति के अंध और सिद्धांतहीन संघर्ष से कतई भी भिन्न

नहीं है। जिस तरह से कांग्रेस सरकार के लोग वहां पर शक्ति और सत्ता के अंध संघर्ष में जनता और बिहार के हितों को भूले हुए हैं उसी तरह से आज जयप्रकाश जी का जो आंदोलन है, छः महीने के बाद यह स्पष्ट हो चुका है कि उस आंदोलन का मुख्य उद्देश्य शक्ति का अंध और सिद्धांतहीन संघर्ष, इसके सिवाय और कुछ नहीं है। तो शक्ति के अंध और सिद्धांतहीन संघर्षों के इन दो चाकों के बीच, इन दो पाटों के बीच बिहार खड़ा है।

श्रीमन्, क्या हल है बिहार की स्थिति को खत्म करने का, बिहार की स्थिति को सुधारने का। नीरेन जी ने बताया कि बिहार में अभी जो कुछ भी हो रहा है वह उन के ख्याल से एक जन आंदोलन हो रहा है . . .

श्री राजनारायण : सही जन आंदोलन हो रहा है।

श्री योगेन्द्र शर्मा : आप सही कह सकते हैं लेकिन हम नीरेन जी से पूछते हैं। वे तो वर्ग संघर्ष की बात करते हैं, वर्ग संघर्ष के सिद्धांत को मानते हैं। क्या उन्होंने इस बात पर गौर किया कि जिसको वे जन संघर्ष कह रहे हैं, जिसको वे जन क्रांति कह रहे हैं, उसमें कौन लोग हैं, कौन वर्ग हैं और किस वर्ग के हित के लिए है? हम समझते है, श्री नीरेन घोष को यह बताने की आवश्यकता नहीं है कि महंगाई, भ्रष्टाचार, बेकारी, शिक्षा की व्यावसायिक व्यवस्था—ये पूंजीवाद की देन हैं और सारा पूंजीवादी जगत आज इन चीजों से तबाह है। लेकिन क्या इसी दुनिया के आज के समाजवादी जगत में महंगाई है? वहां महंगाई नहीं बढ़ रही है, शिक्षा की व्यावसायिक व्यवस्था नहीं है, बेकारी नहीं है? तो दुनिया ने इस बात को बहुत ही स्पष्ट कर दिया है कि न केवल बिहार से बल्कि इस देश से भी महंगाई को खत्म करना, बेकारी को खत्म करना, शिक्षा की व्यावसायिक व्यवस्था खत्म करनी हो तो हमको पूंजीवादी व्यवस्था को छोड़ कर समाजवादी रास्ते को अख्तियार करना चाहिए। यह प्रश्न है समूचे देश का। श्रीमन्, मैं आपसे निवेदन करना चाहता हूं, जब जयप्रकाश जी ने यह आंदोलन शुरू किया तो एक रेलगाड़ी में हमारी उनसे मुलाक़ात हुई और वार्तालाप हुआ और हमने यही प्रश्न पूछा तो उन्होंने कहा कि आइडियालाजी का प्रश्न ग़लत है, आइडियालाजी का प्रश्न उठाने वाले समस्याओं को बरगलाते हैं और जनता को उलझाते हैं। आइडियालाजी का सवाल पूंजीवादी समाजवाद का सवाल है। जयप्रकाश नारायण जी ने—बड़ी कुशलता से इस मूल प्रश्न को पूरे आंदोलन में छिपा दिया है और इसलिए छिपा दिया है कि वह जो एक भानुमती के कुनबे का पिटारा है—दक्षिण प्रतिक्रियावादी काली शक्तियों से लेकर कुछ भटके हुए वामपंथी लोगों के कुनबे का जो पिटारा है, वह पिटारा नहीं रह सकता यदि आइडियालाजी का प्रश्न उपस्थित किया जाए और इसीलिए उन्होंने यह कहा और यह कोई नयी चीज नहीं है। मैं उनसे संबंधित माननीय सदस्यों को याद दिलाना चाहूंगा: कांग्रेस आफ कल्चरल फ्रीडम ने 1955 में जब

[श्री योगेन्द्र शर्मा]

मिलान में अपनी कांग्रेस की थी तो उस कांफरेन्स में यह नारा दिलाया गया कि आइडियालाजी को छोड़ दो, आइडियालाजी की बात मत करो, आइडियालाजी की बात दुनिया को और जनता को भर्माना है और सिर्फ कांग्रेस आफ कल्चरल फ्रीडम ने ही नहीं बल्कि अभी आनंदमार्गियों के महान आचार्य जिनको आनंदमूर्ति कहते है, जो विहार की जेल में बंद है, उन्होंने भी यही चीज़ कही है कि पूंजीवाद या समाजवाद जैसे वादों की बात करना बेकार है, वादों की बात मत करो। तो ये लोग सिद्धान्तहीन विचारधारा की बात करते है। जब आनन्दमूर्ति, जयप्रकाश नारायण और कांग्रेस आफ कल्चर फ्रीडम, जो कि पूंजीवाद के सिद्धान्त को मानने वाले हैं, जब इन्होंने देखा कि आज के विचारक क्षेत्र मे पूंजीवाद अपनी स्थिति को कायम नही रख सकता है, तो उन्होंने अपने सिद्धान्त को कायम रखने के लिए एक नया विचारक सवाल उठाया। यह जो उन्होने विचारक सवाल उठाया उसी को लेकर हमारे और श्री जयप्रकाश जी के बीच में मूल झगड़ा है। वे विचारक प्रश्न को उठाते नहीं हैं और यही विचारक प्रश्न जो है, वह सिद्धान्त का प्रश्न है। क्या कोई भी देश जो अपने समाज का पुनर्निर्माण करना चाहता है और भारत जैसा देश जिसको अंग्रेजों से कई चीजें विरासत में मिली हैं, अपने पिछड़ेपन को दूर करने के लिए, जो प्रगतिशील देश बनना चाहता है वह बिना सिद्धान्त के ऐसा कर सकता है? कोई भी आर्थिक और सामाजिक परिवर्तन बिना किसी सिद्धान्त के नहीं हो सकते हैं, लेकिन श्री जयप्रकाश नारायण जी यह चाहते हैं। वे चाहते हैं कि विचारों के सवाल को छोड़कर इस देश से भ्रष्टाचार को मिटा दो और जो महंगाई का सवाल है उसको मिटा दो तथा शिक्षा में जो कुव्यवस्था फैली है उसको मिटा दो। यह चीज कैसे हो सकती है और उसके लिए वे क्या कदम उठाना चाहते हैं?

हम समझते हैं कि सदन के अधिकतर सदस्य जो महंगाई को खत्म करना चाहते है, जो भ्रष्टाचार को खत्म करना चाहते है, शिक्षा में जो कुव्यवस्था फैली है उसको खत्म करना चाहते है बुराइयों को खत्म करना चाहते है, तो इसके लिए रास्ता क्या है? शासक दल से हमारी यह शिकायत है कि आप साम्राज्यवादियों के खिलाफ, सामन्तवादियों के खिलाफ, इजारेदारों के खिलाफ, चोरबाजारी करने वालों के खिलाफ, जमाखोरों के खिलाफ लड़ाई क्यों नहीं करते। आप लोग आज इनका समर्थन करते हैं और इसीलिए हमारे देश में ये समस्याएं हैं। श्री जयप्रकाश जी क्या करते हैं? जयप्रकाश नारायण जी इन लोगों से समझौता नहीं करते हैं बल्कि इनको सरदार बनाये हुए हैं और यही हमारी विपत्ति है और यही हमारी समस्या है।

महंगाई को खत्म करने के लिए हमने क्या किया? उत्पादन और वितरण के जो साधन है वह समस्त सरकार के हाथों में होने चाहिएं। अगर हम यह चीज नहीं कर सकते हैं, तो कम से कम जो जीवन के लिए आवश्यक चीजें हैं उनकी उगाही

और सार्वजनिक वितरण की व्यवस्था तो सरकार अपने हाथों में रख सकती है। श्रीमन्, जब पारसाल सरकार ने गेहू की उगाही का कार्य छोड़ दिया और यह कार्य बड़े-बड़े व्यापारियों के हाथ में सौप दिया, तो जयप्रकाश जी ने इस चीज का स्वागत किया था। क्या बड़े-बड़े व्यापारियों के हाथ में उत्पादन के साधनों को और वितरण के साधनों को छोड़कर महंगाई दूर हो सकती है? ये ही बड़े-बडे व्यापारी हैं जो महंगाई बढ़ने के लिए जिम्मेदार है और आज उन्हीं के हाथ में उत्पादन और वितरण के अधिकार है। यदि जयप्रकाश जी महगाई को हल करना चाहते है तो यह हल करने का तरीका नहीं है; जिन शक्तियों ने हमारे देश में महंगाई पैदा की है उन्हीं शक्तियों से मिलकर किस तरह से यह चीज दूर हो सकती है?

भ्रष्टाचार की बात है। श्रीमन्, हम आशा करते हैं कि हमें थोड़ा ज्यादा समय दिया जायेगा क्योंकि हम बहुत ऐसी चीजें बतलाना चाहते है जिस के हम भुक्तभोगी है। बिहार असेम्बली को भंग करने के बारे में यह दलील दी जाती है कि निष्पक्ष जनमत के आधार पर उसका चुनाव नहीं हुआ था और इसलिए उसको भंग किया जाना चाहिए। अगर हम थोडी देर के लिए यह मान भी लें तो इस बात की क्या गारन्टी है कि जो फौज उन्होंने बनाई है वह फौज निष्पक्ष मतदान के आधार पर असेम्बली का गठन कर सकेगी? श्रीमन्, 1971 में मुझे संसदीय चुनाव में भाग लेने का मौका मिला था एक उम्मीदवार की हैसियत से और मैं एक क्षेत्र से उम्मीदवार था। उस क्षेत्र से मैं हार गया और जो जीतकर आये वह जयप्रकाश जी को सहयोग देने वाले एक नेता हैं। हम यहां पर नाम नहीं लेना चाहते है क्योंकि तरह-तरह के सवाल और कायदे कानून उठाये जाने लगेंगे। वरना मैं नाम लेता। वे कैसे जीते? उस वक्त बिहार में इन्हीं लोगों की सरकार कायम थी, कर्पूरी ठाकुर मुख्य मंत्री थे और रामानन्द तिवारी पुलिस मंत्री थे। वे दोनों बेगूसराय गए, वहां उन्होंने एस० पी० को कहा कि योगेन्द्र शर्मा को हारना चाहिए और श्याम नन्दन मिश्र को जीतना चाहिए।

श्री सीताराम सिंह: सफेद झूठ।

श्री योगेन्द्र शर्मा: श्रीमन्, इतने से ही सन्तोष नहीं हुआ। उस क्षेत्र में कामदेव नाम का एक सशस्त्र गिरोह है, पेशेवर अपराधी है, जिसको पकड़ने के लिए सरकार ने इनाम घोषित किए थे, जो अन्तर्राष्ट्रीय ख्याति के तस्कर व्यापार में लगा हुआ है, जो कल नेपाल मे गिरफ्तार हुआ उसको उन्होंने अभय-दान दिया, उसको बुला कर मुख्य मंत्री ने कहा, "तुम योगेन्द्र शर्मा को हराओ, तुम्हारे ऊपर जितने केसेज है, उन्हें हम उठा लेंगे"।

श्री राजनारायण: असत्य।

श्री योगेन्द्र शर्मा: श्रीमन्, उस संसदीय क्षेत्र के 5 असेम्बली क्षेत्रों में योगेन्द्र शर्मा 30 हजार वोट से लीड कर रहा था, लेकिन खास बेगूसराय असेंबली क्षेत्र में 60 बूथों पर कामदेव...

(Interruptions)

श्री बनारसी दास (उत्तर प्रदेश): पांच असेम्बली क्षेत्रों में... *(Interruptions)* 42 में तो आपने अंग्रेजों का साथ दिया था।

श्री योगेन्द्र शर्मा: यह सर्वविदित बात है, उस इलाके का बच्चा बच्चा इस बात को जानता है कि बेगूसराय असेम्बली क्षेत्र के 60 बूथों पर कामदेव सिंह के हथियारबन्द गिरोह ने, जो अन्तर्राष्ट्रीय ख्याति का तस्कर गिरोह है, कब्जा कर लिया था और इस तरह...

श्री राजनारायण: कामदेव तो बिलकुल ललित नारायण मिश्र का आदमी है। वह तो हमें और रामसेवक यादव को मारने के लिए भेजा गया था। 71 के चुनाव में... *(Interruptions)* उसने एल० एन० मिश्र का खुल कर समर्थन किया।

श्री योगेन्द्र शर्मा: हम चुनौती देते है कि हम जो बयान कर रहे है अगर उसका एक भी अंश झूठा हो तो हम इस्तीफा देने के लिए तैयार हैं अथवा जो इसे चुनौती देते हों वे इस्तीफा दें। इतना ही नहीं 71 के चुनाव में हमारे क्षेत्र में एक बहुत बड़ा गांव है मंझोल, उसकी आबादी करीब 20 हजार के है, मैं वहां गया तो वहां के हरिजनों ने कहा कि हम वोट तो आपको देना चाहते हैं लेकिन यहा बाबू लोग हमको वोट नहीं देने देंगे। उन्होंने कहा कि '51 से लेकर आज तक हमको वोट नहीं देने दिया गया। क्योंकि बाबू लोग लाठी लेकर कहते है कि तुम्हारे वोट गिर गए। तो हमारे गरीब और हमारे हरिजन वोट नही दे पाते हैं क्योंकि हमारे देश में, हमारे गावों मे, हमारे समाज मे अभी भी सामन्ती तत्व लाठी के बल पर बैठे हैं। यदि निष्पक्ष मतदान के आधार पर हम असेम्बली को बनाना चाहते हैं तो सबसे पहली आवश्यकता इस बात की है कि हरिजन स्वेच्छा के साथ, गरीब स्वेच्छा के साथ वोट दे सकें। यही बाबू लोग जयप्रकाश जी की फौज बने हुए है। फिर हम कैसे आशा करें कि विधान सभा भंग हो जाएगी तो बाद में निष्पक्ष मतदान के आधार पर उसका गठन हो सकेगा।

श्रीमन्, विद्यार्थियों की बात की गई।

उपसभाध्यक्ष (श्री विपिन पाल दास): अब आप समाप्त कीजिए।

श्री योगेन्द्र शर्मा: बहुत इंटरप्शन हुआ है, थोड़ा समय और दीजिए। टाइम्स आफ इंडिया के कारेस्पोंडेंट ने तीन आर्टिकिल्स लिखे हैं बिहार की सिचुएशन पर। उनको पढ़ेंगे तो मालूम होगा कि 5 फीसदी विद्यार्थी जयप्रकाश जी के आन्दोलन में सक्रिय भाग ले रहे हैं...

श्री राजनारायण: और सब कम्यूनिस्ट हैं।

श्री योगेन्द्र शर्मा: ये टाइम्स आफ इंडिया के सबसे बड़े मददगार और पैट्रन बनते हैं।

श्रीमन्, मैं जो बात कह रहा हूं वह यह है कि....

श्री राजनारायण: श्रीमन्, उन को मना कर दीजिए, कहीं उन के हाथ में चोट न लग जाय। वह बड़े जोर से पीटते हैं।

श्री योगेन्द्र शर्मा: तो, श्रीमन्, मैं कह रहा था कि निष्पक्ष मतदान हो इस

के लिए बहुत ही आवश्यक है कि हरिजन और गरीब जो हमारे समाज में हैं उनको मतदान की सुविधा और गारंटी दी जाय और यह तब तक नहीं हो सकता जब तक कि गावों मे भूमिसुधार के कानून लागू नहीं होते। गावों में जब तक सामन्ती शक्तियां बनी हुई है तब तक गांव के पिछड़े और दबे और बर्बाद लोग, गरीब लोग स्वतंत्रता से मतदान नही कर सकेंगे और जयप्रकाश जी भूमि सुधार के और हदबदी के सवाल को नहीं उठायेंगे। आज बिहार में 40 कम्यूनिस्ट कार्यकर्ता मारे गए हैं इसी हदबंदी के लिए और बेदखली को रोकने के लिए। जयप्रकाश जी उन्हीं हत्यारे जमीनदारों के साथ मिल कर मंहगाई के खिलाफ, करप्शन के खिलाफ लड रहे हैं। किस करप्शन के खिलाफ? इस से बढ़ कर और करप्शन क्या होगा कि जो कहते हैं कि भूमिहीनों को हटाओ आप उन के साथ हैं। बेगूसराय के एस० डी० ओ० को चुनाव की बात हो जाने पर ट्रांस्फर कर दिया जाता है। उस के बाद कर्पूरी ठाकुर, रामानन्द मिश्र, जयप्रकाश नारायण, कामदेव सिंह मिल कर स्वच्छ प्रशासन लाना चाहते है और भ्रष्टाचार को मिटाना चाहते हैं। तो आज तो वहां अंधी सत्ता का संघर्ष है। सत्ता पर किसी प्रकार से कब्जा करो। नाम लो मंहगाई का, नाम लो भ्रष्टाचार के खिलाफ लडाई का, नाम लो बेकारी के खिलाफ लड़ाई का, लेकिन जैसे भी हो सत्ता पर कब्जा करो।

प्रश्न उठा कि क्यों असेम्बली भंग हो? क्या उस को चलाया नहीं जा सकता? हमारी तो यही राय रही है कि अगर असेम्बली बन जाती है तो उस को पांच साल तक रहने देना चाहिए...

श्री राजनारायण : क्यों?

श्री योगेन्द्र शर्मा : यह हमारी पार्टी का स्टैंड है। केरल में 1958 में हमारी पार्टी की सरकार के खिलाफ कांग्रेस का आंदोलन था तो उस वक्त भी हम ने कहा था कि नहीं, केरल की विधानसभा को पूरे समय तक चलने दो। उस वक्त हम ने कहा था और आज भी हम कहते हैं कि बिहार में भी असेम्बली को पूरे समय तक चलने दो। क्यों चलने दो, इसलिए कि दूसरा कोई विकल्प नहीं है। श्रीमन्, मैं कहना चाहता हूं कि वहां पर जो समस्या है उस के लिए हमारी पार्टी भी लड़ रही है। कांग्रेस सरकार की जन विरोधी नीतियों के खिलाफ हम लड़ रहे है। वहां रिलीफ के लिए हम लड़ रहे है, वहां जनोपयोगी वस्तुओं की उगाही हो और उन का सार्वजनिक वितरण हो इस के लिए हम लड़ रहे है और इस लिए लड़ रहे हैं कि जनता को बिहार सरकार और केन्द्रीय सरकार रिलीफ दे। और उस के लिए वहां क्या हो रहा है? कल 500 हमारे साथी कम्युनिस्ट वर्कर्स बिहार की जेलों में बंद कर दिए गए **(व्यवधान)** यह लड़ाई मंहगाई के खिलाफ है, यह लड़ाई बेकारी के खिलाफ है। आज बिहार में लोग भूखों मर रहे हैं और, श्रीमन्, पटना में एक गुप्त मीटिंग हुई थी तमाम राजनीतिक पार्टियों की, उस में जयप्रकाश जी क्या कहते हैं? उन्होंने उस सर्वोदयी मीटिंग मे कहा कि :

"Shri Jayaprakash Narayan declared here today that he was ready to undertake an indefinite fast to force the dissolution of the Bihar Assembly and the resignation of the Ministry if the people demanded it. He pointed out that he would neither take up arms against the Government, nor did he want violence, but if the people wanted it, he would do it at an appropriate time."

श्री राजनारायण : यह ललित नारायण मिश्र का अखबार है।

श्री योगेन्द्र शर्मा : और अभी तक उस का कांट्रैडिक्शन नहीं हुआ (*Interruptions*) वह खुद कहते हैं कि मार्च अप्रैल का हमारा आन्दोलन फेल हो गया, वह कहते हैं कि हमारा जुलाई का आंदोलन फेल कर गया और आज वह अनशन करने की बात करते हैं, आर्म्ड स्ट्रगल की बात करते हैं। वे आन्दोलन की बात करें, अनशन की बात करें, आर्म्ड स्ट्रगल की बात करें, वह अपनी नीतियों को नहीं बदलें जिन नीतियों की हम चर्चा करते हैं। हम चर्चा करते हैं, साम्राज्यवादियों के खिलाफ, सामंतों के खिलाफ, चोर बाजारियों के खिलाफ, उनके खिलाफ वह नहीं लडेंगे, जब तक नहीं लडेंगे तब तक उनको हताशा के सिवाय कुछ नही मिल सकता है। नीरेन घोष उनके साथ जाएंगे तो उनको हताशा ही मिलेगी।

4 P. M.

श्रीमन्, वे कहते हैं कि हमको अंतर्राष्ट्रीय चीज से कोई मतलब नही है। लेकिन वे कहते हैं कि सोवियत यूनियन में फिर क्रान्ति होनी चाहिए। दुनिया में जो प्रमुख समाजवादी राष्ट्र हैं, जहां मजदूरों का राज है उसका बदलने वाला साम्राज्यवादी ही हो सकता है, समाजवादी नहीं हो सकता है। उसकी निन्दा करने वाले, पथभ्रष्ट ही हो सकते हैं। हम नीरेन घोष से फिर कहेंगे कि तुम कहां चले हो, जरा सोचो। हमको आशा है कि वह उस पर विचार करेंगे और गलत रास्ते पर नहीं चलेंगे।

डा० रामकृपाल सिंह : श्रीमन्, उपसभापति महोदय, विपक्षी. . . .

SHRI NIREN GHOSH: I did not speak of another revolution in the Soviet Union. I said that the people created the Soviet; Lenin seized upon the people's creation and made a proletarian revolution. Why should you put words into my mouth, which I have never spoken?

THE VICE-CHAIRMAN (SHRI BIPINPAL DAS): Mr. Ghosh, no lecture.

SHRI YOGENDRA SHARMA: Mr. Niren Ghosh, that is your business.

(*Interruptions*).

THE VICE-CHAIRMAN (SHRI BIPINPAL DAS): Mr. Niren Ghosh, will you please take your seat?

डा० रामकृपाल सिंह: उपसभाध्यक्ष महोदय, विपक्षी सदस्यों के बार बार आग्रह करने पर बिहार की स्थिति पर चर्चा करना आज संभव हुआ है क्योंकि बिहार में पिछले 6 महीने से जो कुछ हो रहा है वह मैं समझता हूं कि देश के किसी राज्य में गम्भीरता के साथ नही हुआ। एक ओर जयप्रकाश जी का आन्दोलन चल रहा है और उस आन्दोलन को, उसके मुद्दों को तोड़ मरोड़कर लोग बिहार के बाहर रखने की कोशिश कर रहे हैं। अभी इस सदन में अनेक लोगों ने, अनेक माननीय सदस्यों ने जिस ढंग से बिहार की स्थिति को रखा मैं उनसे आग्रह करूंगा कि वह जयप्रकाश के आन्दोलन की गहराई में जायें। जयप्रकाश जी ने जो कुछ भी लिखा है उसको पढ़िये और जयप्रकाश जी के साथ बातचीत करने वाले टाइम्स आफ इंडिया को माननीय सदस्य श्री योगेन्द्र शर्मा जी ने अभी कोट किया। उसी का एक संवाददाता दस दिनों तक जयप्रकाश जी के साथ रहा है। उसको भी पढ़िये। अभी हिन्दुस्तान टाइम्स के एक एन० एस० जगन्नाथन ने जयप्रकाश जी से इंटरव्यू लिया और इस में

बहुत सारे प्रश्न किये गये हैं। इन प्रश्नों के जो उत्तर जयप्रकाश जी ने दिये हैं उनको पढ़ने के बाद कोई भी समझदार व्यक्ति कैसे वैसी बातें कर सकता है जैसी कुछ माननीय सदस्यों ने इस सदन में कीं। मुझे उनको सुनकर आश्चर्य होता है। मैं सी० पी० आई० की बात समझ सकता हूं। आखिर सी० पी० आई० एक विचित्र स्थिति में बिहार में फंसा हुआ है। सी० पी० आई० की स्थिति सांप और छुछुंदर की हो गई है। भई गति सांप छुछुंदर केरी। जब आन्दोलन शुरू हुआ तो सी० पी० आई० ने कहा कि हम भ्रष्टाचार के खिलाफ, महंगाई के खिलाफ, शिक्षा पद्धति में सुधार के लिए आन्दोलन करेंगे और यह भी कहा कि गफूर सरकार बदलनी चाहिए। लेकिन जब इस आन्दोलन में तेजी आ गई, जयप्रकाश जी और छात्र संघर्ष समिति के आन्दोलन में तेजी आई, जब जयप्रकाश बाबू ने इसका नेतृत्व किया तो सी० पी० आई० अपने पुराने स्टैंड को भूल गया और जिन मुद्दों पर उसने संघर्ष छेड़ने की बात की थी उससे वह मुकर गया। आश्चर्य की बात है कि बिहार की सी० पी० आई० ने आज से 5–7 दिन पहले फिर घोषणा की है कि गफूर मंत्रिमंडल जाना चाहिए। श्री जगन्नाथ सरकार जो बिहार के मंत्री हैं उन्होंने घोषणा की है कि ललित बाबू जो बिहार की कठपुतली नाटक के सूत्रधार हैं उनको जाना चाहिए। बिहार में दो नेता हैं। एक जयप्रकाश जी हैं जो अन्याय के खिलाफ लड़ रहे हैं, भ्रष्टाचार के खिलाफ लड़ रहे हैं और चोर-बाजारी के खिलाफ लड़ रहे हैं, होर्डिंग के खिलाफ लड़ रहे हैं, सरकारी भ्रष्टाचार और आतंकवाद के खिलाफ लड़ रहे हैं और दूसरे नेता श्री ललित नारायण हैं। श्री ललित बाबू की पार्टी और बिहार की जो कम्युनिस्ट पार्टी है दोनों मिलकर अपना काम करती हैं। जब 5 तारीख को जयप्रकाश जी का जलूस निकला तो उससे 2 दिन पहले यानी 3 तारीख को सी० पी० आई० ने जलूस निकाला और इसके लिए बेतिया, गया और भागलपुर आदि सब जगहों से स्पैशल ट्रेनें चलाई गई. . . .

श्री योगेन्द्र शर्मा : गलत बात है।

डा० रामकृपाल सिंह : इन ट्रेनों पर टिकट नहीं दिये गए। ये सारी चीजें ललित बाबू और सी० पी० आई० के समझोते से, उनके कान्फिडैन्स में हुआ। यह बात बच्चा-बच्चा जानता है। मैं चाहता हूं, जयप्रकाश जी तथा छात्र आंदोलन के लोग भी चाहते हैं कि गफूर मंत्रिमंडल तो क्या विधान सभा तक भंग होनी चाहिए। क्या विधान सभा भंग होने के बाद प्रजातंत्र के लिए खतरा पैदा होता है? नहीं, इससे प्रजातंत्र को कोई खतरा पैदा नहीं होता। हमने 24–25 अनेकों प्रांतों में विधान सभाएं भंग कराई और बार-बार चुनाव हुए। विधान सभा भंग होने से लोकमत समाज समाप्त होगा, यह बात गलत है।

दूसरी बात मैं कहना चाहता हूं कि अभी माननीय सदस्य ने कहा कि जयप्रकाश जी के जो असूल हैं वे बड़े न गम्भीर हैं। मेरा कहना है कि इसके दो अंग हैं—एक सोफ्ट ट्रैंड और दूसरा लोंग ट्रैंड। सोफ्ट ट्रैंड है विधान सभा भंग हो। लेकिन इसके अंदर

[डा० रामकृपाल सिंह]

जो सर्वोच्च विदु है वह कोई दूसरा है । हमारी जो गलत चुनाव की पद्धति है, जिस ढंग से चुनाव होता है उसके बारे में बैठ कर विचार करना होगा और जब तक हम ऐसा नहीं करेंगे तब तक हम प्रजातंत्र को इस देश में नही बचा सकते। माननीय सदस्य श्री योगेन्द्र शर्मा ने अभी बताया कि उनके चुनाव क्षेत्र में भयानक घटनाएं घटी हैं। तो मेरा कहना है कि उनके ही चुनाव क्षेत्र में नहीं बल्कि तमाम बिहार में लगभग ऐसी घटनाएं घटी हैं। वहां पर लाठी तंत्र, जाति तंत्र और पैसातंत्र का इस्तेमाल किया गया। इसलिए मेरा कहना है कि इस पर गम्भीरता से बिचार करना होगा।

मैं एक बात और कहना चाहता हूं कि बिहार में छात्र आन्दोलन को बंद करने के लिए, छात्र आंदोलन को दबाने के लिए एक नंगा नाच शुरू किया गया। उसको दबाने के लिए 45 कंपनी सी० आर० पी० को और 7 कंपनी बार्डर सैक्योरिटी फोर्सिज की लगाई और उसके लिए होम गार्ड्ज के लोग भी शामिल हुए। जब छात्रों ने कहा कि हम परीक्षाएं नहीं देंगे और जो सरकारी अफसरों के लड़के थे जो परीक्षा देना नहीं चाहते थे उनको जबर्दस्ती धमकी देकर परीक्षा में बैठाया गया। मैं हिन्दुस्तान टाइम्स से पढ़ कर सुनाना चाहता हूं। यह 26-8-74 का है जिसमें परीक्षाओं में बैठने की बात कही गई है।

यह टाइम्स आफ इंडिया की खबर है, जो 10 दिन तक संवाददाता उनके साथ रहे उन्होंने कहा है:

"He described the measures taken by the administration to tempt students to take their examinations after J.P.'s appeal to them to give a year of their studies to the movement . . . Cheating is not only permitted but encouraged. Examinees are free to come late and sit as long as they like. Model answers, notes and books are freely smuggled in. Impersonation is widespread."

इस तरह जो परीक्षाएं दी गई उसके खिलाफ यदि किसी शिक्षक ने विरोध किया तो उनको पकड़ कर मीसा में डाल दिया गया। और आगे लिखा है:

"Two invigilators who protested against such practices are among the five teachers detained under MISA."

स्वयं मेरे कालेज में—मैं बिहार यूनिवर्सिटी के एक कालेज में पढ़ाता हूं—अंगरेजी के द्वितीय पत्र की परीक्षा चल रही थी, उसमें वहां के आई० जी०, कमिशनर खुद परीक्षा हाल के अंदर आता है और वह परीक्षा भवन में एक छात्र को मदद करता है। एक शिक्षक जो वहां इन्विजिलेन्स में था उन्होंने जब प्रोटेस्ट किया कि साहब, ये क्या कर रहे हैं, तो आपको जान कर आश्चर्य होगा कि उस कमिशनर रैंक के आफिसर ने उस शिक्षक को धक्का देकर गिरा दिया और बाहर से पुलिस वाले आए, लाठी डंडे बरसाने लगे। यह एग्जामिनेशन हाल के ही अंदर हुआ और फिर उस शिक्षक को मीसा के अंदर बंद कर दिया। इस बिहार में आज लगभग 50 शिक्षक मीसा के अंदर गिरफ्तार हैं। इस मीसा का मतलब है मेन्टनेन्स आफ इंटर्नल सेक्योरिटी एक्ट लेकिन आज बिहार में इसके क्या मानी हैं? मिश्रा, इंदिरा सेक्योरिटि एक्ट। बिहार में आज जहां यह ऐक्ट लागू है उसके अंतर्गत पचास-पचास टीचर्स गिरफ्तार हैं। अभी बिहार सरकार ने क्या

किया, जो भी यूनिवर्सिटीज में एक तरीका था, ग्रोटोनोमी थी, उनकी सर्विस कंडीशन्स, सेवा की शर्तें, स्थानांतरण में पद स्थापन के नियम थे, लेकिन गफूर सरकार ने ग्रार्डिनेन्स जारी करके सारी शिक्षा व्यवस्था को बदल दिया, एक यूनिर्वासिटी के शिक्षक को दूसरी यूनिवर्सिटी में फेंका। मैं समझता हूं किसी भी कोर्ट में यह स्टैंड चलेगा नही। रामदयाल सिंह कालेज के 2 शिक्षकों को यह हुक्म हुग्रा कि 24 घंटे के ग्रंदर ग्रपना कालेज छोड़ कर भैरवा ग्रौर छपरा में चले जाओ। भैरवा और छपरा में जा कर क्या स्थिति होगी? लेकिन कहा गया, चौबीस घंटे के ग्रंदर जाग्रो। ग्राप जानते हैं, बिहार की क्या हालत है? बिहार में लगभग 100 से ग्रधिक लोग सी० ग्रार० पी० ग्रौर बार्डर सेक्योरिटी फोर्स की गोलियों में मारे गए हैं ग्रौर एक महिला ग्राफिसर भी मीसा के ग्रंदर गिरफ्तार है। जब वह हाईकोर्ट से छूट कर ग्राती है लौट कर तो दूसरे दिन फिर गिरफ्तार कर दी जाती है मीसा के ग्रंदर। ऐसा ग्रंग्रेजों ने भी नहीं किया जैसा ग्राज बिहार में किया जा रहा है। ग्रौर इतना ही नहीं, मैं ग्रापसे निवेदन करना चाहूंगा, यहां तक कहा गया कि यह जो ग्रांदोलन बिहार में है यह प्रेसीडेंशियल इलेक्शन के सिलसिले में एक ग्रंतर्राष्ट्रीय षड़यंत्र है। हमारे कांग्रेस के नेताग्रों को, कांग्रेस के ग्रभिनेताग्रों को, सब जगह बराबर विदेशी साजिश ही दिखायी देती है। ग्रभी 2 वर्ष पूर्व शाहदरा में एक घटना हुई, उसमें भी उन्होंने कहा, विदेशी षड़यंत्र है। मैं ग्रापके द्वारा निवेदन करूंगा कि जो सत्य है उसको समझिए, जो वस्तुस्थिति है उसको परखिए। हर बात में ग्रांख मूंद लेने से, या ग्रांख मूंद कर चलने से, सत्य की परख नहीं होगी; ठोकरें लगेंगी ग्रौर ग्राप गिरेंगे ग्रौर यह देश गिरेगा। इसलिए हर बात को इन्टरनेशनल कांसपरेसी से देखना, यह उचित बात नहीं है। जो लोग जयप्रकाश नारायण जी के धूल के भी बराबर नहीं हैं, वे जयप्रकाश नारायण जी के बारे में कहें कि वे इन्टरनेशनल साजिश के शिकार हैं, वे उनको ग्रभी तक नहीं जान सके हैं। हमारे सी० पी० ग्राई० के लोग जयप्रकाश नारायण जी को विदेशों का एजेन्ट कहते हैं। यह क्या तमाशा है? जो खुद जानबूझकर रूस की एजेन्टी करते हैं ग्रौर रूस के बारे में जब कुछ कहा जाता है तो एकदम उठ खड़े होते हैं, इसी दल के लोग कहते हैं कि श्री जयप्रकाश बाबू विदेशों के एजेन्ट है?

श्रीमन्, ग्राज बिहार में भ्रष्टाचार का ग्रान्दोलन क्यों हो रहा है क्योंकि वहां पर यह चीज व्यापक रूप में फैली हुई है। वहां पर इसकी गहराई इतनी है कि जितनी किसी भी प्रान्त में नहीं होगी। जब हमारे प्रान्त में संविद की सरकार थी तो वहां पर ग्रय्यर कमीशन बहाल हुग्रा था ग्रौर फिर मधोलकर कमीशन बहाल हुग्रा, लेकिन इन कमीशनों की रिपोर्ट पर वहां की सरकार ने कोई एक्शन नहीं लिया। मैं गफूर, जो मुख्य मंत्री हैं, उन पर यह चार्ज लगाता हूं कि पिछले बीस, पच्चीस वर्षो से जिस ग्राफिसर के करैक्टर रोल पर धब्बा था, गम्भीर ग्रारोप थे, उसको गफूर ने एक्सपन्ज करवा दिये।

मैं ग्राप से यह निवेदन करना चाहता हूं कि हमारे जो कम्युनिस्ट

[डा० रामकृपाल सिंह

भाई हैं वे गफूर साहब का बराबर समर्थन करते आ रहे हैं और ये लोग कांग्रेस के एक पाकेट एडिशन के रूप में हैं। जिस तरह से शादी होती है तो डोली में तो हमारे कांग्रेस के भाई बैठते हैं और पीछे डोली को उठाने का कार्य जिस प्रकार से कहार करते हैं, उसी प्रकार से कम्युनिस्ट भाई आज कर रहे हैं। मैं आप से यह भी निवेदन करना चाहता हूं कि गफूर की सरकार ने बिजली बोर्ड का जो बकाया रुपया बड़े बड़े सैठों के ऊपर था और डालमिया के ऐल्यूमिनियम के कारखाने के ऊपर तो एक करोड रुपये से अधिक का बकाया था, गफूर की सरकार ने इन लोगों के साथ समझौता करके यह रुपया राइट आफ कर दिया। उन्होंने बिजली बोर्ड के वरिष्ठ अधिकारियों को अपने घर में बुलाकर डालमिया के ऊपर जो रुपया बकाया था उसको भी राइट आफ करा दिया।

THE VICE-CHAIRMAN (SHRI BIPINPAL DAS): Please wind up now.

डा० रामकृपाल सिंह : मैं यह निवेदन करना चाहता हूं कि गफूर ने इन दो आफिसरों को निकालने का नोटिस निकाल दिया जब कि उन्होंने इस तरह की बात करने से इन्कार कर दिया था।

श्रीमन्, हमारे यहां पर लोक आयुक्त बहाल हुआ। यह गफूर का कच्चा चिट्ठा कि वहां पर जो फाइनेंस मिनिस्टर हैं उन पर 35 करोड़ रुपये खर्च के बारे में दोषी पाये गये। उनके ऊपर जब नोटिस भेजा गया तो उन्होंने लेने से इन्कार कर दिया और जब गफूर की सरकार के मारफत भेजा गया तो उन्होंने भी लेने से इन्कार कर दिया।

THE VICE-CHAIRMAN (SHRI BIPINPAL DAS): You wanted three minutes and three minutes are over. Please conclude now.

डा० रामकृपाल सिंह : श्रीमन्, जरा आप भ्रष्टाचार की बात सुन लीजिए। इतनी बात कहकर हम बैठ जायेंगे। हम आपको बतलाना चाहते हैं कि हमारे यहां 35 करोड रुपये का स्कैन्डिल पाया गया जो कि पम्प खरीदने के लिए थे। इन रुपयों से पम्प खरीदे गये और उस समय कहा गया था कि इन पम्पों से रबी की पैदावार बढ़ेगी लेकिन उत्पादन बढ़ने के बजाय घट गया। जो वहां पर सात, आठ हजार पम्प खरीदे गये थे वे सब किसी काम में नहीं आये। इस तरह का केस लोक आयुक्त ने पकड़ा है। लोक आयुक्त ने इस बारे में नोटिस भी सर्व किया, लेकिन इस सरकार ने नोटिस लेने से भी इन्कार कर दिया। तो मैं यह कहना चाहता हूं कि जब इस प्रकार के मंत्रिमंडल बिहार में काम करेंगे तो किस प्रकार से उस प्रान्त का कल्याण हो सकता है? प्रैस वालों की हत्या की जाती है। जो अखबार सरकार की लाइन डिटो नहीं करेंगे उनको एडवर्टाइजमैंट नहीं दिए जाएंगे।

THE VICE-CHAIRMAN (SHRI BIPINPAL DAS): Please conclude.

डा० रामकृपाल सिंह. दो मिनट में समाप्त करता हूं। केवल स्माल पाक्स से एक साल में 20 हजार लोग मरे। कोई भी राज्य की सरकार इस एक घटना के लिए डिसमिस कर दी जानी चाहिए, लेकिन बिहार का दुर्भाग्य है कि बिहार ऐसे पोलिटिकल टर्मोइल में फंस गया है। केन्द्र इस

बात को समझता नहीं। आज वहां बाढ़ आई हुई है। मैं बिहार के एक मंत्री से बात कर रहा था। उन्होंने बताया कि जो आर्मी के आफीसर्स बाढ़ के सिलसिले में डिप्यूट किए गए हैं उनकी यह फीलिंग है कि सरकार के अफसर उनके साथ कोआपरेट नहीं कर रहे। जो रिलीफ का सामान जाता है उसको छोटे मोटे नेता खा जाते हैं। लोग हवाई जहाज से गए हैं, 200 गाड़ियां गई हैं, दरभंगा के लोगों के लिए।

THE VICE-CHAIRMAN (SHRI BIPINPAL DAS): You are a Professor. You know when to stop. I am calling Shri Kalp Nath, the next speaker.

डा० रामकृपाल सिंह: शर्मा जी बोल रहे थे, उनको आपने 15 मिनट का समय दिया।

उपसभाध्यक्ष (श्री बिपिनपाल दास): आपने शर्मा जी से ज्यादा समय ले लिया।

डा० रामकृपाल सिंह: मैं मांग करता हूं कि इस विधान सभा को तत्काल भंग किया जाय। इस मंत्रिमंडल में जितने भी भ्रष्ट मंत्री हैं, जिनके ऊपर भ्रष्टाचार के आरोप आयोगों के द्वारा लगाए गए हैं उनको तुरन्त हिरासत में लिया जाय, उनकी प्रापर्टी का लेखाजोखा लेकर उसको जब्त किया जाय।

THE VICE-CHAIRMAN (SHRI BIPINPAL DAS): This is not fair on your part. I am on my legs. Please sit down. This is very unfair.

डा० रामकृपाल सिंह: जेल में जो बन्द शिक्षक हैं उनको छोड़ा जाय, जो परीक्षाएं हुई हैं, उनकी डिग्रियों को रद्द कर दिया जाय।

श्री कल्पनाथ (उत्तर प्रदेश): आदरणीय उपसभाध्यक्ष महोदय, आज बिहार का उत्तरी इलाका डूब रहा है और बिहार का दक्षिणी इलाका जल रहा है; एक तरफ बाढ़ से 25 लाख बेघरवार हो गए हैं, दूसरी तरफ बिहार के आन्दोलन के कारण दक्षिणी बिहार जल रहा है। कुछ जिलों में स्माल पावस है, कुछ जिलों में सूखा है, कुछ जिलों में बाढ़ है। मैं पार्लियामेंट का ध्यान बिहार के उन नरकंकालों, भूखे, परेशान लोगों की तरफ ले जाना चाहता हूं; मैं इस लायक नहीं हूं कि मैं उनकी मदद कर सकूं। इस समय हिन्दुस्तान का दौर ऐसा है कि इस देश में हर सवाल पोलिटिकल बना दिया जाता है।

आदरणीय उपसभाध्यक्ष महोदय, 71 का चुनाव हिन्दुस्तान के इतिहास में एक बड़ा ही निर्णायक चुनाव रहा है। आप जानते हैं कि हिन्दुस्तान में वे ताकतें जो प्रगतिशीलता या समाजवाद की समर्थक थीं, वे ताकतें एक तरफ इकट्ठा हुई और दूसरी तरफ वे ताकतें इकट्ठा हुई जो यथास्थितिवाद की समर्थक थीं। जो ताकत समाजवाद के, बैंकों के राष्ट्रीयकरण और राजा-महाराजाओं के प्रिवी पर्स समाप्त करने के पक्ष में थीं वे एक तरफ इकट्ठा हुईं और दूसरी तरफ वे ताकत इकट्ठा हुई जो राजा-महाराजाओं का प्रिवी पर्स रखनेवाली थीं और जनतंत्र को खत्म करने वाली थीं, मारकाट और खून-कत्ल का समर्थन करने वाली थीं। आप जानते हैं कि 71 का चुनाव एक निर्णायक चुनाव हुआ, हिन्दुस्तान के सारे दल टूट गए, दो टुकड़ों में बंट गए।

[श्री कल्पनाथ]

71 का वर्ष अन्तर्राष्ट्रीय जगत में भी निर्णायक वर्ष रहा। आप जानते हैं कि बंगला देश की स्वतंत्रता की लड़ाई किस ढंग से लड़ी गई। बंगला देश की स्वतंत्रता के लिए लड़ाई में हमारी सफलता न केवल एशिया में बल्कि पूरी दुनियां में एक बहुत बड़ी घटना रही है। इसी तरह की एक बड़ी घटना थी हिन्दुस्तान का एटामी पावर बनना। ये दो चीजें ऐसी हैं जिनसे हमारे दुश्मनों को, जो हिन्दुस्तान को वर्ल्ड पावर के रूप में देखना नहीं चाहते, आघात पहुंचा होगा। वही शक्तियां जिन्होंने मकारियौस को हटाया, और मुल्कों में जिन्होंने जनतंत्र को खत्म किया वही ताकतें ऐसे तत्वों को बढावा दे रही हैं जो इस मुल्क में जनतंत्र को खत्म करना चाहते हैं। आदरणीय उपसभाध्यक्ष महोदय, यह कोई मामूली बात नहीं है कि हिन्दुस्तान में जनतंत्र का जो एक्सपेरीमेंट चल रहा है वह पिछले 27 वर्ष से हिन्दुस्तान में जनता का राज, जनता के द्वारा और जनता के लिए चल रहा है। यहां वोट देने का अधिकार है। क्या यह बात सही नहीं है कि उत्तर प्रदेश के पिछले चुनाव में हिन्दुस्तान के जितने ताल्लुकेदार और जितने कुलक्स, पूंजीपतियों के समर्थक, जितने खाने पीने वाले, मौज करने वाले लोग थे, वहां उन की पार्टी हारी और हरिजनों के समर्थन पर कांग्रेस की पार्टी वहां जीती। यह क्या विरोधी पार्टियों के लिए कोई सबक नहीं है? क्या महंगाई की मार हरिजनों से ज्यादा किसी पर है? क्या हरिजनों से ज्यादा उस का दुख किसी को है? सामाजिक तौर पर, आर्थिक तौर पर वे उस से परेशान हैं, लेकिन वोट का राज है जिस वोट में सब बराबर हैं। हिन्दुस्तान का प्रधान मंत्री और गांव का लोहारू और गांव का धुरहू, दोनों का वोट बराबर है। हिन्दुस्तान में आज यह एक्सपेरीमेंट सफल हो रहा है और इस की नींव डाली थी महात्मा गांधी ने और पंडित जवाहार लाल नेहरू ने और मैं कहना चाहता हूं कि यह वोट का राज हिन्दुस्तान के मन को मजबूत करता है। यह एक ऐसा सवाल है कि जिस के सामने कोई टिक नहीं सकता। कहां हैं हमारे नीरेन घोष जी, जो बड़ी बातें कर रहे थे। कहां हैं कम्युनिस्ट पार्टी जिसने 1942 की लड़ाई में हिन्दुस्तान की जनता की पीठ में छुरा भोंका था, वह उस समय अंग्रेजों की कठपुतली थे और हिन्दुस्तान में जनतंत्र को खत्म करना चाहते थे। यह वही कम्युनिस्ट हैं जिन्होंने एस० बी० डी० के जमाने में हजारों माताओं की गोद को सूना कर दिया है, हजारों ललनाओं की मांग के सिंदूर को धोया है। क्या आप को याद नहीं है कि श्री ज्योति वसु बिरला के साथ खाना खाते थे और गैरबंगालियों को कटवाते थे। क्या यह बात सही नहीं है? और यह हिन्दुस्तान का जनतंत्र है कि आप जैसे लोग यहां पार्लियामेंट में आ कर बहस कर रहे हैं। छोटे मुंह बडी बात। आप कहते हैं कि बिहार में असेम्बली भंग होनी चाहिए। हमारे देश में एक पार्टी है जनसंघ। क्या उस की फिलासफी है? हिटलर जब पावर में आया तो उस ने वोट का नारा दिया—जर्मनी फार जर्मन्स। जर्मनी टु कैच दि होल वर्ल्ड और बाद में उस ने अपने ही लोगों से वहां की पार्लियामेंट को आग लगवाई और

जितने सोशल डिमोक्रैट्स थे, जितने विरोधी पार्टियों के लोग थे उन को फांसी के तख्ते पर लटकाया और वहां जनतंत्र को खत्म किया और इस तरह वहां हिटलर की हुकूमत कायम हुई और वही दुनिया को बर्बाद करने का कारण हुई। यह लोग भी जनतंत्र की बात करने लगे हैं। यह भी हिन्दुस्तान में भ्रष्टाचार की बात करते हैं। मैं तो चैलेंज के साथ कहना चाहता हूं अपनी आदरणीय प्रधान मंत्री जी से और श्री जयप्रकाश नारायण जी से कि जब तक यहां इंडिविजुअल प्रापर्टी की संस्था रहेगी तब तक यहां भ्रष्टाचार रहेगा । अगर इस को आप को खत्म करना है तो यहां एक प्रस्ताव पास करो और कहो कि इस इंडिविजुअल प्रापर्टी के सिस्टम को हम खत्म करते हैं। जिस को यह बात न जंचती हो वह इस सवाल पर एक पार्टी बनाये और हिन्दुस्तान में चुनाव करवा ले। एक तरफ हम लोग होंगे और दूसरी तरफ इंडिविजुअल प्रापर्टी के समर्थक होंगे और जनता उस का फैसला कर देगी। हमें पूरी आशा है कि जनता का समर्थन हम को ही मिलेगा। आदरणीय उपसभाध्यक्ष महोदय, भ्रष्टाचार कहां है? इस पर बहस होनी चाहिए। आज यह हमारी बदकिस्मती है, यह हमारा दुर्भाग्य है कि बिहार में यह स्थिति है। हमारी आज़ादी की लड़ाई लड़ने वाली हमारी प्रधान मंत्री जी ने ए० आई० सी० सी० की काफरेंस में कहा कि भ्रष्टाचारियों का बायकाट करो, बेईमानों का बायकाट करो, चोर बाजारी करने वालों का बायकाट करो। जयप्रकाश जी भी कहते है कि भ्रष्टाचार को दूर करो, जखीरेबाजों और बेईमानी करने वालों का बायकाट करो, तो मैं नहीं समझ पाता कि जयप्रकाश जी में और इन्दिरा गांधी जी में, उन की अप्रोच में फर्क कहां है। मैं तो चाहूंगा कि आदरणीय गृह मंत्री जी यहां बैठे हैं वह बतायें कि क्या यह बात सही नहीं है कि जयप्रकाश जी उत्तर प्रदेश आये थे और हिन्दुस्तान के सारे विरोधी दल के लोग जैसे किसी मरे हुए जानवर पर गीध इकट्ठा होते हैं वैसे ही वह सब लोग भी उत्तर प्रदेश पहुंचे थे और उन्होंने कहा कि उत्तर प्रदेश की असेम्बली को डिजाल्व करने का और बहुगुणा की सरकार को तोड़ने का आन्दोलन वहां चलाया जाय और जय प्रकाश जी उस का नेतृत्व करें, लेकिन आदरणीय जयप्रकाश जी ने वस्तुस्थिति को समझा और उन्होंने कहा कि :

"I am against the dissolution of the U.P. Ministry, I am against the resignation of the U.P. Ministry and I will not lead the movement in U.P."

मैं जानना चाहूंगा, श्री उमाशंकर दीक्षित जी से कि इन्दिरा गांधी और जय प्रकाश जी के बीच में जो दीवार खड़ी कर दी है कुछ लोगों ने इस को तोड़ कर गिराया जाय। क्या यह संभव नहीं है ? क्या इस के लिए कोशिश नहीं की जानी चाहिए? यह एक बहुत बड़ी बात हुई है। क्या यह बात सही नहीं है कि कांग्रेस पार्टी में भी ऐसे लोग हैं, कांग्रेस पार्टी में भी ऐसे तत्व हैं...

SHRI NIREN GHOSH: Let those who clap their hands here go to Patna and clap there.

कांग्रेस पार्टी में आज ऐसी शक्तियां हैं जो कि सन् 42 के वक्त थीं और वह कभी हिन्दुस्तान की आजादी को

[श्री कल्पनाथ]

सुरक्षित नहीं देखना चाहते थे, वह कभी जनतंत्र को कामयाब नहीं देखना चाहते थे, वह किसी कीमत पर हिन्दुस्तान में प्लांड इकानामी को नहीं चलने देना चाहते थे। वह नहीं चाहते थे कि हिन्दुस्तान में प्लांड इकानामी और जनतंत्र के ऐक्सपेरिमेंट को सफल किया जाय। जनतंत्र मन को मजबूत करता है। जनतंत्र के माध्यम से मन मजबूत होता है, प्लांड इकानामी के माध्यम से देश का पेट मजबूत होता है। मन को मजबूत करने और पेट को मजबूत करने का ऐक्सपेरिमेंट हिन्दुस्तान में चल रहा है। चाइना में नहीं चल रहा है, रूस में नहीं चल रहा है।

माननीय उपसभाध्यक्ष महोदय, मैं कहना चाहता हूं कि आज सवाल यह है कि कांग्रेस पार्टी के लोग जो प्रगतिशील नितियों के समर्थक हैं उन्होंने ऐटामिक पावर की हिन्दुस्तान में खोज करके आज दिखा दिया है दुनिया के बहुत से लोगों को कि आज एशिया का बैलेंस आफ पावर बदल चुका है। हमने दिखा दिया कि ऐटामिक पावर के ऐक्सप्लोजन के बाद से इंडिया ही एक ऐसा रंगीन मुल्क है जिसने ऐटामिक पावर बनाया है। यह गौरव की बात है हिन्दुस्तान के नागरिकों के लिए कि वह आज एक महान देश की महान नेता के पीछे खडे हैं। अभी पीछे इंदिरा जी ने कहा :

"We have atomic power. We are an atomic country. We want socialism in the country. That is the objective of our country . . ."

उपसभाध्यक्ष जी, आज सवाल है बिहार का। आज बिहार में चंपारन में सत्याग्रह हो रहा है। महात्मा गांधी को, जब हिन्दुस्तान में आज़ादी की लड़ाई शुरू हुई तो बिहार में चंपारन में जमीन मिली। जब महात्मा बुद्ध को सन्देश देना हुआ तो भगवान बुद्ध का बिहार ने साथ दिया। महात्मा गांधी को चंपारन में नेतृत्व दिया बिहार की जनता ने। जब हिन्दुस्तान की आज़ादी की लड़ाई लड़ी गई तो जितने बिहार के लोग फांसी के तख्ते पर चढ़े उतने हिन्दुस्तान के किसी प्रान्त के नहीं चढ़े। आज बिहार में भुखमरी है, वहां तबाही हुई है। हिन्दुस्तान में बिहार की पर-कैपिटा इनकम सबसे कम है। प्रथम पंचवर्षीय योजना, द्वितीय पंचवर्षीय योजना, तृतीय पंचवर्षीय योजना और चतुर्थ पंचवर्षीय योजना में बिहार का आउट-ले सबसे कम है। आज बिहार की नदियों को देखिये। जितनी वहां नदियां हैं उतनी दुनिया में कहीं नही है। बिहार में जितनी फर्टाइल लेंड है यह दुनिया में कहीं नहीं है। आज बिहार से ज्यादा भूखा, बिहार से ज्यादा दरिद्र, बिहार से ज्यादा परेशान दुनिया में कोई हिस्सा नहीं है। मैं प्रधान मंत्री जी से निवेदन करना चाहूंगा कि बिहार की अर्थ व्यवस्था को देखें, सारी बीमारी वहां पर आर्थिक बीमारी है। मुगलसराय स्टेशन पर मैं कल आ रहा था। बिहार के करीब 5 हजार पीड़ित लोग बाढ़ जयन्ती जनता से उतरे और सभी लोग बिना जूते के थे। किसी के पास धोती थी, किसी के पास कुर्ता नहीं था। जिस बिहार के लोग इतने परेशान हैं उनकी मुसीबत को हमें देखना चाहिए, उन पर गौर करना चाहिए। मैं राजनारायण जी से कहूंगा कि वह आर० एस० एस० के घेरे में खड़े होते हैं, सी० पी० एम० के घेरे में खड़े होते हैं तो उन्होंने कहा कि सन् 42 में हमने अंग्रेजों को भगाया था,

आज भी भगाना चाहते हैं। तब आप अंग्रेजों के खिलाफ लड़े थे, आज तो अपने देश की सरकार से लड़ रहे हो। हमारे यहां एक कहावत है कि जो बाजा जन्म के समय बजाया जाए वह मृत्यु के समय न बजाया जाए। जन्म का बाजा और मृत्यु का बाजा अलग अलग होता है। मृत्यु का बाजा जन्म के समय न बजाया जाए, वह अच्छा नहीं लगता है। मैं कहता हूं कि आप चौधरी चरणसिंह के साथ खड़े हैं। क्या आप इंदिरा गांधी के साथ खड़े होकर हिन्दुस्तान में समाजवाद नहीं ला सकते हैं? कौन है चौधरी चरणसिंह? जिसने ज़मींदारी का साथ दिया, जिसने छात्र संघर्ष को कुचला, जिसने सवा 6 एकड़ की जोत पर लगान की समाप्ति का विरोध किया, जो राजे महाराजों के प्रिवीपर्स की समाप्ति के विरुद्ध था, जिसने काश्तकार पर कर लगाया, वह हिन्दुस्तान में फ्री इंटरप्राइज, फ्री इकानामी, फ्री ट्रेड का हामी है। पीलू मोदी को आपने सेक्रेटरी बनाया है।

चौधरी चरण सिंह क्या हैं? उनके साथ आप क्यों जाते हैं? वे जनता की भलाई के लिए काम नही करते हैं। हमारे भाई कहते हैं कि अमेरिका और चाइना में दोस्ती हो सकती है तो क्यों नही आप में और हिन्दुस्तान को बनाने वाली प्रधानमंत्री में हो सकती है? पर आप जिद्द पकड़े हुए हैं।

मैं बताना चाहता हूं कि आर० एस० एस० के लोग कौन हैं। डा० राम मनोहर लोहिया गोरखपुर गए थे। उन्होंने जब यह कहा था कि हिन्दू शब्द हटना चाहिए तो उन पर लाठी, 5 हजार ईंटें और 5 हजार

पत्थर पड़े। मैं आपसे पूछना चाहता हूं कि इन 27 साल के कांग्रेस हुकूमत में आपको कितनी ईंटें पड़ी, कितने पत्थर पड़े, और कितनी लाठियों पड़ीं। यह जो कांग्रेस पार्टी है, लिबरल पार्टी है, डेमोक्रेटिक पार्टी है। इतना जरूर है कि हम कुछ कामों को नहीं कर पाए। सही रास्ते पर चलने के लिए मैं कांग्रेस नेताओं से, प्रधान मंत्री जी से निवेदन करूंगा कि भ्रष्ट और बेईमान लोग जो कांग्रेस में हैं, जिनके खिलाफ चार्जिज हैं, जिनके खिलाफ बड़ी बड़ी रिपोर्ट हैं, ऐसे लोगों को कांग्रेस से तुरन्त निकाल देना चाहिए। ऐसे लोगों को स्वयं ही इस्तीफा दे देना चाहिए वरन् जनतंत्र मिट जाएगा, प्रजातंत्र खत्म हो जाएगा। तब न यहां पर राज नारायण जी होंगे और न हम होंगे। श्री मीनू मसानी ने कहा है:

"In India, the parliamentary democracy has failed. Now this country must be given to the military rule." Sir, the worst democratic government is the best government as compared to the military government.

इसलिए मैं चाहता हूं कि बिहार की डिबेट में बिहार की जनता के चतुर्दिक तरक्की के लिए काम किया जाए। इन्हीं शब्दों के साथ मैं समाप्त करता हूं।

श्री राजनारायण: मैं इस समय बहुत ही दुरूह कर्तव्य का पालन करने जा रहा हूं। बिहार में यह आन्दोलन क्यों खड़ा हुआ है इसकी पृष्ठभूमि मैं बताना चाहता हूं। बिहार इस समय सबसे गरीब राज्य है। वहां की आम जनता को खाने के लिए अन्न नहीं मिल रहा है। पहनने के लिए वस्त्र नहीं हैं, काम करने के लिए

[श्री राजनारायण]

औजार नहीं हैं, तालीम भी नही है और मकान तो है हीं नहीं रहने के लिए। मैं जितना बिहार में घूमा हूं उतना उत्तर प्रदेश में नहीं घूमा हूं। वहां की जनता घटी घटी की जड जो होती है उसको निकाल कर लाती है, पानी में भिगोती है। जब उसका जहर मर जाता है तो उसको सुखाती है और पीसती है। यानी लडाई आरम्भ हुई मंहगाई मिटाओ, भ्रष्टाचार दूर करो, बेकारों को काम दो आदि को लेकर। यह लड़ाई दिन व दिन बढ़ती गई। क्यों? मैं चाहूंगा जो लोग इस चोज को नही समझते है और इधर उधर की बातें करते है, जयप्रकाश जी की चर्चा करते हैं, उन पर बाद में आऊगा।

24 फरवरी को हमारे मजदूर नेता, हमारी राष्ट्रीय समिति के सदस्य, उनको आप अच्छी तरह मे जानते हैं, श्री सूरज नारायण सिह की हत्या कर दी गई। उनकी श्रीमती इलैक्शन में खड़ी हुई और उनके मुकावले में मुख्यमंत्री श्री गफूर साहब खड़े हुए। यह चुनाव 24 फरवरी को हुआ। इस चुनाव में जिस गजब पैमाने पर बेईमानी हुई, जिस गजव पैमाने पर भ्रष्टाचार हुआ, उसको देख कर कर्पूरी जी ने कह दिया था कि सिवाय इसके कि हम जिला कचहरियों को आग लगा दें कोई दूसरा रास्ता नहीं रह जाता। जब जनता को वोट तक डालने के लिए नही जाने दिया जा रहा है, उनके लिए सवारियां बंद कर दी गई है, रैगिंग हो रही हैं और कांग्रेसी वोटरों को सरकारी सवारियों में लाया जा रहा है, तो इसके सिवाय और कोई रास्ता नहीं रह जाता। यह चुनाव का मजाक हो रहा है। मैं बताना चाहता हूं कि इसी के बाद मे बिहार मे अग्नि प्रज्वलित हुई। बिहार की जनता और सारे देश की जनता ने उस चुनाव को बैरोमीटर बनाया और यह कहा कि जब बिहार में इस ढंग का चुनाव हुआ तो सारे देश मे चुनाव की स्थिति क्या होगी। उसी रोज श्री कर्पूरी जी गिरफ्तार हुए और अन्य तमाम लोग भी गिरफ्तार हुए। इसके बाद आन्दोलन चलता गया। इसके बाद 18 मार्च को जन प्रदर्शन हुआ। तमाम विद्यार्थियों ने एसेम्बली के चारों तरफ धरना देना शुरू कर दिया और उसके बाद किस बड़े पैमाने पर गोलियां चली है, किस नृशंसता के साथ, बर्बरता के साथ इंसानों को भूना गया है उसको सुनते देखते रोंगटे खड़े हो जाते हैं। सर्चलाइट अखबार की विल्डिंग को किस ढंग मे बरबाद किया गया, इसको मैंने अपनी आंखों से देखा है। हमें उसकी जानकारी भी है। श्री योगेन्द्र शर्मा उसके बारे में कुछ नहीं बोले क्योंकि इस मामले में इनके दल का आदमी पकड़ा गया था . . .

(*Interruptions*)

श्री योगेन्द्र शर्मा: इनकी तरफ का आदमी पकड़ा गया होगा।

श्री राजनारायण: मैं यह कहना चाहता हूं कि जनतत्र वह चीज है जिसका आधार सच्चाई होता है। इसके साथ-साथ जनतंत्र में जो बात जहां होती है वही रहकर उस पर बहस होती है। तमाम अखबारों मे उस एम० एल० ए० का नाम आया जो भारतीय कम्युनिस्ट पार्टी का एम०

एल० ए० है, लेकिन श्री योगेन्द्र शर्मा उसका नाम नहीं बता रहे हैं . .

(*Interruptions*)

श्री योगेन्द्र शर्मा : उसकी गिरफ्तारी दूसरी जगह हुई है।

श्री राजनारायण. गिरफ्तारी हुई है। उसके हाथ मे मिट्टी का तेल, पैट्रोल और तार तथा अन्य चीजे जलाते हुई पकड़ी गई।

श्रीमन्, मैं बताना चाहता हूं कि पटना के दानापुर क्षेत्र में शराब-बन्दी हुई। लेकिन सी० आर० पी० और बी० एस० एफ० के तमाम लोगों ने जाकर जनता को पीटा, मारा और जबर्दस्ती उनकी दुकानें खुलवा दी। 15 अगस्त को सरकार ने जो राष्ट्रीय दिवस मनाया, जनता ने उसका बहिष्कार किया, सम्पूर्ण बिहार की जनता ने उसका बहिष्कार किया। लेकिन वहा के छात्रों ने जो अपना 15 अगस्त मनाया उसमें तमाम जनता ने अपना सहयोग दिया। यह वहां की स्थिति है, जो मैं आपको बता रहा हूं। इसके आगे क्या हुआ, यह भी देखिये। इतना ही नही हुआ, गया मे गोलियां चली। हमारे घर मंत्री महोदय यहा पर मौजूद हैं। इन्होंने कहा कि 5 आदमी मरे। जयप्रकाश जी ने इसको चुनौती दी...

(*Interruptions*)

गृह मंत्री (श्री उमाशंकर दीक्षित) : मैंने यह नही कहा। मैंने पहले भी 8 कहा, और बाद में भी 8 कहा। किसी ने भी इसका खण्डन नहीं किया है।

श्री राजनारायण : अगर घर मंत्री जी 8 कहते हैं तो मैं यह पूछना चाहता हूं . . .

(*Interruptions*)

श्री उमाशंकर दीक्षित : हमने 8 कहा है और उन्होंने भी 8 ही कहा है। एक ससद्-सदस्य वहां गये और उन्होंने एक युवक कार्यकर्ता से जाकर कहा कि कम से कम 9 तो बता दो जिससे मैं वहां जाकर बता सकूं। मैंने जो 8 की संख्या बताई है उसके खिलाफ जो भी प्रिविलैज का प्रश्न करना हो तो मैं उसको स्वीकार करने के लिए तैयार हूं।

श्री राजनारायण : मैं सम्मानित सदस्यों से कहना चाहता हू कि कभी कभी मेजें बजाकर बेहूदा ढंग से प्रदर्शन भी होता है। श्री डी० पी० सिंह यहा बैठे हुए हैं। वे इस समय हमारी पार्टी में नही हैं, लेकिन कांग्रेस पार्टी के अच्छे नेता हैं। वे गया गये हैं और उनकी जांच के बाद जो उनकी रपट प्रकाशित हुई है उसमें भी उन्होंने 10 ही गिनाये हैं. . . .

(*Interruptions*)

श्री डी० पी० सिंह (बिहार): यह बिलकुल गलत *inaccurate* है। मैंने ऐसा नही कहा है।

श्री राजनारायण: श्रीमन्, सवाल यह है कि श्री डी० पी० सिंह हाउस में बोल रहे हैं और घर मंत्री के सामने खडे होकर वह बात नहीं कह सकते है। मै यह कहना चाहता हू कि किसी समय हम जो यह प्रतिज्ञा कर चुके हैं कि हथियार नहीं उठाएंगे, हो सकता है कि अब उठा लू, क्योंकि मैं झूठ

[श्री राजनारायण]

नहीं कह सकता। श्री डी० पी० सिंह ने अभी भी 20 मिनट पहले कहा कि 10 मरे, वहां हालांकि सौ से ज्यादा आदमी मरें हैं। यह श्री डी० पी० सिंह ने बताया, इस सदन के बाहर....

(*Interruptions*)

और यहां पर कहते है। तो ऐसी बातों से क्या देश बनेगा ?

श्री डी० पी० सिंह: यदि आनरेब्ल मेम्बर इसी पर आमादा हो जाएं कि ग़लत (*inaccurate*) ही बोलूंगा, तो वे ग़लत (*inaccurate*) बयानी ही करेंगे।

श्री राजनारायण: शरम आनी चाहिए। (**समय की घंटी**) श्रीमन्, अभी तो हमने शुरू ही नहीं किया। अभी तो उन्होंने सारा समय ले लिया। (**व्यवधान**) अगर ये लोग हल्ला करेंगे :

THE VICE-CHAIRMAN (SHRI BIPINPAL DAS): Please sit down; don't interrupt

श्री राजनारायण: मुझको विषय पर बोलना है। कोई हड़बौग नही करेंगे। अगर कोई घर मंत्री सुने नहीं, बाहर के लोग सुने नही, तो बोलने से क्या फायदा ? क्योंकि मैं जो चरित्र देख रहा हूं, एक आदमी जो हमारे केस में एप्पीयर हो चुका है उसके चरित्र को देख कर नतमस्तक हो जाता हूं शरम से। श्रीमन्, अब वहां क्या हो रहा है....

THE VICE-CHAIRMAN (SHRI BIPINPAL DAS): No comments, please.

श्री राजनारायण: जो सत्याग्रह रूपी माता की कोख से कांग्रेस की सरकार पैदा हुई है वही आज कांग्रेस सरकार गोलों डंडा चला रही है। श्रीमन्, जयप्रकाश जी के साथ जो लोग आज सहानुभूति दिखाते हैं उनके प्रति भी सरकार की कुदृष्टि हो जाती है। उदाहरण के लिए मैं कहता हू, भागलपुर के वाइस चांसलर आज सरकार का जवाब पढ रहे है – भागलपुर यूनिवर्सिटी के वाइस चांसलर इस्तीफा दो क्योंकि जयप्रकाश के आंदोलन का समर्थन कर रहे हो। मैं पूछना चाहता हूं, क्या बात है आज वहां के शिक्षक को क्यों बड़े पैमाने पर गिरफ्तार किया जा रहा है और कम्युनिस्ट गुण्डों ...

श्री योगेन्द्र शर्मा: श्रीमन्, ये कम्युनिस्ट गुण्डों शब्द का इस्तेमाल कर रहे हैं। मै भी कहूंगा राजनारायण गुण्डा है, गुण्डों का सरदार राजनारायण।

श्री राजनारायण: जो नागरिक जयप्रकाश जी के आंदोलन से सहानुभूति रखते हैं वे गुण्डे उनके घरों में घुसते हैं, वहां औरतों और लड़कियों के साथ दुर्व्यवहार करते है।

THE VICE-CHAIRMAN (SHRI BIPINPAL DAS): Mr. Rajnarain, you can express yourself without using such words.

श्री राजनारायण: चलने दीजिए। मै भाई योगेन्द्र जी को यहा से नही जानता हू, मैं उनको उनके घर से जानता हूं, मैं उनके निर्वाचन क्षेत्र की चप्पा-चप्पा ज़मीन को जानता हूं। जो उन्होंने एस० एन० मिश्र के बारे में कहा, बिलकुल निराधार और ग़लत बात कही। ये एस० एन० मिश्र के ख़िलाफ़ कभी चुनाव नही जीत सकते हैं;

उनके मझोल के एक एक गांव एक एक क्षेत्र को जानता हू . . .

श्री योगेन्द्र शर्मा : ये आज तक कोई चुनाव नहीं जीते और ऐसी बात कह रहे हैं।

श्री राजनारायण: यहां पर कहा जाता है हरिजनो ने वोट किया, चमारों ने वोट किया। चमार वोट करे इन को कैसे? हम तो कांग्रेस से बराबर लड़ते हैं और कांग्रेस का हमारे खिलाफ प्रचार होता रहता है कि राजनारायण तो चमार है।

उपसभाध्यक्ष (श्री बिपिन पाल दास): अपने ऊपर क्यों बोल रहे है, बिहार पर बोलिए।

श्री राजनारायण मैं जानता हू हरिजनों पर मुसीबत है, उनकी स्थिति दयनीय है, आज उनके रहने के लिए घर नही है, उनको घर किस ने नही दिया? कांग्रेस ने नहीं दिया। 27 साल उन्होंने हरिजनो को हर प्रकार से दबाया, सताया, तबाह किया और उनसे वोट ले ले कर उन्हीं के घरों को पूजीपति के जरिए छिनवाया। (*Interruption*) आपने नाम सुना होगा नागार्जुन का। नागार्जुन ने भूख हड़ताल की। एक बहुत बड़े नेता, कम्युनिस्ट थे, तो उनसे उन्होंने कहा कि इस प्रतिक्रियावादी आंदोलन में, दक्षिण पथियों के आंदोलन में, तुम कैसे आ गए, तो उन्होंने कहा, बहुत अच्छा किया, जनता को है रोटी से काम, न जाने दक्षिण, न जाने बाम – यह नागार्जुन की अभिव्यक्ति थी। (**व्यवधान**) आज यहां पर बड़ी चर्चा की गई कि बिहार की जनता बाढ़ में परेशान है, बाढ़ की विभीषिका से त्रस्त है। मैं जानना चाहता हू, आज कांग्रेस की सरकार या कांग्रेस की सरकार के मंत्रिमण्डल के लोगों मे से क्या एक भी आदमी वहां गया है जहा बाढ़ आई है? श्री जयप्रकाश नारायण जी बाढ़ग्रस्त लोगों के लिए क्या काम करते हैं? उनका बाकायदा प्रोग्राम बन जाता है कि फला फला तारीख को इस बाढ़ग्रस्त क्षेत्र मे जायेंगे। 5 तारीख को वे समस्तीपुर जा रहे है, दरभगा जा रहे है और फिर मुजफ्फरपुर जा रहे है। तो हर जिलों में जहा पर बाढ़ आई है वहा पर श्री जयप्रकाश नारायण जी का प्रोग्राम बना हुआ है। अगर बाढ़ के क्षेत्र मे कोई काम कर रहा है, कोई राहत देने का काम कर रहा है, तो या जयप्रकाश नारायण जी कर रहे हैं या वे राजनीतिक दल के कार्यकर्ता कर रहे है जो आज बिहार विधान सभा भग करने की मांग कर रहे है और जो गफूर मंत्रिमडल के इस्तीफे की माग कर रहे है। यहा पर बैठकर लम्बी चौडी बात करने से कुछ नही होगा। बाढ़ग्रस्त क्षेत्र के लोगों की कठिनाई शब्दो के प्रयोग करने से दूर होने वाली नहीं है, बल्कि कुछ काम करके होने वाली है।

हमारे एक साथी श्री रेणुजी बाढ़ग्रस्त क्षेत्र में लोगों की सहायता का कार्य कर रहे थे लेकिन उनको वहा पर सरकारी गुन्डो ने गिरफ्तार कर लिया और आज वे पूर्णिया जिले के जेल में बन्द है। फारबिसगंज में भी हमारे कार्यकर्ता सहायता

[श्री राजनारायण]

का कार्य बाढ़ क्षेत्र में कर रहे थे, लेकिन उनको भी गिरफ्तार करके जेल में बन्द कर दिया। इस तरह से आप देखेंगे कि जो लोग सच-मुच में बाढ़ग्रस्त क्षेत्र में दुखी लोगों की सहायता कर रहे है उन्हीं को आज गफूर की सरकार गिरफ्तार कर रही है। (*Time bell rings*) क्या मजाक है। मै आप से कहता हूं कि यह हमारी माग है। बिहार की विधान सभा भग हो और गफूर मंत्रिमडल जाय। जो लोग पुलिस की गोलियों से मार दिए गये है, उनके परिवार वालो को मुआवजा दिया जाय। जितने भी गोलीकांड हुए हैं, उनकी निष्पक्ष जाच की जाय और बाढ़ से जो मकान गिर गये है, उनको सरकार खुद बनवाये। आज जिन लोगों के घर मे दाना नही है, वस्त्र नही हैं, रहने के लिए मकान नही है उनके लिए सरकार लगर का इन्तजाम करे।

अब मैं श्री जयप्रकाश नारायण जी के आन्दोलन की फिलासफी मे आता हूं। श्रीमन्, हमारे मित्र श्री कल्पनाथ, जैसे नया मुस्लिम ज्यादा प्याज खाता है।

"We accuse. Memo of charges submitted to President of India on 12th November, 1973 against Shri Lalit Narayan Mishra, Union Railway Minister, and his brother Shri Jagnnath Mishra."

श्रीमन्, यह किताब यहा पर रखी है और हमने नोट तैयार किया है कपूर आयोग के शब्दों मे। श्रीमन्, आप कपूर आयोग की रिपोर्ट देखेंगे कि 57 पेज पर 8 लाख 43 हजार 68 रुपये श्री ललित नारायण मिश्र और लाखन चौधरी ने निकाले। कैसे बांट गये और किस को बांटे गये और कहा पर खर्च हुआ, कोई पता नहीं है। इस रिपोर्ट में यह लिखा है कि आयोग ने ललित नारायण मिश्र से कहा कि इसकी जांच सरकारी स्तर पर कराई जाय। तो उन्होने कहा कि सरकारी जाच होने की कोई जरूरत नहीं है। क्या वे उस जांच के लिए तैयार नही है ? श्री ललित नारायण मिश्र आज दोहरी राजनीति कर रहे हैं। उन्होंने बिहार मे केदार पाडे की सरकार को गिराया और अब गफूर की सरकार को गिराने में तुले हुए है और इस के लिए दस, बीस हजार रुपया बाटेंगे।

श्रीमन्, अभी कुछ हफ्ते पहिले हमारे पास एक चिट्ठी आई थी और उस चिट्ठी मे यह लिखा था। हमारे जो मेम्बर हरिजन लोकसभा में है, उनके छोटे भाई की है। और चीजो को तो मै यहां पर नहीं बतलाना चाहता हूं, लेकिन जो खास बात है वह यह है कि इसमें यह लिखा है कि अगर ललित नारायण मिश्र से रुपया मिलने मे देरी हो, तो मद्रास वाला रुपया भेज दो और कम से कम पांच हजार रुपया भेज दो। (*Interruptions*) इस तरह की चीजों से सब जगह बदबू पैदा हो जाती है। फिर हमारी प्रधान मंत्री कहती हैं कि एल० एन० मिश्र और बंशी-लाल बिलकुल साफ है। मैं कहना चाहता हूं कि प्रधान मंत्री, ललित नारायण मिश्र, बंशीलाल, संजय गांधी इन चारो की जांच कराई जानी चाहिये। (*Interruptions*)

तो मैं पूछना चाहता हूं—हमारे बुजुर्ग उमाशंकर दीक्षित बैठे हुए हैं—कि अगर हमको जनता वोट न दे और हम तिकड़म, साजिश और मतपत्रों की चोरी के जरिए अपने को विजयी घोषित करवा दें तो जनता के पास क्या उपाय है? श्रीमन्, अब वह स्थिति आने वाली है जब अफसरों को कहा जायगा कि नामिनेशन पेपर ही कैंसिल कर दो और अफसर बड़े पैमाने पर नामिनेशन पेपर रिजक्ट कर देंगे। फिर अपील में जाइए, पिटीशन में जाइए। पिटीशन की हालत आपको मालूम है। हमारे मित्र रबी राय ने कहा कि इलाहाबाद हाईकोर्ट में हमारे पांच गवाहों को कांग्रेस वालों ने चाय पीने के लिए बुला लिया और उनको रोक लिया, वे रात में दस बजे आए और फिर टेलीफोन पर बताया कि हमको मारने की धमकी दी गई है। यह गवाहों के साथ होता है। क्या यह चुनाव है? क्या इस तरह से पिटीशन हो सकती है? मैं भूपेश गुप्त और योगेन्द्र शर्मा से पूछना चाहता हूं कि अगर तमाम करप्ट तरीकों से, मतपत्रों की चोरी करा कर, नाजायज तरीके से चुने गए सदस्यों से विधानसभा बना दी गई हो तो उस विधान सभा को भंग करने की मांग जनतंत्र का विरोध कैसे है? मैं समझता हूं कि यह जनतंत्र की साधना है। मैं बिहार के छात्रों को, बिहार की जनता को, आदरणीय जय प्रकाश जी को बारबार मुबारकबाद देता हूं कि उन्होंने आज इस बुझे हुए हृदय में एक आशा का संचार किया है, सूखी धमनियों में रक्त का संचार किया है, और बिहार के जन-आंदोलन ने जनता में आस्था पैदा की है कि प्रभुसत्ता जनता में है, जनता जिस सरकार को चाहे गिरा दे, जिस सदस्य को चाहे हटा दे। बिहार के आन्दोलन ने वहां की जनता में यह शक्ति पैदा की है। इसलिए मैं अपने मित्रों को कहना चाहता हूं कि 42 में हमने यह प्रतिज्ञा की थी...

उपसभाध्यक्ष (श्री विपिन पाल दास): अब आप समाप्त कीजिए। आप नई बात शुरू कर रहे हैं।

श्री राजनारायण आपने शुरू में यही कहा था कि दोहराना मत। मैं दोहरा नहीं रहा हूं। दस मिनट तो हमारे उमाशंकर जी ने ले लिए। श्रीमन् मैं आपके द्वारा सदन से कहना चाहता हूं

श्री यशपाल कपूर (उत्तर प्रदेश). यह झूठी कहानी कब तक सुननी पड़ेगी?

श्री राजनारायण: 42 का आन्दोलन विद्यार्थी आन्दोलन था। मैं चाहता हूं कि कांग्रेस सरकार को हटाने का आन्दोलन विद्यार्थियों द्वारा ही हो।

हमसे लोगों ने कहा कि भारतीय लोक दल क्या है। मैं बताता हूं कि भारतीय लोक दल क्या है—

"The Bharatiya Lok Dal congratulates the people of Bihar for rising against injustice and corruption and appeals to all its members and supporters to participate wholeheartedly in the movement.

"The Bharatiya Lok Dal vehemently condemns the use of every repressive measure in a vain bid to retain the puppet Congress regime in Bihar . . ."

[श्री राजनारायण]

(Interruptions)

यशपाल कपूर के हल्ला करने से कुछ नहीं होगा ।

"... In spite of the fact that the people have clearly shown that they have lost complete faith in it."

भारतीय लोकदल वहा के जन आन्दोलन का पूरा समर्थन करेगा। वहा भ्रष्ट तरीको मे चुने हुए सदस्यो की विधान सभा है। उसको भंग करने की माग लोकतंत्री मांग है, जनतंत्री मांग है और जयप्रकाश जी उस आन्दोलन का नेतृत्व कर रहे हैं। उत्तर प्रदेश के विद्यार्थियों को भी मैं मुबारकबाद देता हूं। उत्तर प्रदेश के विद्यार्थी आन्दोलन करें, भारतीय लोक दल उनका समर्थन करेगा।

(Interruptions)

श्री यशपाल कपूर : लोकसभा का चुनाव लड़िए, फिर बात करिए।

श्री राजनारायण: ब्लिट्स में जो यशपाल कपूर के मकानों के बारे में निकला है उसकी भी जांच होनी चाहिए कि इतना धन इनके पास कैसे आ गया ।

श्री यशपाल कपूर: आप भी ब्लेकमैलिंग करते है ।

5 P. M.

श्री कमलनाथ झा (बिहार): उपसभाध्यक्ष महोदय, अभी अभी हमारे मित्र राजनारायण जी ने बिहार में चल रहे आंदोलन के संबंध में भाषण प्राम्म्भ करते हुए जो बात कही है उस के लिए मैं राजनारायण जी को धन्यवाद देता हूं क्योंकि उन्होंने इस आन्दोलन का सही चित्र हमारे सामने रख दिया है। यह आंदोलन जो बिहार में है जन आन्दोलन नही है। उन्होंने कहा अपनी स्पीच में कि इस आन्दोलन की शुरूआत कैसे हुई। इस पर मैंने प्रकाश डाला है और कहा कि जब मधुवनी के चुनाव में हम हार गये और हमारे मित्र कर्पूरी ठाकुर गिरफ्तार हुए, उसी दिन हमने फैसला किया कि हम लोगों को बिहार में इस सरकार के विरुद्ध अपना अभियान चलाना चाहिए। दुनिया जानती है कि श्री कर्पूरी ठाकुर जिस तरह से गाय की एक बछिया होती है, उसी तरह मे जयप्रकाश जी की बछिया हैं। इसके बाद उन्होंने एक पोलिटिकल साजिश की गई और उस साजिश में जयप्रकाश जी को फंसाया गया और फंसा कर जन आंदोलन के नाम पर एक राजनीतिक आंदोलन शुरू किया गया। ये राजनारायण जी के शब्द है जो उन्होंने इस सदन मे अपना भाषण प्रारम्भ करते हुए कहा। मैं यह कहना चाहता हूं कि संसार में बड़े बड़े आन्दोलन हुए, बड़े बड़े संघर्ष हुए और आगे भी होंगे, लेकिन बिहार राज्य में जन आन्दोलन के तथाकथित नाम पर जैसा यह सिद्धान्तविहीन, दिशा विहीन, कार्यक्रम विहीन और भ्रष्ट आन्दोलन हो रहा है, ऐसा शायद विश्व आन्दोलन इतिहास में कभी नहीं हुआ और शायद आगे भी नहीं होगा। क्योंकि इस आदोलन में भाग लेने वाले तत्व कौन हैं इसको देखिए और यह देखिए कि वे कैसे तत्व हैं। एक तत्व है जिसको जनतंत्र पर

कोई आस्था नहीं, जो आर्मंड स्ट्रगल, हथियारबंद क्रान्ति को अपना सिद्धान्त मानता है, जो तानाशाही राज्य व्यवस्था में आस्था रखता है तथा जो विदेशी शक्तियों से प्रेरणा पाता है। सी० पी० एम० जिस का एडवास गार्ड नक्सलाइट्स के नाम से प्रसिद्ध है यह तत्व वही है। दूसरा तत्व वह है जिसके माथे पर सांप्रदायिकता के कलंक का टीका लग चुका है जिस साप्रदायिकता के चलते हमारे राष्ट्रपिता महात्मा गांधी की हत्या हुई, यह दूसरा तत्व है। इस तथाकथित आन्दोलन में तीसरा तत्व हिन्दुस्तान की राजनीति के तमाम रिजेक्टेड आदमी, चौधरी चरण सिंह, कांग्रेस के रिजेक्टेड आदमी, बीजू पटनायक, कंडेम्ड पालिटीशियन, मधोक साहब, निकाले हुए जनसघी इतिहास के मलवे में पडे स्वतन्त्र पार्टी के पूंजीवादी पोप, पीलूमोदी हैं। ऐसे सिद्धांत विहीन लोगों को लेकर एक दल बनाया गया। अब आप ही बतलाइये कि जिस आन्दोलन के समर्थक ऐसे भ्रष्ट विचार वाले, भ्रष्ट आचार वाले लोग हों, जिनमें से किसी का मारेल न हो, जिनमें से किसी की नेतिकता न हो एक झंडे के नीचे खडे होकर आज कांग्रेस को ललकार रहे है। हम लोगों ने जनसंघ के 32 दांतों को देखा, सी० पी० एम० के 32 दांतों को भी हमने केरल में और बंगाल में देख लिया और चौधरी चरण सिंह और उनके छुटभइये भी लड़ कर हम से पराजित हो गये हैं। सोशलिस्ट पार्टी, उनके बारे में जो भी कहा जाये, वह थोड़ा है। इन परास्त और हताश तत्वों को अब अपनी पार्टी, अपने प्रोग्राम और अपने नेतृत्व पर कोई भरोसा नहीं रह गया। राजनीति की बैतरनी को पार करने की शक्ति अपनी बांहों में नही पाकर ये तत्व श्री जयप्रकाश नारायण की पूंछ पकड़ कर बैतरनी पार करने का प्रयास कर रहे हैं। जयप्रकाश, जिन्होंने 20 वर्ष पूर्व राजनीति से सन्यास लेने की घोषणा की थी। इस प्रकार बिहार का यह तथाकथित आन्दोलन राजनीति से बचकर सन्यास लेने वाले जयप्रकाश जी और राजनीति मे बार बार पराजित, लांछित एवम् उपेक्षित तत्वों का संगम स्थल बन गया है।

हम लोग भी जयप्रकाश जी के शिष्य थे। हम लोगों में से अनेकों ने अपने राजनीतिक जीवन का आरम्भ उनके नेतृत्व में किया है। श्री जयप्रकाश जी के संबंध में मैं व्यक्तिगत रूप से कुछ नहीं कहना चाहता, उनकी ईमानदारी के बारे में और उन की निष्ठा के बारे में, लेकिन यह स्पष्ट है कि जितने लोग बड़ी बडी आशायें लेकर, बड़ी बड़ी उम्मीदें लेकर, बड़ी बड़ी तमन्नायें लेकर, हमारे जैसे हजारों नौजवान और जिसमें एक आप भी हैं, सभापति महोदय, जयप्रकाश जी के झंडे के नीचे आये थे, उनकी आशा टूट गई। जयप्रकाश जी ने हम लोगों को छोड दिया और हमने भी जयप्रकाश जी को छोड़ दिया। दोनों अलग हो गए। जयप्रकाश जी का व्यक्तित्व बड़ा हो सकता

[**श्री कमलनाथ झा**]

है, लेकिन उनके विचारो की पृष्ठ-भूमि का अध्ययन करना होगा। जब गांधी जी जिन्दा थे उन्होंने गांधीवाद का विरोध किया। काका कालेलकर द्वारा संपादित किताब "गांधीवाद बनाम समाजवाद" में जयप्रकाश जी का एक लेख है। उसमें उन्होंने लिखा है कि ट्रस्टी-शिप का सिद्धांत चोटी का सिद्धान्त है। उस समय गांधी जी जिन्दे थे। गांधी जी जब मर गये तो उन्होंने अपने को गांधीवादी घोषित किया और सोशलिष्ट पार्टी को छोड़ दिया, सोशलिस्ट आन्दोलन को छोड दिया। सोशलिस्ट आन्दोलन टुकड़े टुकड़े होकर हिन्दुस्तान में खत्म हो गया। फिर वे विनोबा जी के भूदान में गये उन्होंने नारा दिया कि 'जयप्रकाश का जीवनदान सफल करेगा भूमि-दान'। जब भूदान ग्रामदान का उन्होंने नेतृत्व किया तो सारे हिन्दुस्तान में भूदान समाप्त हो गया। अब जयप्रकाश नारायण जीवन के अंतिम क्षणों में उन प्रतिक्रिया-वादियों, उन राष्ट्र विरोधियों और सिद्धान्तविहीन लोगों को अपनी आड दे रहे हैं। उनको अपना दामन दे रहे है। मैं नहीं समझता हूं कि इससे हिन्दुस्तान को कोई दिशा मिलेगी, कोई रास्ता मिलेगा।

श्री राजनारायण : दिशा मिल गई।

श्री कमलनाथ झा : वह इतिहास बतायेगा। बिहार की पृष्ठभूमि में 'प्रथमे ग्रासे मक्षिका प्रपात:' की कहावत चरितार्थ हो रही है। गुजरात में विधान सभा भंग कराने के बाद बिहार की अब बारी है। यह नारा लगा। बिहार में विधान सभा भंग करो इन्होंने कार्यक्रम दिया। लेकिन बिहार विधान सभा नहीं टूटी—फूट हुई सर्वोदय आन्दोलन में, टूट गई राजनारायण जी की पार्टी।

श्री राजनारायण : हमारा उसूल रहेगा।

श्री कमलनाथ झा . अटल बिहारी बाजपेयी टूट गये और सी० पी० गुप्ता, मोरारजी की पार्टी टूट गयी। अभी देखिए अभी तो 'इब्तदाये इश्क है रोता है क्या, आगे आगे देखिए होता है क्या'। अभी तो ये लोग हाफ हुए हैं। अगर यही रवैया रहा तो पूरे साफ होने वाले दिन भी दूर नहीं है।

श्री राजनारायण : गंदा खून निकल गया। कमजोर निकल गये तो पार्टी की कमजोरी चली गई।

श्री कमलनाथ झा : जब बिहार विधान सभा भंग नहीं हुई तो फिर जयप्रकाश जी ने बड़ी शान और शौकत के साथ दूसरी सभा की पटना में और घोषणा की "अब गांवों में जाओ, कोर्टों को बन्द कर दो, कचहरियों को बन्द कर दो, ब्लाकों को बन्द कर दो" उनका यह दूसरा अभियान-आन्दोलन का दूसरा अध्याय भी आरम्भ होने के साथ साथ ही समाप्त हो गया।

जे० पी० ने स्टेटमेंट दिया कि—

"The second phase of the movement has failed because our workers did not put their mind and heart into it."

लाख कोशिश के बावजूद बिहार के एक गांव में भी उनकी आवाज असरदार ढंग से नहीं पहुंची। एक किसान ने भी उनकी बातों को नहीं सुना। लेकिन अध्यक्ष महोदय, गोल्डस्मिथ की एक बहुत छोटी पंक्ति है—

In arguing too, the person owned his skill, for even though vanguished, he could argue still;

पराजय पर पराजय। विधानसभा नही टूटी, गांव के लोगों ने इनके आन्दोलन का साथ नहीं दिया। फिर भी इनको नही मालूम पड़ता है कि हम हार रहे हैं। अब जनान्दोलन, जनसंघर्ष, जनसमर्थन के स्थान को अनशन —आमरण अनशन—द्वारा भरने की बात सुनने में आती है।

श्री राजनारायण : 70 करोड़ रुपया खर्च हो गया वहां।

श्री कमलनाथ झा : तीसरी बात मैं यह कहना चाहता हूं कि आज बिहार में ही सिर्फ बाढ़, गरीबी, सूखा नहीं है, समूचा भारत का हमारा पूर्वाचल-बिहार, बंगाल, आसाम, उड़ीसा और उत्तरप्रदेश का कुछ आदिवासी क्षेत्र गरीबी और भुखमरी का अखाड़ा बना हुआ है। यदि पूर्वांचल के गरीब की गरीबी से, उनकी मुसीबत से कुछ हमदर्दी होती, कुछ रिश्ता होता तो अभी बिहार के 18 जिले जो बाढ़ और सूखे से पीड़ित है, जहां हमारे आर्मी के जवान, हमारी सरकार उनकी मदद कर रही है, सहायता कर रही है, में उनके साथ कंधे से कन्धा मिलाकर ये भी जुट जाते। प्राकृतिक प्रकोप के अवसर पर जन नेता क्या कर सकते हैं और उनको क्या करना चाहिए यह मार्ग स्वर्गीय डा० राजन्द्रप्रसाद जी ने हमें दिखाया है। सन 1934 के भूकम्प में राजेन्द्र बाबू ने बिहार वासियों को, पीड़ितों की जो सेवा की वह मानव सेवा के इतिहास में अमर रहेगा। गाधीवादी डाक्टर राजेन्द्र प्रसाद और गांधीवादी जयप्रकाश के अन्तर को कार्यों के माध्यम से बिहार अच्छी तरह समझ चुका है। अत: मेरा विश्वास है कि बिहार ने न ही पहले और न आज जयप्रकाश को अपना नेता माना था और न मानेगा। ये लोग कहते ह कि बिहार की सरकार निकम्मी है। मैं मानता हूं कि सरकार में त्रुटियां है लेकिन इन कमजोरियों के बावजूद सरकार ने भयंकर बाढ़ और सूखा से बचाने के लिए सराहनीय कार्य किया है। हमारी जो अपोजिशन पार्टियां हैं ये क्या कर रही है ? हमारी सरकार कुछ काम करती है। बाढ़ पीड़ितों की सेवा करती है। लेकिन आन्दोलनकारी सेवा करने वाले के मार्ग में बाधा पैदा करते है। सरकारी मशीनरी को ला एन्ड आर्डर की समस्याओ मे उलझाकर फसाकर रखने की चेष्टा करते है जिससे सेवा कार्य ठप्प पड़ जाये, लोग मर जायें। यह बिहार सरकार की रिपोर्ट है जिसमें कहा गया है कि स्वयं सेवी संस्थाएं काम कर रहे हैं और विरोधी पक्ष के लोग उसमें रुकावट डालने की कोशिश कर रहे है। ये जयप्रकाश जी के आन्दोलन का नाम लेकर अपने को और जयप्रकाश जी को कलंकित करने की कोशिश कर रहे है।

रह गई बात बिहार के हमदर्दी की। बिहार के जो सच्चे हमदर्द होंगे वे इसके विकास कार्यों की चर्चा करेंगे। सदन में इतनी बहस हुई, कभी आपने यह मांग की कि पिछली चार योजनाओं में बिहार को पैसे की कम अलाटमेंट क्यों की गई। सैन्ट्रल सर्विसेज में, जब कि बिहार की 1.6 पापुलेशन है लेकिन एक परसेन्ट भी रिप्रजेंटेशन नही है। हमारे लोग जूट पैदा करते हैं, सारी चीजों की कीमत बढ़ रही है लेकिन जूट की कीमत नहीं बढ़ रही है। हमारे

[श्री कमलनाथ झा]
यहा माइन्स है रा-मैटिरियल है लेकिन इंडस्ट्रियलाइजेशन नहीं हो रहा है। आपने कभी इन चीजों की मांग की है? आप इन चीजों की तो मांग करते नही हैं और आन्दोलन करने पर लगे रहते हैं। निर्माण और विकास के कार्यो में जो धन, साधन और समय लगना चाहिए वह ला और आर्डर में आन्दोलनकारी लगा रहे हैं। ये विकास नहीं बिहार का विनाश चाहते है। विरोधी दलों की यह दुर्नीति हिन्दुस्तान मे जिम्मेदार शक्तिशाली विरोधी दल के विकास मे सबसे बड़ी बाधा बनकर बर्षों से खड़ी है। इस बाधा को वे स्वयं अपनी नीति बदल कर दूर कर सकते हैं। मै एक बात कहना चाहता हू कि जो जन्मता है वह धीरे धीरे आगे बढ़ता हुआ जवान हो जाता है लेकिन हिन्दुस्तान में बिरोधी पार्टियां जन्म लेकर हर दिन घटती ही चली जा रही है। विरोधी दल के मन में, उनके दिल में, उनके दिमाग में यहां की जनता के प्रति कोई प्रेम नहीं है। जब कोई मुसीबत आती है जनता पर तो यह समझते है कि अब हमारा पौह बारह है। अब जनता सरकार के खिलाफ हो जाएगी। जब अकाल पड़ता है तो यह समझते है हमारी पौह बारह हो गई। यह समझते हैं कि जनता में अराजकता फैलेगी तो सरकार टूट जाएगी। इसलिए मैं समझता हूं कि बिहार के मोजूदा संकट में इन विरोधी पार्टियों का बहुत बड़ा हाथ है। जब तक इनकी जन विरोधी हरकतों पर रोक नही लगाई जाएगी वहा पर सुधार नहीं हो सकता है।

देश के विरुद्ध, राष्ट्र के विरुद्ध जनता के विरुद्ध उठने वाले हर कदम को विहार ने रोक दिया है, तोड दिया है। इतिहास इसका साक्षी है। ग्रीक सेनापति सैल्यूकश से लेकर महात्मा गांधी के चम्पारण सत्याग्रह तक का इतिहास इसका प्रमाण है। इसलिए मेरा पूर्ण विश्वास है कि जिस प्रकार चन्द्रगुप्त के बिहार ने साम्राज्यवादी ग्रीकों को पराजित किया था, जिस प्रकार अशोक के बिहार ने हिंसा पर अहिसा का झंडा फहराया था, जिस प्रकार गांधी के बिहार ने बर्बरता पर मानवता को प्रतिष्ठित किया था और राजेन्द्र बाबू के बिहार ने गरीबों और दुखियों की सेवा की भावना से प्राकृतिक सकटों से लड़ने का मार्ग दिखाया था, वह बिहार इन हिसावादी, अराजकतावादी तत्वों कोजो जनतंत्र की हत्या करना चाहते हैं जनता को प्राप्त अधिकारों से वंचित करना चाहते हैं उनको सदा सर्वदा के लिए दफना देगे। अपनी विफलता का अब धीरे धीरे इनको भी एहसास होने लगा है।

अब आन्दोलन करने वाले लोगों को विहार में कोई चान्स नहीं रह गया है। अब वे लोग वेस्ट बंगाल और यू० पी० में आन्दोलन चलाने की बात कर रहे है। हर जगह ये लोग यह मूवमेंट चलाना चाहते हैं। लेकिन मैं कहना चाहता हूं कि जनता इनके मूवमेंट का हर जगह फेल करेगी। इनके इस आन्दोलन में सिर्फ एक ही एकरूपता है और वह जनता द्वारा गठित, निर्वाचित सरकार को भंग करो, भंग करने के बाद कैसी सरकार बने कैसा समाज बने इसका कोई नक्शा इनके पास नहीं है। ये लोग जनता को अंधकार में छलांग मारने की गलत सलाह देते हैं। इसलिये उपसभाध्यक्ष महोदय, मैं माननीय विरोधी दल के

सदस्यों से यह कहना चाहता हूं कि यह ठीक है कि हमारी सरकार मे कुछ लेप्सेज हैं और यह भी ठीक है कि हमारी डेमोक्रेसी मे कुछ संशोधनों की जरूरत है। हम यह नहीं मानते है कि हमारी जो शासन प्रणाली है या हमारा जो सविधान है उसमे कोई परिवर्तन की आवश्यकता नहीं है। आप जानते हैं कि हमने अपने कास्टिट्यूशन में एमेन्डमेंट्स किये है। पार्लियामेटरी डेमोक्रेसी मे अगर किसी की आस्था है तो संसार मे ऐसा कोई भी आदमी नही होगा जो उसकी फाउन्डेशन को ही समाप्त करने की बात कहे। इंग्लैंड के अन्दर अपोजीशन पार्टियों की तरफ से यह डिमान्ड कभी भी नहीं हुआ कि जनता के चुने प्रतिनिधियों से जैसे तैसे त्यागपत्र दिलाओ। इस तरह की बात वे लोग कर सकते है जिनका पार्लियामेंटरी डेमोक्रेसी में फेथ नहीं होता है। इसलिए मै यह निवेदन करना चाहता हू कि विरोधी पार्टियां तभी मजबूत बन सकती है, जब उनका प्रोग्राम पिपुल्स ओरिएन्टेड हो, जब उनके मन में जनता की सेवा करने की भावना हो। कांग्रेस ने 60 वर्ष तक जनता की सेवा की, जेल गए, रचनात्मक काम किए, स्कूल खोले, विद्यालय खोले और अन्य हजारों काम किए। लेकिन जब विरोधी दलों की सरकार कुछ समय के लिए सत्ता में आई तो इन्होंने कोई कंस्ट्रक्टिव काम नही किया। चुनावों के वक्त जब ये लोग जनता के पास गए तो जनता ने इनको असफल कर दिया। इसलिए, उपसभाध्यक्ष महोदय, अपने भाषण को समाप्त करते हुए मैं यह कहना चाहता हूं कि विरोधी दलों के लोग हिन्दुस्तान में अपने वर्तमान रवैये को छोड़ें, वरना हिन्दुस्तान की जनता इनका सफाया कर देगी।

[The Vice-Chairman (Shri Jagdish Prasad Mathur) in the Chair]

श्री बनारसी दास : उपसभाध्यक्ष जी, बिहार राज्य एक समस्याओं से भरा हुआ राज्य है और इसमे भी कोई संदेह नही कि बिहार राज्य हमारे देश के सबसे पिछड़े राज्यों में से एक है और इस पिछड़ेपन की जिम्मेदारी किस पर है? अभी हमारे मित्र बोल रहे थे। मैं समझता हू कि वे आसानी से सलाह अपने दल को दे सकते हैं। इसके अलावा बिहार राज्य का प्रतिनिधित्व भी इस केन्द्रीय मंत्रिमंडल में दूसरे प्रदेशों की अपेक्षा अधिक ही है। आज प्रश्न हमारे सामने यह है कि क्या बिहार के अन्दर कोई विधान सभा है? क्या बिहार के अन्दर कोई गवर्नमेंट काम कर रही है? बिहार के अन्दर क्या कोई सत्तारूढ दल जैसा कोइ दल है? बिहार के अन्दर यह आन्दोलन क्या कृत्रिम, इजीनियर्ड आन्दोलन है? क्या यह आन्दोलन राजनैतिक दलों ने शुरू किया है? जय प्रकाश बाबू का मोटिव क्या है? जयप्रकाश जी क्या प्रतिक्रियावादी है? जयप्रकाश जी क्या पूजीपतियों के हाथो में खेल रहे हैं? क्या जय प्रकाश जी की एम्बीशन अपने जीवन की संध्या में बिहार की गद्दी प्राप्त करने की है? क्या जयप्रकाश जी दिल्ली की गद्दी की तरफ अपनी आखें लगाए हुए हैं? क्या जयप्रकाश जी को प्रधान मंत्री जी से कोई द्वेष है? क्या जयप्रकाश जी किसी दल के साथ मिल गए हैं? जयप्रकाश जी की कोई इच्छा नहीं है, उन्होंने कई दफा यह बात कही है। जब उनको राष्ट्रपति बनाने का प्रश्न आया तो

[श्री बनारसी दास]

उन्होंने कहा कि जीवन में कोई पद लेने की उनकी कोई इच्छा नहीं है।

ऐसा अवसर आया जब स्वर्गीय पं० जवाहरलाल नेहरू उनको अपना सह-योगी बनाना चाहते थे, लेकिन उन्होंने दूसरा मार्ग अपनाया।

तो आखिर यह बिहार का आदोलन शुरू क्यों हुआ? मै अपने दोस्त नवल किशोर जी से सहमत हूं, यह अराजकता तो स्वार्थपरता की वजह से है, सता को छीनाझपटी की वजह से है। पार्टी के अंदर इंटरनल डिसेन्शन्स की वजह से बिहार और गुजरात के अंदर अराजकता पैदा हुई। प्रोफेसर ढोलकीवाला ने कहा, गुजरात के अंदर 53 फीसदी कालेज़ के विद्यार्थी एक वक्त भोजन पाते हैं, वह गुजरात जिसकी परकैपिटा इनकम इतनी है, जहा का प्रशासन हमेशा शुद्ध रहा है। तो फिर अदाज़ा लगाइए, बिहार के 10 लाख विद्यार्थियों को क्या एक वक्त भी भोजन मिलता है? तो यह आंदोलन विद्यार्थियों ने शुरू किया। भूख किसी व्यवस्था को नहीं जानता है। भूखो पर केवल आर्डिनेन्स के जरिए से, केवल पुलिस के बल पर राज्य करना समुद्र की लहरों पर जैसा राज्य करना है। आज कहा जाता है, विधान सभा भग करने का क्या कोई उपाय है। लेकिन मैं कहता हूं, क्या कोई विधान सभा वहां है? सन 1972 का चुनाव हुआ। सन् 1971 में तमाम राष्ट्र ने एक स्वर होकर प्रधान मंत्री का साथ दिया। अटलबिहारी वाजपेयी जी ने तो प्रधान मंत्री को दुर्गा तक की संज्ञा दे डाली और इस बात का आश्वासन चाहा था कि बंगलादेश की विजय का अनुचित लाभ नहीं उठाया जाएगा। इमरजेंसी डिक्लेयर की गई और यह आशा थी कि चुनाव 1972 में नहीं 1973 मे होगा लेकिन बगलादेश की विजय का नाजायज़ लाभ उठाने के लिए तमाम देश में चुनाव किया गया। गुजरात मे 168 में से करीब 140 आदमी जीते। तो क्या घनश्याम दास ओझा की मंत्री परिषद को क्या जयप्रकाश नारायण ने तोड़ा? किसने तोडा--क्या चिमनभाई पटेल ने तोड़ा? यह आरोप हमारा नही था कि घनश्याम दास ओझा थैलियों का शिकार हो गया है। घनश्यामदास ओझा ने आखिर केन्द्र के प्रमुख मंत्री की सहायता मांगी। उन्होंने कहा, वंशीलाल से जाकर सबक लो अगर राज्य करना चाहते हो, वंशीलाल कैसे अपने एम० एल० एज़० को तोड़ कर रखता है वैसे ही काम करो। घनश्याम दास तो चले गए, चिमनभाई पटेल आए। चिमनभाई पटेल ने कहा कि गुजरात के राज्य मे मूगफली का तेल इसलिए सबसिडाइज्ड नहीं मिल पाया क्योंकि वहां के प्रोपेलर्स से हम लेवी नही चला सकते थे। उत्तर प्रदेश के चुनाव के लिए उन्होंने प्रधान मंत्री को थैली मे 40 लाख रु० दिए। यह कथन है चिमनभाई पटेल का। श्रीमन्, मै पूछना चाहता हूं, बिहार में केदार पांडे का आम्मन किसने जलाया? बिहार में केदार पांडे के मंत्रिमण्डल को किसने नष्ट किया? जयप्रकाश जी ने या राजनारायण सिह ने? जन सघ ने किया? भागवत झा आज़ाद आपकी पार्टी के मेम्बर है और आपकी पार्टी के प्रमुख सदस्य भी हैं जिन्होंने कहा है केदार पाडे एक केन्द्रीय मंत्री की थैली का शिकार बन गया? क्या कोई व्यक्ति इसको इन्कार करने का साहस कर सकता है? क्या यह एक आम किवदंती नहीं है,

क्या यह एक ग्राम जानकारी नहीं है कि दिल्ली से पैकेट बन कर जाते हैं बिहार में और वहां एक-एक की कीमत मुक़र्रर है और वहां पर एक संबंधित मंत्री के जरिए लोगों की जेब में रुपया पहुंच जाता है? आज यही कारण है जो वहां पर जयप्रकाश बाबू का आंदोलन है। पहली सितम्बर की न्यूज है, श्रीमती प्रभावती गुप्त के मकान पर मीटिंग हुई, 157 एम० एल० एज़० मौजूद थे और यह कहा गया कि 182 एम० एल० एज़० मिल कर 6 तारीख को नो कांफिडेंस मोशन पास कर देंगें।

दूसरी मीटिंग प्रो गफूर विधायकों की हुई, 136 ने कहा कि रहना चाहिये। गफूर कहते हैं कि मैं बाढ़ का मुकाबला कर रहा हूं, मैं जन आन्दोलन का मुकाबला कर रहा हूं, लेकिन आज दिल्ली से बिहार का शासन किया जा रहा है। आज बिहार में कोई मंत्रिपरिषद नहीं है? बिहार के अन्दर कोई विधान सभा नहीं है और उसके भंग करने की मांग करना तो यह इसके लिए एक नैसेसरी कोलररी है। अभी डी० एम० के० के नेता ने जो बात बतलाई है और जिसको श्री चन्द्रशेखर ने भी जांच करने के लिए कहा है और जिसके बारे में इतने दिनों तक बात छिपाने के बारे में सरकार को लताड़ा, इस बात में मुझे खुशी हुई। उन्होंने इलैस्ट्रेटेड वीकली से कुछ अंश पढ़कर सुनाये। कल्पना कीजिये, अगर गान्धी जी इस समय जीवित होते तो वे इस घटना पर आमरण अनशन कर लेते।

श्री उमाशंकर दीक्षित: उसमें सब झूठी बातें हैं और मैं प्रमाण सहित बतलाऊंगा।

DR. K. MATHEW KURIAN (Kerala): Have you examined it?

(Interruptions)

श्री बनारसी दास: श्रीमन्, श्री योगेन्द्र शर्मा ने यह सिद्धान्त प्रतिपादित किया है और कहा कि यह उनकी पार्टी का सिद्धान्त है कि पांच साल तक चुनी हुई विधान सभा रहनी चाहिये। लेकिन मैं उनसे कहना चाहता हूं कि 1971 में यहां पर चुनी हुई लोकसभा को भंग कर दिया गया था। *(Interruption)* तो 1971 में यहां की लोक सभा को भंग कर दिया गया था। क्या इस बात में कोई सैनटिटी थी? अभी मेरे दोस्त ने यह कहा कि समस्याओं का हल, गरीबी का हल, बढ़ी हुई कीमतों को दूर करने का हल एक मात्र पूंजीवादी व्यवस्था को नष्ट करना है। उन्होंने आगे रूस के बारे में कहा, लेकिन मैं उनसे पूछना चाहता हूं कि वे जिस दल का आज साथ दे रहे हैं उसी दल के प्रिय नेता पं० जवाहर लाल नेहरू ने कम्युनिस्ट पार्टी के बारे में क्या कहा था—

"Communist Party is a bunch of reactionaries. You cannot rehabilitate dead minds into living ones."

मैं अपने मित्र श्री शर्मा जी से पूछना चाहता हूं कि वहां पर प्रोफेसर सैकोलेव क्यो *dissenting voice* निकाल रहे हैं और वहां पर स्टालिन को क्यों डिनेग्रेशन किया गया? क्या वास्तव में वहां पर स्वर्ग है? जो कम्युनिस्ट बर्लिन है, वहां के लोग क्यों वैस्ट जर्मनी के अन्दर दीवार फांद कर जाते हैं? आज वहां पर चुनाव क्यों नहीं हो रहे हैं और एक पार्टी का राज्य क्यों है? वहां पर आज आज़ादी नहीं है और वहां के लोगों को खुशी के साथ

[श्री बनारसी दास]

आने जाने की आजादी नहीं है। अगर कम्युनिज्म मे ऐसी चीजें हैं, तो क्या वहा पर स्वर्ग आ गया? क्या वहा पर गरीबी और बेरोजगारी नही है? हमारे देश से कितना बड़ा देश है लेकिन आबादी हम से एक तिहाई से भी कम है। उस देश ने पिछले साल अमेरिका से करीब 2 करोड टन अनाज मंगाया। अगर आप रूस के इतिहास में जायेंगे तो आप पायेंगे कि वहा पर फैमिन की हिस्ट्री रही है। तो हमारा सवाल यह है कि आप पांच साल तक कुशासन का लाइसेंस देना चाहते हैं। गांधी जी ने कहा है:—

"Real Swaraj will come not by the acquisition of authority by a few, but by the acquisition of capacity by all to resist authority when abused. In other words, Swaraj is to be attained by educating the masses to a sense of their capacity to regulate and control authority."

आज अगर बिहार में, आज अगर दिल्ली में अथारिटी को रेगुलेट करने का, कन्ट्रोल करने का प्रयास किया जाता है तो कहा जाता है कि हम डैमोक्रैसी को सबबर्ट करने जा रहे हैं, कहा जाता हैं कि जयप्रकाश जी आज अपने विचार बदल रहे हैं। आगे चल कर गांधी जी कहते हैं:

"Mere withdrawal of the English is not independence. It means the consciousness in the average villager that he is the master of his own destiny. He is all legislator through his chosen representative."

क्या यह एवैयरनेस पैदा करना हमारा फर्ज नहीं है? अथारिटी में पावर को एब्यूज करने की प्रवृति होती है। गांधी जी कहते थे कि उसको रोकना फर्ज है।

श्री कमलनाथ झा: क्या गांधी जी ने कौएर्शन को नान-वाईलंस में गिना था?

श्री बनारसी दास: आज बिहार का आन्दोलन कृत्रिम आन्दोलन नहीं है, जयप्रकाश नारायण प्रैजुडिस्ड नही है, जय प्रकाश नारायण किसी पार्टी के मित्र नहीं है और यही वजह है कि उनका दिल खुला हुआ है। लखनऊ में उन्होंने कहा... (*Interruptions*) 'चौधरी, तेरी अक्ल मोटी है तेरी समझ में नहीं आयेगा।' मैं इतना अर्ज कर रहा था कि जयप्रकाश बाबू ने यू० पी० के अन्दर कहा कि यहा गवर्नमेंट के खिलाफ आन्दोलन करने का प्रश्न नहीं है। कहा जाता है कि बिहार से खतरा पैदा हो जायगा केन्द्र को, बिहार से खतरा पैदा हो जायेगा यू० पी० को। जयप्रकास जी पार्टीजन नहीं हैं। जयप्रकाश जी सबसे बड़े मित्र हैं श्री दीक्षित के, श्रीमती गांधी के। वे उनकी मदद करना चाहते हैं। गफूर का 40 आदमियों का मंत्रिमंडल था। आपने उसमें से 34 भ्रष्ट आदमी अलग कर दिए। क्या उसको जयप्रकाश से खतरा हुआ। आज जो आन्दोलन चल रहा है वह विद्यार्थियों का नही है। 31 जिलों में सिबा पुलिस के कोई व्यक्ति नहीं है, कोई शासन नहीं है। विद्यार्थियों के लिए कहा जाता है कि विद्यार्थियों का समय नष्ट हो रहा है। जयप्रकाश बाबू ने कहा है कि एक साल के लिए विद्यार्थी जीवन की शिक्षा ले प्रेक्टीकल संघर्ष से। साल भर में एक नई शिक्षा पद्धति का आप विकास कीजिए। बिहार का आन्दोलन व्यक्ति-आन्दोलन नहीं है, बिहार की आत्मा विद्रोह कर रही है, वहां की धरती विद्रोह कर रही है। श्रीमन्, बिहार के आन्दोलन के पीछे जो कारण है वह सत्ता का केन्द्रीकरण है। मैं सिर्फ एक मिनट में खत्म करता हूँ। नेपोलियन के सम्बन्ध में विक्टर ह्यूगो ने कहा था।

"This individual alone was of more account than the universal group Such plethoras of human vitality concentrated in a single head the world mounting to one man's brain—would be fatal to civilisation if they endured.

The movement had come for the incorruptible and supreme equity to reflect and elements on which the regular gravitations of the moral order as well as the material order depend had revelled. Streaming blood, overcrowded graveyards, mothers in tears are formidable pleaders . . . "

मा के आसू फारमिडैविल प्लीडर्स हैंन

"When the earth suffers from an excessive burden, there are mysterious groans from the shadows which the abyss hear. The shadow of a mighty hand is cast over Waterloo. The disappearance of the great man was necessary for the advent of the great age."

तो हिन्दुस्तान में ग्रेट गेज के आगमन के लिए जय प्रकाश बाबू ने वही प्रकाश डाला है जो गांधी जी ने चम्पारन में आ कर किया था और जिस तरह से कलिंग में अशोक को ज्ञान हुआ था उस नरसंहार कांड के उपरात, अभी तरह इस भ्रष्टाचार से आपकी आखें खुल जानती चाहिए। जहा भ्रष्टाचार व्याप्त है योजना कहां सफल होगी। वाटमलेस सी में सात रुपया चला जायगा। वह तो सिक चला जाएगा तो होता मेरे दोस्त योगेन्द्र जी सोचें और इतिहास को देखे 1937 में आप के दल ने नेशनल फ्रंट बना था सिद्धांतों को छोड़ कर इंपीरियलिज्म के खिलाफ और यही आपके सामने एक सब से बड़ी कार्यक्रम (*Interruptions*) तुम जाहिल आदमी हो, कुछ समझते नही, अपनी जहालत की वजह से (*Interruptions*) यह क्या तरीका है। इस तरह से जहालत की बातें कर के अपनी खैरखाही दिखाने के लिए क्यों चिल्लाते हो।

श्री रणबीर सिंह : इस मे जहालत क्या है?

श्री बनारसी दास : तो श्रीमन्, मैं यह कह रहा था कि यह तो जनता की आवाज है। यह तो विद्रोह है। इस का फैसला अरिथमेटिकल टर्म्स मे नहीं हो सकता। पृथ्वी पर जब बर्डन बढ़ जाता है तो एक दिन क्रान्ति हो कर रहती है। मै आप से अंत में निवेदन करना चाहता हू कि आप बिहार असेम्बली को डिजाल्व करें और वहां चुनाव करायें। जय प्रकाश जी आप के लिए आशीर्वाद साबित होंगे। आप के राष्ट्रपति ने और उपराष्ट्रपति ने भी कहा है कि चुनावों में यह ब्लैक मनी का प्रयोग डमोक्रेसी को नष्ट कर देगा। तो यह मैं नहीं कर रहा हूं। आप पोलिंग पर एक बक्से की बात नहीं आयेंगे पोलिंग बाइज काउंटिंग नही करेंगे, आप बैलेट पैपर्स का एकाउन्ट नही देंगे, आइडेंटिफिकेशन स्लिप नहीं देंगे, यह सब क्या है। मैं दावे के साथ कहता हूं कि उत्तर प्रदेश में 1969 तक जितने चुनाव हुए, मैं भी जनरल सेक्रेटरी था कांग्रेस का, और कमलापति जी यहा नहीं है, वह और बहुगुणा जी हमारे साथ थे, नवल किशोर जी यहां बैठे हुए हैं, हम ने किसी उम्मीदवार को भी 5 हजार रुपये से ज्यादा नही दिया। इस चुनाव मे (*Interruptions*) कांग्रेस के उम्मीदवारों को चार चार जीपे दी गयी और 40 हजार रुपया दिया गया। (*Interruptions*) यह बकवास करने से कुछ नही होगा। क्या *** चिल्लाते हो। (*Interruptions*) इस लिए बिहार के अदर जो हो रहा है वह हिन्दुस्तान में सार्वजनिक शुद्धि का आन्दोलन है और वह जनतंत्र की रक्षा के लिए है

***Expunged as ordered by the Chair.

[श्री बनारसी दास]

और हिन्दुस्तान में लोकतन्त्र को मजबूत बनाने के लिए है।

SHRI P. L. KUREEL URF TALIB (Uttar Pradesh): Sir, I thank you for giving me this opportunity to make a few observations on the motions before the House

श्री यशपाल कपूर: यह शब्द कार्यवाही से निकाल दिये जायं।

SHRI UMASHANKAR DIKSHIT: Sir, this word should be expunged, or it should be withdrawan.

श्री राजनारायण: बनारसी दास जी ने यह नहीं कहा कि यह ***। उन्होंने कहा कि *** भौंकते हैं।

श्री उमाशंकर दीक्षित: यह संसदीय विधि के विपरीत है। आप राजनारायण जी, गलत चीज का समर्थन क्यों कर रहे हैं।

श्री भैरों सिंह शेखावत (मध्य प्रदेश): उपसभाध्यक्ष जी, *** को प्रोसीडिंग्स से निकाल दिया जाय।

श्री राजनारायण: श्रीमन्, कार्यवाही से आप *** निकाल सकते हैं, लेकिन *** चिल्लाना अनपार्लियामेंटरी नहीं है।

उपसभाध्यक्ष (श्री जगदीश प्रसाद माथुर): चिल्लाते हैं यह तो ठीक है, लेकिन मैं उसे देख लूंगा। I expunge these words.

SHRI P. L. KUREEL URF. TALIB: Mr. Rajnarain, you sit down; why do you disturb? My words are not addressed to you because you are physically thick skinned and morally unexcitable. I know my words will fall flat on his ears.

उपसभाध्यक्ष (श्री जगदीश प्रसाद माथुर): आप उधर लात मत करें, इधर बोलें।

***Expunged as ordered by the Chair.

SHRI P. L. KUREEL URF. TALIB: As a matter of fact, whatever I wanted to speak has already been spoken by some of the hon. Members on this side.

SHRI RAJNARAIN: Then don't speak.

SHRI P. L. KUREEL URF. TALIB: But I will have to emphasize only one point. I will not take much time. 27 years ago we established a democratic republic in this country, the biggest democratic set-up in the whole of the world, what is democracy? In the popular words of Abraham Lincoln it is Government of the people, by the people, for the people. We have got to preserve this democracy at any cost. For the successful functioning of democracy there are certain requirements. What are these requirements? There should be a peaceful atmosphere in the country. People should be fairly well educated, not in the sense that they should be B.As or M.As but in the sense that they must know their rights and their duties. And whatever may be the differences amongst us every matter should be decided by negotiation in the true spirit of democracy, in the spirit of give and take. There is no place for violence in democracy. Otherwise we shall be paving the way for the establishment of a totalitarian Government in this country. If there is a totalitarian Government even Mr. Rajnarain will not be allowed to open his mouth. Most of the Opposition Members will not be allowed to speak.

श्री राजनारायण: हमें तो अभी नहीं अलाउड है।

SHRI P. L. KUREEL URF TALIB: This democracy has given maximum freedom of speech

DR. K. MATHEW KURIAN: How many people have been put in jail under DIR and MISA?

SHRI P. L. KUREEL URF. TALIB: That you know better but I know this that those people have been destroying democracy in this country, those very people who are in jail have been destroying democracy in this country (*Interruptions*) Mr. Rajnarain you will go on speaking like this; all lies and no truth in your words. I am not addressing these words to you; I am addressing these words to those people who are nationalminded.

Sir, now I come to this agitation. In the country the prices are rising; people are becoming restless; people are becoming frustrated. Already there is a vicious circle. The business community is the worst culprit in this respect. Most of the essential commodities are disappearing from the open market. On account of social and professional training this business community has acquired the genius of cheating the people, hoarding essential commodities, blackmarketing, smuggling and what not. They have created this vicious atmosphere in this country, these businessmen, big businessmen, at this juncture when the students are frustrated they do not want to appear in the examinations—when they have become violent-minded, when they have resorted to violence, when they have started using knives and daggers in almost all the universities—you must have read of many such cases—at this juncture is it proper to start an agitation like the one started by Mr. Jayaprakash Narayan? Can you put your hands on your breast and say that this is proper. Is this the way you are going to preserve democracy? I am appealing to your good sense is it proper to start an agitation in this country at this critical juncture? Is it proper to ask the students to come out of their classes and leave their studies? This is our own Government. All these representatives in the Govt. have been duly elected by the people on the basis of adult franchise. You have got every right to change this Government after every five years and the parliamentary elections are approaching. You organise public opinion. Let Mr. Jayaprakash Narayan be the leader of your movement. Let him come forward, educate the masses, tell the masses that this Government is good for nothing and there is need to change the persons who are in the Government. That is the proper way. You want to root out corruption from India from every walk of life, from every sphere of activity. So do we want. But is this the way to root out corruption? The Assembly has been dissolved in Gujarat. Do you think that corruption has disappeared all of a sudden and overnight people have become honest? Similarly, if anybody is corrupt, create public opinion against that man. Make a report in the police station. If the police station-in-charge does not write your report, go to the S.P. and if he does not care, go to the SDM. So far as the SDM is concerned, he has got wide powers under the Cr.P.C. Write your report there. Get hold of some witness. Get the culprit punished in a court of law. That is the proper way. When you talk of corruption tell me. Be frank. Most of us are corrupt. Corruption has entered into our flesh and blood. We have not been able to build up a national character.

SHRI N. G. GORAY (Maharashtra): This is a self-confession which is disturbing.

THE VICE-CHAIRMAN (SHRI JAGDISH PRASAD MATHUR): Please finish.

SHRI P. L. KUREEL URF TALIB: I will finish. You keep your hand on your heart and say that this is not true. When Mr. Charan Singh came to power, was there no corruption?

श्री राजनारायण : यहां पर यक जांच होनी चाहिए कि कितने एम० पी० ऐसे हैं जो अपने मकानों दूसरों को किराये पर देते हैं ।

उपसभाध्यक्ष (श्री जगदीश प्रसाद माथुर): आप अपना भाषण जल्दी समाप्त करिए ।

SHRI P. L. KUREEL URF TALIB: I have not given my house to anybody. I have never sublet in my time. You are a new Member, Mr. Rajnarain. I was a Member of the old Central Legislative Assembly. I was in the Lok Sabha and Rajya Sabha before. This is my second term. I have also been a Member of the U.P. Legislative Council. Your politics was not born when I was in the old Central Legislative Assembly. (*Interruptions*). Do not interrupt me. Is it proper for Mr. Jaiprakash Narain to incite police. I have got the greatest regard for him. Is it proper for Mr. Jaiprakash Narain in a democratic set-up to ask the police not to obey the Government orders. He has said that he has got some letters from the military officers the contents of which he is not prepared to disclose. In a democratic set-up this is nothing short of treachery.

Sir, I will not take much time. I will just read a few words from the statement issued by Mr. G. Ramachandran. He is a great friend of Mr. Jayaprakash Narayan. He is an old colleague of Mahatma Gandhi and a very respected man in the country. He has said:

[Shri P. L. Kureel Urf Talib]

"But some of the declarations of J. P. recently will give the impression that while he welcomed and would work for a non-violent revolution, he saw and accepted the possibility of violence taking charge at some stage or other and this gives away his whole case for non-violence. We are thus deeply and painfully concerned with these vital issues. We must be clear in our minds beyond the shadow of a doubt that if J.P. persists and succeeds in rousing the lokashakti of the masses he will not be able to control the very real possibility of such lokashakti erupting into volcanic violence. When that happens everything that J.P. stands for today will be wiped out. We are however convinced that the spirit of Gandhi, which is still strong in the soul of India, will not let this happen and the mind of Vinoba will equally stand guard over India's destiny."

This is what Shri G. Ramachandran has said.

I will also quote from the editorial of the paper, *Pioneer*, one of the oldest papers in UP. It is an independent paper, it is not a Congress paper. It says—

"Scattering all discretion to the four winds, even a man of stature like Mr. Jaiprakash Narain has been exhorting the police not to obey orders. The volatile student community does not need much prompting to flaunt their adolescent aggressiveness to defy authority. Now they are being told that it is their patriotic duty not only to boycott all schools and colleges and examinations but to 'persuade' (!) their more studious colleagues to tread their path. No wonder violence stalks the land."

And hear what one of your own leaders, Mr. Namboodiripad, has said—

"Addressing students of Jawaharlal Nehru University today he added that though the movement has his sympathies he feels that it was not going to pave the way for a people's democracy 'because it does not involve the vital class of society, that is the class of workers'. He said that the movement is in isolation.

"Mr. Namboodiripad elaborated on the subject by saying that he however does not agree with the view that Mr. Narayan is a fascist 'as some call him' nor does he see him as a 'messiah of a new revolution'. He however agreed that the education and electoral system needs drastic reforms 'but JP's talk of political corruption is all in abstract form'."

This is what the big leaders have said. And now, let us see whether it is a people's agitation. It is not an agitation by the people. It is not an agitation by the people. It is an agitation by some frustrated students and young men, a few educated unemployed people. It is not a spontaneous agitation on. You do not need to ask the people to get up and join an agitation You do not need any prodding if it is a people's version of agitation Is it proper for Mr. Jayaprakash Narayan to misuse the student community? Is he not making capital out of the sufferings of the people?

SHRI RAJNARAIN: No.

SHRI P. L. KUREEL URF TALIB: Mr. Rajnarain will always go on saying, no. So, it is not the problem. I have got regard for Mr. Jayaprakash Narayan. And I would ask the Opposition leaders—let us join hands and preserve democracy. It is in the interests of the ruling party as well as in the interests of the Opposition leaders. Let us preserve democracy at all costs.

Thank you very much.

THE VICE-CHAIRMAN (SHRI JAGDISH PRASAD MATHUR): Mr. Goray.

SHRI MAHAVIR TYAGI: May I suggest that we adjourn at six of the clock because, after all, the Minister's speech is important, and everybody would like to listen to him?

THE VICE-CHAIRMAN (SHRI JAGDISH PRASAD MATHUR): We have to finish the business today We can sit further and finish it.

SHRI S. S. MARISWAMY: Tomorrow we can have it because it is a very important question that we are discussing. If the Minister agrees, we will have it tomorrow.

THE VICE-CHAIRMAN (SHRI JAGDISH PRASAD MATHUR): The Minister will have to reply to it.

SHRI S. S. MARISWAMY: After all, it is already six of the clock now.

THE VICE-CHAIRMAN (SHRI JAGDISH PRASAD MATHUR): Shri Goray

श्री राजनारायण : हमारा निवेदन है कि सरकारी पक्ष के लोग भी यह चाहते हैं कि दीक्षित जी का जो जवाब होगा वह तो होगा ही मगर हर बातों को सोच लें, समझ लें, जानकारी प्राप्त कर ले...

उपसभाध्यक्ष (श्री जगदीश प्रसाद माथुर) : उनको जानकारी है।

श्री उमाशंकर दीक्षित : मैं तो श्रीमन्, आपके और हाऊस के हाथ मे हूं लेकिन अभी पार्लियामेंट्री अफेयर्स के मिनिस्टर यहा मौजूद नही हैं। मेरी तरफ से कोई आपत्ति नहीं है लेकिन आप उनसे सलाह कर ले। आज जवाब हो जाए, बाद मे हो जाए, मुझे स्वीकार है।

श्री रवी राय : कल दीक्षित जी जवाब दे तो अच्छा रहेगा।

श्री राजनारायण : ओम् मेहता आ गए। अरे भाई, मान लो।

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): No, Sir. The discussion has been admitted under Rule 176 for which there is a fixed time

SHRI S. S. MARISWAMY: What is the use of quoting the Rule? It is already six O'clcok. There are not many Members. Everybody, naturally is very much interested in what the hon'ble Home Minister is going to say.

SHRI OM MEHTA: No, Sir. During the last five or six years it has always been the practice to finish the discussion on the same day.

SHRI S. S. MARISWAMY: According to Rule this is all right. But everybody is interested in the hon'ble Minister's reply.

SHRI OM MEHTA: Now only one Member is there to speak. I want that the discussion should conclude with the Home Minister's reply. It does not look nice that the debate should conclude without his reply. So many accusations have been made and I would like the Home Minister's reply today itself.

श्री महावीर त्यागी : मैं आपकी बात मानता हूं, आपकी इज्जत करता हूं लेकिन हमारा भी कुछ खयाल रखो। सुबह से बैठे-बैठे थक गए हैं। माननीय दीक्षित जी का व्याख्यान जो होगा वह ज्यादा इम्पार्टेन्ट है। कल और मेम्बर भी यहां रहेंगे इसलिए मुनासिब यह है कि कल के लिए आप रख दे।

SHRI OM MEHTA: There is a procedure for this discussion. We would withdraw our Members. They will not speak. Let Shri Goray speak. I will not allow the discussion to continue for tomorrow. I would request Mr. Shyam Lal Yadav not to speak.

SHRI N. G. GORAY: Sir, the discussion has developed along predictable lines. I thought that some sort of concensus would develop but I do not think there is any chance of it. My intention, Sir, in participating in this debate is not to bring any charges and counter-charges. But I want to go to the root of the matter in the sense that I would like to know what is the objective with which this particular movement in Bihar is launched and what is the objective that the leader of this movement has in mind. Sir, I would like to deal with the objectives that Shri Jayaprakash has in his mind because, as you must have noticed, almost everybody referred to Shri Jayaprakash Narayan, and very rightly so. The main difference between the movement in Gujarat and the movement in Bihar is that while the intensity of the mass movement in Gujarat and in Bihar was almost equal the Gujarat movement did not get a leader of the stature of Shri Jayaprakash to lead it. I have no doubt in my mind if there had been a leader of his stature, his foresight,

[Shri N. G. Goray]

his influence, the Gujarat movement also would have yielded results. But, unfortunately for the people of Gujarat, unfortunately for all of us, the movement after the dissolution of the Assembly and the dismissal of the Ministry abruptly ended and in a way it became infructuous. But this has not happened in Bihar. Many people hailed Shri Jayaprakash as a new Messiah, a new leader and some others called him almost a traitor.

Just now my friend who spoke said that Shri Jayaprakash Narayan's appeal to the police and military officers also is nothing short of treachery. By some he has been painted as a Fascist who has developed a very bad influence. By others he has been hailed as a saviour, as a true democrat and

6 P.M. as a patriot. Sir, let us not be carried away by those adjectives. Let us try to understand his motives. Is there any motive behind this particular movement? In this connection it is very pertinent to ask: Why is it that Jayaprakash Narayan, who has been keeping scrupulously away from any political movement for the last 20 years, has thought it fit to join this movement, not only to join this movement but to lead this movement, not only to lead this movement but even to say "If necessary, I will sacrifice my life"? You may say anything about Jayaprakash. You may condemn him as you like. But one thing about him you must not forget, that he is a very sincere man, a man of transparent sincerity. About that there cannot be any doubt. Why has he said that? He has gone to the extent of differing from Vinoba whom he considers to be his "guru". Just now one of our friends quoted S. Ramachandran. I would say, what is Ramachandran when he has differed even with Vinoba and told him to his face "I am not going to agree with you". Why has this particular man, a patriot, in my opinion 100 per cent, a hundred per cent sincere man, a hundred per cent honest man, thought it fit to have a break even with Vinoba with whom he worked for 20 years? Why has he thought it fit even to face a split in the Sarvodaya Movement? Have you ever given thought to this? Have you put this question to yourself. Why is it that Jayaprakash is thinking like this? Sir, I venture to say that Jayaprakash came to this conclusion because he thought that the democratic system, the democratic structure that we have, has lost its democratic soul. It is a conflict between the structure and the soul. Again and again, all these people, including my worthy friend, the Communist colleague here, have been talking of saving democracy. People have been elected. Does not Jayaprakash know this? Do we not know this? We know it. But in spite of the fact that we have been elected by the people and we have been serving this particular parliamentary structure or democratic structure for the last 25 years, everybody in this House, directly or indirectly, wittingly or unwittingly, has admitted that it cannot deliver the goods. Everyone of you has said that there is corruption, rampant corruption. Even my friend here just now admitted that there is black money everywhere, corruption everywhere, high prices everywhere; people are discontented, people are desperate, people are disillusioned. What does that mean? It means that this parliamentary democracy has been of no use so far as relieving the people of all these shortcomings is concerned. It is an admission. Now, the difference between Jayaprakash and ourselves is that we say that in spite of all the failures, we must continue as it is in the hope that if not today, tomorrow, if not tomorrow, the day after, if not the day after, the day after we are dead, somehow this structure will change itself. Now there the challenge comes. And Jayaprakash has accepted the challenge at that level. Your democracy has degraded itself so much that you may talk of improving the lot of the common man, you may talk of curbing black money, you may talk of cleansing the party, your party, my party, his party; but, in the opinion of Jayaprakash all the parties have become irrelevant because they are not able to cleanse themselves. That is the sort of morass, the sort of bog, the sort of pit, that we have got ourselves into. How do we extricate ourselves? Do we expect the parties themselves to do it? No. Why? Because you have become part and parcel of the whole system. You cannot jump out of your skin, as they say. So there must be some agency who will do this work for us, who will help us. And this is where Jayaprakashji comes. I admit that if Jayaprakashji had not been there, this movement would have become without any objectives, without any purpose without any direction. But Jayaprakashji is the only man who is trying to give it some direction. Whether he will succeed or whether he will

fail, I do not know. I wish he succeeds, because I do not think that Jayaprakashji is doing something which is against democracy. I do not think that Jayaprakashji is doing something which will harm this country; I do not think that Jayaprakashji, when he asks the police not to obey orders, is doing something which is unpatriotic. Have we forgotten our history? So much has been said about Jayaprakashji asking the students to come out. That is exactly what Gandhiji was doing . . .

SHRI P. L. KUREEL URF. TALIB: At that time we were fighting against a foreign regime.

SHRI N. G. GORAY: Yes, I know. But that is the trouble. We were fighting the British. Why? Because in the Congress resolution on the eve of 1942, on the eve of 1937, we had said that we want the removal of the British rule because it has brought about fourfold degradation of this country economic social and political and moral, ethically. This was the charge against the British. What did Gandhiji say? I would emphasise what he said, don't hate the British, hate the British system. I am not hating Mr. Umashankar Dikshit. I am not hating Shrimati Indira Gandhi. I am not hating even Mr. Lalit Narain Mishra. I am hating the system. It is quite possible that because you have to win the elections throughout India—and you cannot win elections without, say, collecting Rs. 25 crores or Rs. 50 crores—Mr. Lalit Narain Mishra has to collect money, Mr. Umashankar has to collect money. They are victims of the system which they have created. And we are also victims of the system which we have created. Therefore, what is wrong if a man like Jayaprakashji says that no matter whether you are a Communist or a Socialist or a Jan Sanghi or a Congressman, Congress (O) or Congress (R)—it does not matter at all—so long as you work in the system, within the four corners of the system, you will be correct to a certain extent? That is the whole ideology, that is the approach. You try to understand the approach. I am very sorry when you say that Jayaprakashji is leading the people to anarchy. I put it to you. I believe that had not Jayaprakashji been there to help this movement, you would have seen blood-baths in Bihar. The movement would have been very violent. Perhaps the Government wants the movement to develop like that so that it can be put down immediately. But Jayaprakashji is not doing that. He is again and again saying that this is going to be a non-violent way. I do not know why the Communists do not try to understand him. Is it because of the old prejudices, the old hang-overs, they never liked him? As a matter of fact, it is our misfortune that the Communist movement in India has never understood a mass movement or national upsurge. . .

SHRI YOGENDRA SHARMA: Have Socialists understood it?

SHRI N. G. GORAY: Yes, that is my claim. I hold that view. What I am saying is that somehow Jayaprakashji and the Communist Party have never clicked. Somehow they have always thought that he is in association of reactionaries. And they thought that Gandhiji too was working for a bourgeoisie democratic rule, that he was the henchman . . .

SHRI YOGENDRA SHARMA: Has he not supported Ayub Khan democracy? Is that democracy?

SHRI N. G. GORAY: I never thought that you would interrupt me. I never interrupted you . . .

(*Interruptions by Shri Yogendra Sharma*)

I think you will talk with some sense.

Therefore, what I was saying is somehow Jayaprakashji and the Communist Party never clicked. In 1942 they thought that he was a stooge of Hitler and fascist forces. That is how they thought. Now they accuse him because Jan Sangh is there.

I am really surprised. When a mass movement takes place, it is like a river in flood. When the Ganga is in flood, you cannot expect only water from Gangotri to be there. Similarly, in this movement all sorts of people will be there. "You come and join us. Why don't you say that this is what we want also". We do not know how to stop corruption. J. P. is saying that unless at the grass-roots you create the necessary sanction, it will not be possible for you to cleanse the party, the society and the whole social, political and economic structure. Therefore, he is trying to go to the people, to the grass-

[Shri N. G. Goray]

roots and then trying to raise them and to make then aware and conscious. Therefore, he has asked the students to leave the college. What is wrong in it? When I went to the Goa struggle and when Lohia started the struggle, did he not ask the young people to come out of the college? You cannot have the cake and eat it too. Who will go to the masses, from village to village? What did we do in 1930? I was in college when Gandhiji gave the call . . .

AN HON. MEMBER: That was against the British, not our Government.

SHRI N. G. GORAY: Again and again I am saying that it was against the British then. Now we are fighting corruption here. Corruption is much more intangible and is, therefore, much more stronger, than the British. When you say it is our Government you are fighting you are unwittingly equating your Government with corruption You see the danger? I am saying he is fighting corruption in political, economic and social life. Therefore, he is asking the students to come and join. If the students come, I won't regret it An year's loss is no loss at all and it is not Jaiprakash alone. The Vice-Chancellor of Kasi Vidyapith Shri Raghukul Tilak and one of our foremost educationist Prof. V. V. John went to Jaiprakash. If you remember, Prof. V. V. John had written an article in the *Times of India* saying that if all universities are closed for a year, nothing will be lost. The whole educational system is in a mess. You know it It is not Jaiprakash Narain who has created the mess It is we. We have almost acknowledged that it is not possible for us to refurbish it. So, he thought, instead of wasting time in the universities, why not go to the people? If you understand this, you will understand what he is talking and doing . Jesus had said—I am not saying that Jaiprakash Narain is Jesus—and when a man wants to create a departure deliberately from the conventional thought, he will always say: "Come out of the conventional thought or group, join me. Unless you join me, completely turning your back on the establishment, it is not possible'. Really Bihar should be proud of this. So many people said Bihar belonged to Buddha and it saw the first struggle led by Mahatma Gandhi. In 1942 Bihar was in the forefront. What is the moral that we draw from this? The moral I draw from that is something different from the moral that you might be drawing. When Buddha asked Bihar people to collect round him, he was leading a revolt against the establishment—the Yagnas and caste systems Bihar then joined a non-confirmist stream which was against establishment. When Gandhiji asked the peasants of Champaran to rise against the Indigo merchants, he was asking them to revolt against the establishment. Again Bihar was in the forefront. In 1942 Bihar was again in the forefront against the establishment. This time Bihar is again leading a movement against establishment. So, Bihar should be proud of it that Bihar is keeping up the traditions. Bihar's peasant is exploited and he is disinherited. It is he who always rises whenever a call comes to rise against the establishment. Therefore, you should look at it from this point of view. Jaiprakash is blazing the path. I do not think this is the panacea or talisman But you can join the movement and change it from within. Why have friends like Kamalnath Jha joined the Congress? They probably thought they can change the Congress from within. I do not know whether they have changed the Congress or changed themselves But, if you think that the Congress can be changed from within, well, I cannot say anything . .

SHRI KAMALNATH JHA: I did not join the Congress for that . . .

(Interruptions)

SHRI N. G. GORAY: Don't get excited Take it in a humorous vain. Please don't get excited.

What I am saying is that if it is not possible to change the whole thing from within, then you have to create a method from outside and this is what Jayaprakash is doing. Now, again I would say—the time at my disposal is very short—that what Jayaprakash is doing is of value to all of us. His ideas of democracy may not be the ideas of democracy that we have. But, certainly, he is not aiming at a totalitarian dictatorship. What he is saying is that instead of these assemblies and these elections, you may have elections, but then at the gross-roots level, at the village level, at the mohulla

level and so on. He says: "Let there be people's committees which will supervise the elections if there is corruption. They will stop it. If there is corruption, they will say, 'Don't vote for that man because he is a corrupt man'." Now, what is wrong in this? Even our Finance Minister the other day was talking of consumer resistance. He says, 'Well, if there is black-marketing, then consumer resistance should be there." Well, I say that if there is corruption in the elections, then there should be voters' resistance and that is exactly what he is saying. He is not talking of all the issues at the same time. My friends found fault with him saying that he is not talking about this or that. If you trace the development of Jayaprakash's thought during the last three or four months, you will come to know that he has said very clearly that we shall have to undertake new tasks and we shall have to go to the villages and see that the land records are corrected, we shall have to see that the tenants who have been given the rights really enjoy those rights and so on. All these things he has been saying. You don't say everything in the beginning. But, as the movement develops and as the young people get round, you give back out your various thoughts. So, this is my understanding of the Bihar question and I do feel that there has been any response from your side. As against Jayaprakash's alternative, what is your alternative? If you think that Jayaprakash is taking the whole country, at least Bihar, to ruin, what is your response? Your response is that Mr. Ghafoor comes here and sits here and your response is that there are a hundred MLAs of this group *versus* hundred and twenty people of the other group there is Mr. Jagjivan Ram *versus* Mr. Lalit Narain Mishra and so on. Is this your response? If this is your response, then it clearly shows that Jayaprakash is correct and you just cannot get rid of the cursed system What all of you are talking about is who is going to be the Chief Minister, who is going to be the Deputy Minister, who is going to be this and who is going to be that. And nobody is talking of the people. And, Sir, it is wrong to say that Jayaprakash is not looking to the immediate grievances of the people. He has asked his people to go to the places where the floods have occurred and he himself is going and he has asked about a thousand students to go to places where the people have been affected by small-pox and other such things. So, don't forget all these things Please do not make this a party issue at all I would like to tell you, because you are in need of being told, that you should not make this a party issue. I have to tell you this. Otherwise, you look at everything which is not in accordance with the wishes of the establishment as something that is undermining the unity and the sovereignty of the country That is not so. So, I would appeal to you people, and I would appeal to the Communists also, to try to understand the situation. After all, if the Communists are talking of fascists and other things, you please recall what the other day Mr. Bhupesh Gupta had to say when Mr. Chavan moved that Bill: "I do not think that Jayaprakash has said even one-tenth of what Bhupesh have said." He had about fifteen adjectives to give. If this is what the Government is doing, then what is this Government? Is this a fascist Government or a democratic Government? You only read the speeches of all these people and you will see what your difference with Jayaprakash is. The only difference is that Jayaprakash is talking in a milder tone. That is all the difference. So, do not raise these issues. The basic thing today is that we should cleanse the machine and we should try to make the people realise that, after all, they are the arbiters of their own fortune. This new confidence should be created and Jayaprakash is trying to instil that new confidence in the people who were feeling that nobody can do anything against the machinery. He says that they can do something against the machinery, they can create a new one, they can smash it if they like and create a new machinery and this is the essence of democracy. People create the machinery they like and if the machinery does not behave well, they can destroy it and create a new machinery and this sophy Well, if you are against it, by all means try to destroy Jayaprakash and the movement that he is leading. But, if you are really lovers of a clean democratic administration, then, I think, you will hug Jayaprakash to your bosom as your friend. Thank you, Sir.

SHRI UMASHANKAR DIKSHIT: It was not my intention originally . . . .

SHRI SHYAM LAL YADAV (Uttar Pradesh). No, Sir, I want to speak . . .

SHRI UMASHANKAR DIKSHIT: The understanding was that there would be no other speaker now. Mr. Bipinpal Das was to speak in reply. But according to this understanding, he gave up his claim. If you want to continue to sit longer, I have no objection . . .

(Interruptions)

[**Mr. Deputy Chairman** in the Chair]

SHRI SHYAM LAL YADAV: No, Sir . . .

(Interruptions)

MR. DEPUTY CHAIRMAN: The Home Minister will reply . . . *(Interruptions)*. I am told that Mr. Das also gave up his speech . . . .

SHRI SHYAM LAL YADAV: But I did not give up . . . .

SHRI BHUPESH GUPTA: I do not know what has happened to BKD? We are finding it difficult to keep abreast of the BKD, BLD, and this kind of thing. I would like to know if he represents a group or a party here. You will be entitled . . .

(Interruptions)

MR. DEPUTY CHAIRMAN: Yes, the Home Minister.

SHRI UMASHANKAR DIKSHIT: Sir, it was not my intention originally to confine my speech largely or concentrate on the general argument on Shri Jayaprakash Narayan and his philosophy. My original idea was to begin with the first speaker and go on as rapidly as possible to cover the debate. But, Sir, the last speaker has raised certain fundamental issues and he has posed certain very basic questions for us all to consider and answer. He has made one main point that because the existing economic and other conditions are unsatisfactory, and this also includes corruption, that because we all admit that in some large or small measure it does exist, therefore we have to admit that democracy has failed and, therefore, we should follow Shri Jayaprakash Narayan, because he shows a new method. This is the point he has made, Sir.

Now, Sir, the whole question is that this point really has been explained at some length by other speakers. What is Jayaprakash Narayan's philosophy, Sir? He has made several speeches. His longest speech was made on the 5th of June. He began by saying that he was going to announce an eight point programme and place it before the people, and he also said how the movement began. He said, "This is not my movement. It is a movement which has been started by students. I was disinclined to join this movement". It is not, as my friend, Goray ji, has said, that the situation in Gujarat was different from that in Bihar. In Gujarat also, Mr. Jayaprakash Narayan's people had some hand, and it was his followers who did take part there also.

I will tell you what is the difference between Gujarat and Bihar. I will explain it in some detail, Sir. But let me first answer the main question.

What is the new vision, the new philosophy, the new way he shows? He says: This democracy is not succeeding; therefore, have nothing at all—Blind leading the blind. I said in Patna that possibly Shri Jayaprakash Narayan is aiming at establishing a partyless democracy. Plump, and plain, immediately, came the reply denying this and contending: "Dikshit is quoting me wrong; I have no intention of establishing a partyless democracy in this country." He said: All that I am interested in at the present time is, because originally the students' demands were not accepted and in Gaya excesses were committed . . .

SHRI RAJNARAIN: No, . . .

(Interruptions)

SHRI UMASHANKAR DIKSHIT: Sir, let him not interrupt me. I am virtually quoting from JP's speech. I got two copies of his speech. One is the verbatim speech which I received directly. And the other one was sent by Jayaprakashji himself . . *(Interruptions)* I have read both of them. I can repeat them verbatim, if you like. He said that when the students came and insisted, "It is not enough if you give advice only. You should accept our request leadership," he said, "Well, I am willing to assume for your leadership, but I would not be a leader by name, नाम के वास्ते।

You will have to accept me as a real leader. You will have to follow me and carry out

my orders." This is what he said. And he said. ' It was not my original intention. Gaya was the last straw on the camel's back. It was then that I decided to take this line." This is what he said. He was also asked, "Suppose the Assembly is dissolved and fresh elections are to take place. How will the new candidates be selected?" His answer was,

श्री राजनारायण : हमारी यह प्रार्थना है कि घर मंत्री सही बात कहें।

SHRI UMASHANKAR DIKSHIT: I have read every bit of what Jayaprakashji said His answer was, "the Singharsh Samiti boys" . . (*Interruption*) Sir, Mr. Rajnarain has made so many false statements and he should, at least, hear me when I am quoting from the speeches. He said that the students—the Sangharsh Samiti—will themselves select the candidates. This is what he said. What is the character of that Sangharsh Samiti? It may be that these students are leading Jayaprakashji. But who are leading the students? Not Jayaprakashji. My friend, Mr. Rajnarain has claimed that he is inspiring the student The other parties, the S.P , the S.S.P., the Jan Sangh and the Old Congress or the other Congress—whichever way you like to call it—have taken this line. In these Samitis, all these parties were represented. No, is this idea acceptable to the people that candidates will be selected by some of these young men who have just joined there? What is their wisdom? What is their experience? What do they knew of democracy? Sir, we have chosen parliamentary democracy as an alternative to either monarchy or dictatorship. There is a third alternative, there is another way of democracy which is running in the U.S.S.R and a group of other countries, and also in China and one or two other countries that are following China. (*Interruptions*) Let us understand. They are not individual dictatorships. They are party dictatorships and there is a kind of party democracy that is functioning there. And a large number of people are following them. Some hon. Members here and other people outside—even men from America—who have gone there said after coming back that the living conditions so far as food, etc. are concerned. if they are not very good there, they are certainly at least tolerable there. Therefore, what is the other alternative? Are we to take a leap in the dark? I ask Mr. Goray: "Are we to take a leap in the dark, not knowing where we will land? Who will select the candidates? What will be our ideology? Sir, a very important point was made by Mr. Jogendra Sharma . . . (*Interruptions*) Shri Yogendra Sharma and Mr. Jha raised this point, this very question. How are we going to preserve this democracy? And what will be the ideology? Mr. Yogendra Sharma repeatedly said, without anybody contradicting him, that Jayaprakashji has kept himself miles away from spelling out any ideology for his movement So, I ask: Can there be a movement without an ideology properly spelt out? Where will you lead us? You do not want capitalism, you do not want communism and, may I say, Sir, that there are a large number of anti-socialists, I am not referring to Jayaprakash in this instance, who call themselves anti-communists, because they think that the socialism, whether by democratic methods or undemocratic methods, brings the same kind of restrictions and same kind of difficulties on the richer classes and the richer classes will oppose socialism as much as they will oppose communism. Let us understand this. Communism is as much anathema to some people as socialism is to them because they do not want the workers, the lower middle classes, the landless labourers and others to come into their own. That is the point

(*Interruption*).

SHRI NIREN GHOSH: The Assembly must be dissolved.

SHRI UMASHANKAR DIKSHIT: You do not try to understand. If you cannot understand, you can keep quiet Why should there be nonsense talk when I am making a point directly in reply to a question which has been raised in this House. The question is whether this democracy—Parliamentary Democracy—is acceptable to you or not. In France, in West Germany, in England, in Italy, in North America, in Canada, in Australia the parliamentary democracy is running. Do you mean to say that conditions there are ideal? No, some of them are passing through serious problems, for that reason do you want to invite the whole world, except the two States, the rest of the world, to give up democracy and return to dictatorship or monarchy? No, Sir, no sensible person will give that answer. The only alternative, I say with a full sense of responsibility, is to choose the other form

[Shri Umashankar Dikshit]

of democracy, i.e., parliamentary democracy. You do not want parliamentary democracy, you do not want, what is called people's democracy, and you do not spell out what kind of democracy you will have and then you say that this is a new vision which we should follow and just see the horizon and go mad over it. No, Sir. We are practical people. People have reposed confidence in us in the hope and trust that we will lead them properly.

SHRI NIREN GHOSH: No, no.

SHRI UMASHANKAR DIKSHIT: Sir, it is said that everything has gone wrong. It is being said that everything has gone wrong. What was the position two years ago until the Bangladesh conflict took place, until millions of rupees were thrown into circulation, until two or three successive droughts took place, until agricultural production declined by 1.30 crore tonnes in this country, until prices of crude in the world rose five to six times, until prices of grain trebled in America itself? Till then everything was all right. And, when natural conditions, international conditions have brought about the difficulty, you want to run away from the ship, like rats in a sinking ship. This ship is not going to sink.

SHRI NIREN GHOSH: You are sinking with the ship and people will be saved.

SHRI UMASHANKAR DIKSHIT: Very good. History will show that. I am not in a hurry to fade away.

Now, Sir, the other question was that so far as this movement is concerned, Gujarat situation was different. *(Interruptions)*. Since these were the main point, I have got to answer them. You could have asked me not to listen. I would have agreed. Now you have to listen to the replies to points that you have made.

श्री राजनारायण: कोई पॉइन्ट बतलाइए, तब तो सुनें।

श्री उमाशंकर दीक्षित: आप तो समझने की कोशिश नहीं करते। आपने माथे के ऊपर इतना मोटा कपडा बांधा है कि अक्ल काम नहीं देती, उसके अंदर आवाज नहीं जाती।

Sir, I am very sorry, I am taking so much of time Sir, I have got very great respect for this gentleman and he has put some ideas for us to consider. He has put some ideas for our minds to exercise over. It is therefore that I am replying to that Now, Sir, he says that if Jayaprakash had gone to Gujarat, the situation would have been different and because Jayaprakash is in Bihar, therefore, it is succeeding. Sir, the situation is quite the opposite. It succeded in Gujarat because Jayaprakash was not there. It succeeded because he was not there and it is not succeeding in Bihar because Jayaprakash is there. He has confused the situation. Sir, not a single Member from the Congress Party out of 240 Members and not a single Member from the opposition Cong. (O), has resigned although among themselves they are trying to exchange resignations, but not one Member of Cong (O) has resigned. Other parties, also are there. We know the position of S.P., S.S.P., Jana Sangh, many of whom are still Members of the Assembly, though they have resigned from their parties.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Sir, on a point of order.

SHRI UMASHANKAR DIKSHIT: There is no point of order. The House . . .

SHRI SUBRAMANIAN SWAMY: It is wrong to say that any Jana Sangh Member

SHRI UMASHANKAR DIKSHIT. You do not call them Jana Sangh members, but till yesterday they were in the Jana Sangh.

SHRI SUBRAMANIAN SWAMY: They are officially expelled from the party: how can you go on calling them Jana Sangh Members?

SHRI UMASHANKAR DIKSHIT: You have expelled them because they have not followed your party. That is why you have expelled them.

Now, Sir, how did the movement originate? The movement originated with the certain demands of the students due to certain grievances and requirements, and I will prove that all their main requirements have been fulfilled.

DR. K. MATHEW KURIAN: But, Mr. Dikshit

SHRI UMASHANKAR DIKSHIT: I am not yielding

MR. DEPUTY CHAIRMAN: He is not yielding, Dr. Kurian. You sit down.

DR. K MATHEW KURIAN: No, Sir, Mr. Goray has made a very important point and I will request him to answer that. Mr. Goray said that you are maintaining the form and structure of democracy but not the spirit. That was his main point. You have conveniently circumvented it.

SHRI UMASHANKAR DIKSHIT: Mr. Goray said that this democracy as it is at present structured is inadequate, therefore another form must be found. And my reply is he has not shown the way. (*Interruptions*) Anyway Mr. Goray is well able to look after himself. Why do you hold a brief for other people? I know him and I respect him as much as anybody else.

DR. K. MATHEW KURIAN: No, sir, He was saying that the spirit of democracy is not there.

SHRI UMASHANKAR DIKSHIT. Let him have his opinion.

श्री राजनारायण: श्रीमन्, जो गोरे साहब ने कहा, वही तो जवाब देंगे?

श्री उमाशंकर दीक्षित: वही जवाब दे रहा हूं। मैं बी० एल० डी० की बात नहीं कर रहा हू जो कि तुम कर रहे हो।

श्री चन्द्रशेखर: श्री गोरे साहब सब समझ रहे है कि श्री राजनारायण को क्या कष्ट हो रहा है।

श्री राजनारायण. श्री दीक्षित जी, आप जो कुछ कह रहे हैं उसको हम समझ नही पा रहे है।

श्री उमाशंकर दीक्षित: यही मुझे भी शिकायत है कि आप समझते नही है।

श्री राजनारायण: मुझे तो उम्मीद थी कि जब श्री दीक्षित जी उठेंगे तो प्रकाश डालेंगे।

MR. DEPUTY CHAIRMAN: Please sit down Mr. Rajnarain.

SHRI UMASHANKAR DIKSHIT: I was saying that the movement started with the trouble among the students and in this the pattern in Gujarat was the same as the pattern in Bihar but luckily I should say—on this I am entirely in agreement with the Chief Minister, Mr. Ghafoor—that he quickly established contact with them. Teachers were called discussions took place with the Vice-Chancellors, four or five Vice-Chancellors agreement was reached on important points amongst them. And, Sir, I may tell you that except one or two, that is the political demands, all their demands were accepted. The first demand was that the rate of scholarship for the students should be increased. It was doubled and is in operation. The doubled rate is now full in operation. Then it was said that $7\frac{1}{2}$ Kgs of foodgrains should be given regularly and so on. Arrangement was made for that and I have checked up today; it is continuing. There were a number of other points, and I will quickly refer to them. For instance the students said that there should be given cheap books. Forty to fifty copies of each kind of text-book have been provided in order that these boys and girls can take advantage of them. So also, about exercise books etc Funds have also been allotted for construction of hostels and hiring of lodges for students. Provision has been made for construction of hostels in the five-year period. Of course that will take time. A Committee has been appointed for suggesting measures regarding introduction of job-oriented education under the Educational Commissioner and one high-power Committee has also been formed for suggesting modifications in the educational system under the chairmanship of the Vice-Chancellor of Patna University. Now, Sir, the students were guided or misguided into political channels and persuaded not to accept this very reasonable acceptance of their demands The students had agreed, but they were prevented from following the agreement Gradually and unfortunately for my friends who are supporting Jayaprakashji

[Shri Umashankar Dikshit]

I myself supported him at the earlier stage the movement is going down. Students are not that enthusiastic now. It was said, what is wrong in Jayaprakashji asking students to come out for one year? The question is, while I hold him in very high respect, it is not quite fair to equate him with Mahatma Gandhi. Last year, I do not know whether the House is aware, in 1973 no examinations were held in Bihar. This year, the second succeeding year examinations were asked not to be held. But while class attendance has gone down the examinations have been very largely attended.

SHRI NIREN GHOSH. No, no.

SHRI UMASHANKAR DIKSHIT. Well, you do not know. I am saying this with a full sense of responsibility and I am open to contradiction.

श्री राजनारायण: श्रीमन्, पोइन्ट आफ आर्डर। घर मंत्री बहुत मिसइन्फार्म्ड है। तमाम चोरी से सरकार ने दूसरे लोगों को विद्यार्थियों की जगह बैठाया, कम्युनिस्ट पार्टी के कार्यकर्ता जाकर बैठे, तमाम परीक्षाओं मे चोरी कराई गई। (*Interruption*) यह सरकार खुद चोरी सिखा रही है।

श्री उमाशंकर दीक्षित: कम्युनिस्ट पार्टी वाले बैठे है, उनसे पूछ लीजिए।

SHRI UMASHANKAR DIKSHIT: Sir, I have got figures, but I do not know whether the hon. Members have patience to listen to me.

श्री राजनारायण जब घर मंत्री इस तरह से गलतबयानी कर रहे हैं तो सुनने से क्या फायदा?

(*Interruptions*)

I cannot sit here to hear all baseless things.

(*At this stage the hon. Member left the Chamber*)

SHRI UMASHANKAR DIKSHIT: My point is if the students wanted to give up their studies, they would not have sat for the examination. They have attached importance to the examination. When Goray ji and myself left education, we did not join it again afterwards. I had not gone to any college afterwards, but that is a different matter. All these boys, not less than 60 per cent and going up to 90 per cent, have sat in the examinations, except in two or three colleges. Now, Sir, this shows that while the low attendance can be understood, because the students were being pressurised. However, I believe that attendance in colleges and schools will gradually but steadily increase. So far as the rural areas are concerned, the effect has been negligible . . .

श्री महावीर त्यागी: क्या मै आपसे एक बात नहीं पूछ सकता? क्या डमोक्रेसी मे होम मिनिस्टर से क्वेश्चन नहीं कर सकते?

श्री उमाशंकर दीक्षित: जरूर कीजिए।

श्री महावीर त्यागी. जहां तक मैंने सुना है, इस एर्जीटेशन का उद्देश्य एन्टी करप्शन और डियरनैस को हटाना है। इस पर भी आप रोशनी डाल दीजिए।

SHRI NIREN GHOSH: I would like to know whether the only department that is functioning is the police department.

MR. DEPUTY CHAIRMAN: You have said that in your speech. Please do not keep on repeating what you have already said.

SHRI NIREN GHOSH: He should answer it.

SHRI UMASHANKAR DIKSHIT: Tyagaji put a specific question. The whole question is that the other objectives viz., hoarding, corruption, etc. have gone completely into the background. Both the students and their leaders and Jayaprakashji are only interested in the dissolution. As late as a few days back, last week, Shri Jayaprakash Narayan was in Lucknow. He addressed two meetings. At one of them a friend of mine was present. He said, "I do not say that dissolution will bring about

any of these results." Now, therefore he must have other objectives. What is their plan for attaining those objectives? Is there a party organisation? What is this party? Some people just collected *ad hoc* had come together. Many of them are already getting tired of it. The main point is the weakness of Jayaprakashji's movement and stand. While we are all willing to understand and hear him insofar as his stand is concerned, that when the present conditions are bad, we should try to improve them, if necessary, by improving our methods of functioning. I am willing to hear them, I am willing to consider any such suggestions. On behalf of the Government of India, I am making this statement. But if he says, I agree on all that, but still I must have the dissolution of the Assembly, then, Sir, it is more like a spoilt child saying "I must have my toy whether it is reasonable or not". A person of his position, experience and public standing—to say that. I was a regular reader of the Harijan and the Young India, and umpteen times, Mahatma Gandhi had said that any movement, any programme must stand the acid test of reasoning. Sir, Jayaprakash's movement or his programme does not stand the acid test of reason.

Secondly, when M Mariswamy was speaking, I was unable fully to understand him, although I tried to listen to him at that time I did not have gadget in my ears. But I later got a copy of the weekly. It is something very deplorable that a weekly of some standing and some reputation and history should have published such an article. What does it say? And Mr. Mariswamy forgot to

SHRI BHUPESH GUPTA: I also read it just now. It is a reproduction of what had already appeared in other papers—those portions he read out. But the fact remains. These have been in print for some time now and we have been noticing that the *Government of India has nothing to say* nor are they instituting enquiries into it. You should now tell us as to whether, when that appeared first in the Blitz and in another journal also, in some foreign journal, you as the Home Minister of the country ordered any investigation into the serious allegations about torture and atrocities.

SHRI NIREN GHOSH: Not only that. In the other House

SHRI UMASHANKAR DIKSHIT: After his speech, figures have been obtained. I will quote those figures, and I will not be shunted into any other aspect of the matter. He can raise the matter, he can write to me, he can raise it in some other way in this House. The writer used the word 'today', and he also says that the number of political prisoners in jail has been given as 35000 by the Association for the Protection of Democratic Rights, but that the official figures are not available to that journal. Well, that was the difficulty in asking for official figures? He could have just telephoned to me, and I would have given him the exact *figures, moreover, what did he mean* by 'today'. He should have mentioned the date. This, in my opinion, is a misleading aspect of the matter.

SHRI MAHAVIR TYAGI: About torture also he said

SHRI UMASHANKAR DIKSHIT: So far as the number of persons under detention is concerned, I have placed certain figures before the House. I have also mentioned them at the meeting of the Consultative Committee for the Home Ministry. But I shall repeat the information.

Sir, by the end of October, 1973, there were only 2912 extremists in all jails in India out of whom 2232 had been arrested in specific cases and only 680 had been detained under the Maintenance of Internal Security Act. Of them, there were only 1466 prisoners including 667 detained under the MISA in West Bengal jails. By the beginning of 1974, the number of extremists arrested on various counts who were still in jail declined further to 2515. Sir, the other figure of 2515 was the total for the whole of India. Now, out of these 2515, 1191 were reported to be in West Bengal jails. That is the total number of them in jail by March, 1974 was only 1134 including 217 in *Calcutta. This is the position* of the figures. I stand by these figures as I have checked them up twice. Therefore, the figure of 35 000 is a fantastic figure and unworthy to be published in a newspaper of that kind.

So far as the other thing is concerned, I have got the following information by

[Shri Umashankar Dikshit]

Telex message immediately because I wanted the West Bengal Government's reply before I spoke in this House. On receipt of an allegation of torture of under-trial woman prisoners by the police, the State Government ordered a detailed enquiry into the allegations. They have referred to some persons. I am not mentioning those names. They informed the magistrate in the court about the troture but would not agree to give a complaint in writing. Even proceeding on the basis of their statement, there had been no evidence to establish that they were beaten by the police. On the other hand, medical officers regularly examined them. They had stated that no complaint had been made to them by these girls of any beating nor had they any occasion to mark any injury or beating which could be described as physical violence. The women prisoners had earlier been called by the Superintendent of Jail to agree to a medical examination by a Board of specialist doctors but they refused to do so. Therefore, when such allegations are made in the House I suspect them.

SHRI NIREN GHOSH: I suppose the Prime Minister has received a letter from Shri Indrajit Gupta, M.P., leader of their group in the Lok Sabha. He interviewed these girls in the Alipore Central Jail. He heard from them and made the complaint. How can you dispute it?

SHRI UMASHANKAR DIKSHIT: The allegations may differ but so far as the figure is concerned nobody has contradicted it. On the other point also I can go further into it

DR K. MATHEW KURIAN: Sir, we should have half-an-hour discussion on this. It is a serious matter. If the Minister has got guts he should appoint a parliamentary committee to go into the whole question

MR. DEPUTY CHAIRMAN: Please sit down; otherwise you will not go on record.

SHRI UMASHANKAR DIKSHIT: This question concerns Bihar and the gentleman has quite wrongly brought a matter connected with West Bengal (*Interruption by Dr. K. Mathew Kurian*) Sir, I will request you not to allow Dr. Kurian to interrupt. This is a discussion on the Bihar situation and not on what happened in West Bengal. It is a very serious allegation, no doubt, but at this moment we cannot go into it in details.

श्री गणानन्द ठाकुर (बिहार): श्रीमन्, जब भी बिहार पर डिबेट होती है ये लोग .....

श्री उपसभापति: आप बैठे जाइये।

श्री गुणानन्द ठाकुर: श्रीमन्, जब भी यहां पर...

(Interruptions)

DR. K. MATHEW KURIAN: You have no guts to appoint a parliamentary committee

SHRI BHUPESH GUPTA: Let there be no excitement. We are not discussing West Bengal. But since the hon'ble Minister has been good enough to refer to this thing, I would request you to kindly inquire into it because my information is, from our sources—I had also met some of them; they do not like to tell anything to the police or to those who go there on the ground that they have committed these crimes against them, tortured them and they do not expect any justice or remedy from them. In view of this thing, I think the Home Minister should find ways and means of finding out the truth. I should immediately suggest here is a fit case for a team of Members of Parliament to go and meet them in the jail and report to Parliament and the Home Minister.

SHRI S. S. MARISWAMY: On a point of order. The hon'ble Home Minister said that I was wrong in bringing up this issue when a discussion was going on on Bihar. He was not in the House. Mr. Chandra Shekhar belonging to his own party raised the issue. Subsequently I got the document. I read out about it when I was discussing about the general trend in the country.

SHRI UMASHANKAR DIKSHIT: That is how I have answered it.

SHRI BHUPESH GUPTA: I wish to say that I have a relative myself in this case- I will not name him. He had been tortured and he had told me and another

leader of our group in the West Bengal Assembly. He talked to Mr. Sidhartha Shankar Ray as this torture was going on. Then Sidharta Shankar Ray intervened and the torture was stopped. Now, Sir, this is not disputed by anybody.

SHRI UMASHANKAR DIKSHIT: I am not disputing it either.

(*Interruptions*)

SHRI BHUPESH GUPTA: What I am saying he will understand. I am telling him a fact on my personal knowledge. I have not given the name. Personally I am prepared to give it. Apart from those reports, I have heard three persons. I have mentioned the leader of our group in the Assembly, Mr. Siddharta Shankar Ray and the persons who had been tortured. How can I disbelieve them and how can I believe this kind of ridiculous telex message?

(*Interruptions*)

SHRI UMASHANKAR DIKSHIT: Even if a particular allegation is correct, it does not logically mean that all wild allegations are correct. I cannot accept that proposition.

SHRI NIREN GHOSH: Would you agree for an enquiry by a team of Members of Parliament?

SHRI UMASHANKAR DIKSHIT: He raised the question and I have replied to it. Why are you interrupting? and wasting the time of the House? I want to finish as quickly as possible. What I was saying was, in a matter like this, possibly the only proper time to go into it will be after their release because they may be afraid, while in jail, of saying or writing anything. Anyway, that is where it stands and I can only take a stand on the authentic information that is supplied to me by the Government.

So far as Bihar State is concerned, there are four subjects to be taken into consideration one is law and order; the second is students' unrest; the third is the problem of floods and drought; and the fourth is relief for those affected by drought, floods, etc. Then the main point raised by the opposition is dissolution of the Assembly. These are the four or five points which are relevant to this discussion.

So far as law and order is concerned, after the 18th of July, when the incidents at Jamshedpur and Begusarai occurred, I can say on the basis of information which I have been getting every day or every other day or weekly and confirmed from all sides, that not only has there been no serious incident, but generally in the urban areas and particularly in the rural areas, there has been peace and order. The law and order situation has been very much under control.

Secondly, regarding the student unrest, as I have already explained, we are trying in our own way to approach the students and the teachers. My own experience is that if a group of students takes a stand or undertakes any activity, there is some teacher behind it, belonging to the Congress persuasion or the Communist persuasion or the Jan Sangh persuasion and so on. Sir, we are trying to meet the teachers, principals and Vice-Chancellors and we want to have their advice. So far as those students who want to give up education, who want to follow Shri Jayaprakash Narayan and want to have the millennium if his way are concerned, I wish them good luck. But I am referring to those students a large majority of whom want to continue their education. And my proof is that a large majority of them have appeared for the examinations. Otherwise, if they did not care for their studies, they would not have sat for their examinations. (*Interruptions*) Anyhow we have set up some machinery and we are trying to contact the students and the teachers to see if there are any undersolved grievances. Towards the end of March or the beginning of April, I was told, although their demands were conceded, they have not actually been implemented. Therefore, I have taken particular care of the matter and have been following up the matter. Now, Pantji made a statement and he gave a lot of information about the floods that have taken place in Bihar and elsewhere.

7 P.M.

There is no doubt that serious floods have taken place. I have got detailed information. I do not want to tire everybody with the details. There are three districts badly affected. The Government have also made arrangements for relief for flood-affected people. They have already distributed 2659 tonnes up to the 22nd and

[Shri Umashankar Dikshit]

after that more foodgrains have been distributed in that area. When converted into kilograms it comes to 26,59,000 kilograms. The total population covered is about a little less than 11 lakhs. It is not that every family has been given. But everybody who needed has been given

श्री योगेन्द्र शर्मा : मैं एक इनफारमेशन चाहता हूं। बिहार सरकार ने मांग की है कि तीन महीने के लिए उनको 20 करोड़ रुपये रिलीफ के काम के लिए दिये जाये। क्या आप उनकी मांग मान रहे ह क्योंकि यह सवाल बिहार की जनता को मरने से बचाने से संबंध रखता है?

श्री उमाशंकर दीक्षित : उन्होंने 20 करोड़ रुपयों की मांग की है। यह बात हमारे पास आई है। हम उसके लिए प्लानिंग कमीशन और फाइनेंस मिनिस्ट्री पर दबाव डाल रहे है। यही परिस्थिति गुजरात के बारे में भी हुई थी। मैं चाहता हूं कि सदन को इस परिस्थिति की जानकारी हो। आप जानते है कि भारत सरकार ने एक फाइनेंस कमीशन बनाया था। उसने यह कहा था कि जब जब ड्राउट्स होते है तो ऐसे क्षेत्रों में सड़कें आदि बनाई जाती है, लेकिन बाद में ये सड़कें बह जाती हैं। इसलिए कोई परमानेन्ट एसेस्ट्स बनने चाहिए। उसने यह भी कहा कि स्टेट गवर्नमेन्ट्स बिलकुल बठी रहती हैं और ठीक से काम नहीं हो पाता है। उसके बाद स्टेट गवर्नमेन्ट्स ओवर-ड्राफ्ट करती हैं जिससे मुद्रास्फिति बढ़ती है। इसके लिए उसने केवल 4—5 करोड का प्रोविजन जरूर रखा है। जैसा मैं बता चुका हूं, गुजरात की भी कुछ ऐसी ही परिस्थिति थी। इस बारे में भी हम प्रधान मंत्री जी को और दूसरों को फिर याद दिलाएंगे। आज तो नहीं हो सकता, कल को हम जरूर बात करने वाले हैं।

जहां तक अनाज देने की बात है, अनाज तो 45 हजार टन प्रतिमाह दिया जाता है कुल मिलाकर। पहले अगस्त के लिए 45 हजार टन दिये थे, लेकिन बाद में 10 हजार टन और बढ़ा दिया है। इसके अलावा कुछ सौ गांठे कंट्रोल के कपड़े की फ्लड एफेक्टड एरियाज में दी गई हैं। Arrangements have also been made for additional quantity of 600 kilo litres of kerosene for flood-affected areas. जहां तक हैल्थ के इंतजाम का सवाल है, वहां पर एन्टी-कौलरा और एन्टी-स्माल-पोक्स का भी इंतजाम किया गया है। बच्चों के लिए न्यूट्रेशियस फूड और विटामिन टेबलेट्स दी जा रही है।

An amount of Rs. 10 lakhs has been placed at the disposal of the Animal Husbandry Department for purchase of medicines for cattle. In addition to this an amount of Rs. 5 lakhs has been placed immediately at the disposal of the Department for arranging supply of fodder in flood-affected areas. In order to maximise local employment on an emergency basis the State Government proposes two schemes, hard manual and light manual labour schemes. This may mean more expenditure on the Central Government. We will have to undertake it ..

श्री गुणानन्द ठाकुर : श्रीमन् मेरा कहना यह है कि बिहार के विद्यार्थियों के लिए फीस और किताबों के संबंध में भी विचार किया जाय।

श्री उमाशंकर दीक्षित : हम इस पर भी विचार करेंगे। The State Agriculture Department have earmarked a sum of Rs. 76 lakhs to give short-term loans to cultivators to purchase seeds, etc.

With a view to making available to the cultivators the necessary facilities under the existing programmes, particularly for the rabi cultivation season the resources of the Irrigation Department, the State Electricity Board, Water Development Corporation and the Voluntary Organisations are being mobilised... I assume there would be those connected with Shri Jayaprakash Narain and the Samiti who think constructively. They will be allowed. I enquired about it, but had no clear answer. All I can say is that we will not discriminate between any people who would like to work voluntarily.

The only last question is about the dissolution of the Assembly ..

SHRI BHUPESH GUPTA: You are rendering all help to Bihar...

SHRI UMASHANKAR DIKSHIT: I have obtained all this information so quickly. You should thank me

SHRI BHUPESH GUPTA: Certain specific demands have been made overriding all the other things. They are stricken people today. You seem to be too much preoccupied with other internal problems. I think you should devote a little more time and send help to Bihar.

SHRI UMASHANKAR DIKSHIT: I am giving far more attention to Gujarat and Bihar.

SHRI NIREN GHOSH: Yes, yes.

SHRI UMASHANKAR DIKSHIT: I do not expect Shri Niren Ghosh to believe me. I was only telling Shri Bhupesh Gupta.

SHRI SUBRAMANIAN SWAMY You expect him to believe you?

SHRI UMASHANKAR DIKSHIT: Have you got any doubt about our political relations with the Communist Party all over India and all over the world?

SHRI BHUPESH GUPTA: I am asking for some more foodgrains and other materials for the people of Bihar.

SHRI UMASHANKAR DIKSHIT: We will do our best. On behalf of the Food Ministry I cannot say. But I will exert every nerve to see that starvation is not allowed and relief is made available quickly.

So far as dissolution of the Assembly is concerned, I do not want to waste more time. One or two arguments were advanced, that it is nothing very sacrosanct to hold elections after five years and in support of this argument one hon. Member said that Shrimati Indira Gandhi, the leader of the Congress Party, held the last Lok Sabha election before time. Sir, this is a Constitutional matter. There are provisions in the Constitution. This democracy runs according to the provisions of the Constitution. Whenever there is even a minor breach, we have yielded to the vote of the house. Such matters have come up time after time. It has happened even in the last session and in this session. We are wedded to the Constitution. We stand by the provisions of our Constitution. We do not break the .

SHRI NIREN GHOSH: Always you break the Constitution.

SHRI UMASHANKAR DIKSHIT: We know each other's views.

SHRI NIREN GHOSH: Wonderful.

SHRI UMASHANKAR DIKSHIT: Under the Constitution, it is not possible for the Chief Minister or his Council of Ministers to disslove the Assembly so long as it has such a majority. The opposition legislators of Bihar do not want the Assembly to be dissolved They are willing to give up their Parties but support the Ruling Congress so that the Assembly should not be dissolved.

SHRI NIREN GHOSH: The people want dissolution.

SHRI UMASHANKAR DIKSHIT: Despite an agitation of unprecedented scope and vigour led by a leader like Jayaprakash Narain, the Assembly has stood in tact. The Assembly was able to meet and it was able to pass a number of resolutions and convert Ordinances—to which we all objected the other day—into Acts. It did function according to the schedule announced earlier. It is again going to meet after some time. I do not know the date as I have not been told about it. Shri Banarasidas

[Shri Umashankar Dikshit]

and others said that there is infighting. It may be there just as smaller parties have their own problems due to their smaller size. For example, Shri Rajnarain, Shri Charan Singh and, from the far end of the world .Mr. Biju Patnaik and Mr. Piloo Modi have brought about such a disparate combination as has never been heard of in history. But, why have they joined? It is because they have the problem of smallness and they want to appear big and become big and, as they say, they want to present the country with an alternative. Personally I have no objection and I have privately also said to my friends that I would be happy if there were an alternative party that can take over from the Congress when the feet hands of the Congress are tired or at any other time. This is my way of thinking. But, Sir, I should be excused when I say that if the Opposition do not give credit to the ruling party where credit is due, the people will never believe them. Mrs. Indira Gandhi acquired an unprecedented measure of credibility from the people because whatever she said earlier that she would do she had it done. That is why the people believe in her. But, Sir, we have the problem of largeness. You see the working of the Communist Party. The Communist Party all the world over has, what they call, introspection or intra-party discussion I have forgotten the technical expression which they use...

SHRI N. G. GORAY: It is called democratic centralism.

SHRI BHUPESH GUPTA: I will tell you. We say that you are shifting to the right in the economic policies which negate what you say.

SHRI UMASHANKAR DIKSHIT: Anyway, one group in the Communist Party always functions as the Opposition any they thrash out the issues discussing them for weeks together. I have heard of this happening in India and in Russia and also in China. They go on discussing for ten, twelve or fifteen days and they go on thrashing out the matters until they reach a conclusion.

SHRI NIREN GHOSH: You have really developed now.

SHRI UMASHANKAR DIKSHIT: Now, the point is that we are a big party...

(*Interruptions*)

SHRI BHUPESH GUPTA: We have no intention of replacing you...

(*Interruptions*)

SHRI UMASHANKAR DIKSHIT: This party in some respect is akin to the Communist Party in Russia, because our party has been ruling the country for over twenty years and that is why the other younger and learned men in the Opposition are angry with us.

(*Interruptions*)

SHRI SUBRAMANIAN SWAMY: Not angry with you, but...

(*Interruptions*)

SHRI UMASHANKAR DIKSHIT: Mr. Swamy, please hear me. I am telling you that we are one with you if you wish to have a larger number of members in the Opposition. But you have to take a lesson from the history of the Indian National Congress now. We will have to face all these difficulties through which India is passing and we should have the foresight and courage to tide over these difficulties. It is easy enough for us just to throw up the sponge and run away. But we will not do that.

SHRI BHUPESH GUPTA: Sir, now that Mr. Dikshit has embarked upon a general discussion, let the session be extended by about two hours so that we will also have our say.

SHRI UMASHANKAR DIKSHIT: I will not allow it. What I am saying is that dissolution is a matter of the Constitution and under no provision of the Constitution is it possible to justify the dissolution of the Bihar Assembly. Thank you, Sir.

MR. DEPUTY CHAIRMAN: The House stands adjourned till 11-00 A.M. tomorrow.

The House then adjourned at fourteen minutes past seven of the clock till eleven of the clock on Wednesday the 4th September 1974.

MGIPCBE—S7—10 RSS/ND/74—4-12-74—595.